

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION NO. OF 54 OF 2016 (SZ)**

**IN THE MATTER OF:**

Suo Motu based on the news item published in

The Hindu dated 08.03.2016 titled

“Lake in heart of Bengaluru City turns” Graveyard for fish”.

... Applicant(s)

V/s

Government of Karnataka

and Ors.

...Respondent(s)

**INDEX**

S. No.	Particulars	Page No.
1.	Affidavit	1 - 2
2.	Report of Joint Committee, as per Hon'ble NGT orders in the matter of OA 54 of 2016 (SZ)	3 - 36
3.	Annexure 1: NGT order dated 10/06/2021	37 - 39
4.	Annexure 2: Flow meter readings at the outlet of BWSSB STP	40 - 41
5.	Annexure 3: Status report furnished by BWSSB	42 - 46
6.	Annexure 4: KSPCB - Analysis reports of samples collected at outlet of 2 MLD STP	47 - 52
7.	Annexure 5: List of works installed by BWSSB	53 - 57
8.	Annexure 6: Flow measurement at storm water drain (C- 100) at downstream of Ulsoor lake	58
9.	Annexure 7: Analysis report of water samples collected at storm water drain	59
10.	Annexure 8: Government of Karnataka Notification for duel pipeline and STP	60 - 63
11.	Annexure 9: BBMP - Annual maintenance contract for removal of debris	64 - 67
12.	Annexure 10: BBMP – Work Order for appointment of Marshalls	68 - 69
13.	Annexure 11: BBMP – Micro Action Plan dt 05/05/2020	70 - 79
14.	Annexure 12: BBMP – Micro Action Plan dt 05/05/2020	80 - 82



15.	Annexure 13: BWSSB – Tender invited for installation of OCEMS	83 - 84
16.	Annexure 14: BWSSB – Analysis report of samples collected at outlet of 2 MLD STP	85 - 86
17.	Annexure 15: KSPCB inspection report of M/s Civil Slaughter house, Tannery Road	87 - 105
18.	Annexure 16: Department of Fisheries report on bioaccumulation of heavy metals in fish	106 - 123
19.	Annexure 17: KSPCB - Analysis reports of samples collected at outlet of MEG STP	124
20.	Annexure 18: MEG letters dt 15/7/2021 & 11/08/2021	125 - 128
21.	Annexure 19: Status report furnished by KSPCB	129 - 130
22.	Annexure 20: KSPCB letters to 25 establishments for installation of STP	131 - 153
23.	Annexure 21: KSPCB – Water quality report of Ulsoor lake 01/04/2020 to 31/03/2021	154- 170
24.	Annexure 22: Analysis report of water quality monitoring water quality monitoring of Ulsoor Lake on 28/07/2021	171 - 180

S. Suresh  
16/9/2021  
DEPONENT

Place: Bengaluru

Date: 16/09/2021



**S. SURESH**  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE (SOUTH)  
MIN. OF ENV, FORESTS & CC, GOVT. OF INDIA  
BENGALURU - 560 079. MOB : 9480672128



**BEFORE THE NATIONAL GREEN TRIBUNAL (SOUTHERN ZONE) CHENNAI**  
**ORIGINAL APPLICATION NO. OF 54 OF 2016 (SZ)**

**IN THE MATTER OF:**

Suo Motu based on the news item published in

The Hindu dated 08.03.2016 titled

“Lake in heart of Bengaluru City turns” Graveyard for fish”.

... Applicant(s)

V/s

Government of Karnataka

and Ors.

...Respondent(s)

**REPORT OF THE JOINT COMMITTEE FILED BY CENTRAL POLLUTION  
CONTROL BOARD (CPCB) WITH REGARD TO HON'BLE TRIBUNAL ORDER  
DATED JUNE 10<sup>th</sup>, 2021**

I, S. Suresh, Son of Sh S.R. Sathyanarayana, Hindu, aged about 59 years, having office at the Regional Directorate, Central Pollution Control Board, 1<sup>st</sup>& 2<sup>nd</sup> Floors, Nisarga Bhavan, A-Block, Thimmaiah Main Road, 7<sup>th</sup> D Cross, Shivanagar, Bengaluru – 560 079 do hereby solemnly affirm and sincerely state as follows:

2. That I am presently working as Scientist 'E' & Regional Director, Regional Directorate (South), Central Pollution Control Board (hereafter called as CPCB), Bengaluru and have been authorized to file the present report. I am fully conversant with the facts of the case and hence, competent and authorized to depose and swear the present report as under:
3. That the Hon'ble National Green Tribunal (Southern Zone), Chennai in O A No. 54 of 2016 vide order dt June 10, 2021 directed the Joint Committee to provide further progress report regarding implementation of the recommendations and suggestions of the Joint Committee by the respective regulators. Accordingly, the Joint Committee conducted a review meeting with respective regulators on July 12, 2021 and carry out inspections and monitoring on July 28, 2021 and August 03, 2021. The Joint Committee report is enclosed as **Appendix**.



4. Out of four members of the Joint Committee, three members from CPCB, KSPCB and Tashildar - Bengaluru North have signed the report. As one of the members is from BBMP and the joint committee in its report estimated an environmental compensation to impose on BBMP for non-compliance of the discharge standards, the signature from the joint committee member from BBMP is awaited.

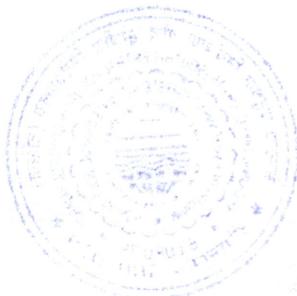
Signed and verified on this on September 16<sup>th</sup>, 2021 at Bengaluru.

**COUNSEL FOR  
CPCB**



*S. Suresh*  
**DEPONENT** 16/9/2021

**S. SURESH**  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE (SOUTH)  
MIN. OF ENV, FORESTS & CC, GOVT. OF INDIA  
BENGALURU - 560 079. MOB : 9480672128



**REPORT OF THE JOINT COMMITTEE SUBMITTED BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI IN THE MATTER OF O. A. 54 OF 2016 (SZ) (SUO MOTU BY NGT V/s. GOVT. OF KARNATAKA AND OTHERS) REGARDING POLLUTION AND MASSIVE FISH DEATH CAUSED IN ULSOOR LAKE, BENGALURU DUE TO INDISCRIMINATE DISCHARGE OF SEWAGE**

**1.0 PREAMBLE**

The Original Application (O.A.) 54 of 2016 (SZ) is a Suo Motu case taken by the Hon'ble National Green Tribunal (NGT), South Zone, Chennai based on the news item published in "The Hindu" dated 08/03/2016 titled "Lake in heart of Bengaluru city turns graveyard for fish". In continuation, Bruhat Bengaluru Mahanagara Palike (BBMP) filed Interlocutory Application (I.A.) 28 of 2019 (SZ) to implead them as additional respondent stating that they are the persons who are in charge of development and maintenance of Ulsoor Lake.

In view of above, the Hon'ble NGT, Southern Zone, Chennai vide Order dated 19/02/2020 directed the following

*"(9) ..... it is appropriate to appoint a Joint Committee comprising of the Deputy Commissioner of Bengaluru (Urban), Senior scientist from Regional Office of Central Pollution Control Board (CPCB), Bengaluru, Karnataka State Pollution Control Board (KSPCB) and the Commissioner, Bruhat Bengaluru Mahanagara Palike (BBMP) to inspect the area in question and find out the source of pollution and persons who are responsible for causing pollution, whether the additional fourth respondent had taken any steps to implement the recommendations made by the KSPCB in their reply filed before this Tribunal on 26/09/2018, the present stage of the lake and also suggest the remedial measures to be taken to restore the lake to its original position, in respect to sewage treatment and dumping of garbage and illegal encroachments if any, in the lake.*

*(13) Central State Pollution Control Board will be the nodal agency for co-ordination and for providing the necessary logistics for this purpose".*

In compliance to the above order, the Joint Committee comprising of the following members was constituted:

S. No.	Name of Member	Department
1.	Sh. G. Thirumurthy Additional Director	Regional Directorate Central Pollution Control Board Bengaluru
2.	Sh. S. Madhusudhan Senior Environmental Officer – Bengaluru City	Karnataka State Pollution Control Board Bengaluru
3.	Sh. K. Ravi Executive Engineer (Lakes)	Bruhat Bengaluru Mahanagara Palike Bengaluru
4.	a) Sh. Shivraju, KAS Tahsildar - Bengaluru North  b) Sh. Dayananda Bandari KAS Asst. Commissioner – Bengaluru North	Deputy Commissioner Office DC Office Bengaluru Urban Bengaluru

Based on the field inspection, analysis results of wastewater, groundwater and surface water samples collected and verification of the official documents furnished by the concerned departments, the Joint Committee submitted a detailed report dated 10/08/2020 to the Hon'ble NGT.

The Hon'ble NGT considered the Joint Committee report vide order dt 10/06/2021 directed the following (Annexure 1):

*“(4) Both the counsel appearing for the State respondents and Pollution Control Board wanted some more time to file further action taken report as directed by this Tribunal. The committee also wanted some more time for filing further progress report regarding the implementation of the recommendations and suggestions made by them by the respective regulators.*

*(5) Considering the circumstances, we feel that some more time can be granted to the committee as well as to the official respondents to file their respective further progress report and action taken report.”*

Consequent of transfer of Sh G Thirumurthy, CPCB, Sh. S. Madhusudhan, KSPCB and Sh. Shivraju, Tahsildar - Bengaluru North the following officials were nominated from the respective departments to the Joint Committee:

<b>S. No.</b>	<b>Name of Member</b>	<b>Department</b>
1.	Smt Sowmya D Scientist D	Regional Directorate Central Pollution Control Board Bengaluru
2.	Sh. B S Murulidhara Senior Environmental Officer - Bengaluru City	Karnataka State Pollution Control Board Bengaluru
3.	Sh. K. Ravi Executive Engineer (Lakes)	Bruhat Bengaluru Mahanagara Palike Bengaluru
4.	Sh. Balakrishna, KAS Tahsildar - Bengaluru North	Deputy Commissioner Office DC Office Bengaluru Urban Bengaluru

## **2. STATUS OF MEASURES IMPLEMENTED AS PER JOINT COMMITTEE RECCOMENDATIONS**

In compliance to the order, as per the decision of the Joint Committee, the Nodal Agency, CPCB addressed letters dt 02/07/2021 to the concern officers of Madras Engineering Group & Centre (MEG), BBMP- Strom Water Drain (SWD), BBMP – Lakes, Bengaluru Water Supply and Sewerage Board (BWSSB) and KSPCB to furnish the information to verify the compliance. The Joint Committee members conducted a meeting on 12/07/2021 at CPCB, Regional Directorate, Bengaluru with the officials of BBMP - SWD, BBMP – Lakes, BWSSB and KSPCB and reviewed the status of implementation of the recommendations made by the Joint Committee in the report dt 10/08/2020.

On 28/07/2021 and 03/08/2021, the Joint Committee members along with officials of concerned departments inspected Ulsoor lake and STPs, ETP, Storm Water Drain in the catchment and verified the measures implemented by concerned departments to comply with the recommendation of the Joint Committee. During the inspection, wastewater samples from the outlet of 2 MLD STP operated by BWSSB at Ulsoor Lake and 100 KLD STP operated by Madras Engineering Group & Centre were collected with the help of CPCB and KSPCB staffs. The water samples were collected from three locations at Ulsoor lake and combined storm water drain C-100 near Gurudhwar. The water and wastewater samples collected were analysed at Central Laboratory, KSPCB, Bengaluru and sample of storm water drain was analysed at Laboratory of CPCB, Regional Directorate, Bengaluru for the parameters such as pH, Total Dissolved Solids (TDS), Total Suspended Solids (TSS),

Biochemical Oxygen Demand (BOD), Chemical Oxygen Demand (COD) and Fecal Coliforms (FC). Subsequently, Joint Committee meeting was held at CPCB, regional Directorate, Bengaluru on 06/09/2021 and reviewed the measures implemented by concerned departments.

The status of measures implemented by stakeholder departments as per the recommendations and suggestions in the Joint Committee report dt 10/08/2020 are as follow:

### **2.1 Status of measures implemented by Bengaluru Water Supply and Sewerage Board (BWSSB)**

<b>Sl</b>	<b>Suggestions of the Joint Committee in the report dt 10/08/2020</b>	<b>Measures implemented</b>
1	To operate the existing STP of 2 MLD at its full capacity with a compliance to the discharge Standards, so that additional 0.5 MLD can be discharged to Ulsoor Lake, may adequate to maintain loss of water due to evaporation, infiltration etc.	<ol style="list-style-type: none"> <li>1. During the inspection by the Joint Committee on 28/07/2021, the STP was operating at 1.8 MLD capacity. The daily flow meter readings recorded by BWSSB during June and July, 2021 were verified. It is observed that from 01/06/2021 to 08/07/2021, STP was operated at an average capacity of 0.9 MLD and in the range 0.94 MLD to 1.52 MLD.</li> <li>2. During 09/07/2021 to 27/07/2021, the STP was operated in the range of 1.7 to 1.9 MLD capacity and average capacity of treatment was 1.84 MLD. The records of flow meter readings at the outlet of the STP from 01/06/2021 to 27/07/2021 is enclosed at Annexure 2.</li> <li>3. It is reported by the BWSSB that remaining 0.20 MLD of sewage will be treated in the STP by modifying the inlet arrangements within one month i.e 31/08/2021(Annexure 3). <i>The recommendations of the Joint Committee are partially complied.</i></li> </ol>

4. Every month, KSPCB is monitoring the quality of treated sewage discharged from the outlet of the STP. The grab sample was collected at the outlet of the STP on 28/07/2021 in presence of Joint Committee members and samples were analysed at KSPCB Laboratory.

The analysis results of the treated sewage collected from the STP on 01/03/2021, 01/04/2021, 03/05/2021 by KSPCB and during Joint Committee visit on 28/07/2021 are as follow (Annexure 4):

Parameter	Standard	Concentrations in treated wastewater at the outlet of the STP			
		01/03/2021	01/04/2021	03/05/2021	28/07/2021
pH@25°C	5.5-9.0	7.0	7.4	7.8	7.2
BOD (3days @ 27°C)(mg/L)	< 10	5.0	6.2	5.0	5.0
COD (mg/L)	< 50	<b>55</b>	<b>54.5</b>	<b>67</b>	35
TSS (mg/L)	< 20	12	2.0	6.0	8.0
Ammonical Nitrogen (mg/L)	< 5	<b>27.1</b>	2.74	3.0	1.0
Total Nitrogen (mg/L)	< 10	37.0	5.69	7.0	3.0
Fecal Coliform (MPN/100 ml)	Less than 100	<b>27 x 10<sup>4</sup></b>	<b>33 x 10<sup>3</sup></b>	<b>23 x 10<sup>3</sup></b>	<b>14 x 10<sup>3</sup></b>

The results show that the treated sewage is not complying with the discharge standards with reference to COD and Fecal coliform.

***The recommendations of the Joint Committee are not complied.***

2	To identify all the missing links and illegal discharge of wastewater into storm water drain and also to complete all the works taken up with respect to upgradation / rehabilitation of sub mains and lateral sewer lines by December 2020, as committed to stop 17 MLD flowing in the Storm Water Drains during dry weather.	<ol style="list-style-type: none"> <li>1. In order to prevent sewage flow into storm water drain, BWSSB proposed to install 20 works under wastewater management zone and 16 works under maintenance zone to upgradation / rehabilitation of sub mains and lateral sewer lines. The list of works undertaken by BWSSB are enclosed at Annexure 5.</li> <li>2. It was reported by BWSSB that as on 31/06/2021 out of 36 works, 34 works were</li> </ol>
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completed and remaining 2 works are proposed to complete before December 31, 2021 by maintenance Zone.

3. On 3/08/2021, the Joint Committee members from CPCB and KSPCB visited the site and verified the status of compliance and observed that 34 works were completed.
4. The flow in the combined storm water drain (C- 100) at downstream of Ulsoor lake near Gurudhwar was monitored by the officials of BWSSB using float method in presence of committee members during dry weather on 3/08/2021. The details of the flow are enclosed at Annexure 6 and photographs at Figure 1 & 2. The average flow in the storm water drain during day time is 5.18 MLD. This shows that there is reduction of approximately 12 MLD of sewage discharged to the storm water drain.
5. The grab sample of water was collected from the storm water drain on 3/08/2021 and analysed at CPCB laboratory (Annexure 7). The analysis results are as follow:

Parameter	Concentration
pH@25°C	7.6
BOD (3 days, 27°C) (mg/L)	<b>69</b>
COD (mg/L)	<b>114</b>
TDS (mg/L)	368
TSS (mg/L)	26

The analysis result shows that partially treated/untreated sewage is mixed in the storm water drain.

		<i>The recommendations of the Joint Committee are partially complied.</i>
3	To ensure the implementation of Notification No. FEE 316 EPC 2015, dated 19.01.2016 issued by Forest, Ecology & Environment Secretariat w.r.t. installation of STP and reuse of Treated Sewage.	<p>1. BWSSB vide notification No. BWSSB/C/CAO-S/4138/2015-16, Bengaluru dt 25/02/2016 and amended vide notification No. BWSSB/CAO-S/ 5008 /2017-18 dt 21/2/2018, mandated installation of STP and Dual Piping System in following buildings as per Regulation 4A of Bengaluru Sewage Regulation (Annexure 8):</p> <p><i>“No water supply or sewerage connection shall be granted by the Board on the application of owner or builder or occupier of new Building Projects, unless sewage treatment plant is established and facilities for reuse of treated effluent by providing dual piping system one for toilet flushing purpose and the other for all purposes in respect of;</i></p> <p><i>i. Residential buildings consisting of 20 and above apartments or measuring 2,000 m<sup>2</sup> and above whichever is lower; or</i></p> <p><i>ii. Commercial building measuring 2,000 m<sup>2</sup> and above; or</i></p> <p><i>iii. Buildings of educational institutions measuring 5,000 m<sup>2</sup> and above.”</i></p> <p>2. The BWSSB reported that 34 numbers of buildings have installed individual STP as 31/06/2021 (Annexure 3). The details of numbers of building in the catchment of Ulsoor lakes mandated to install STPs are not furnished by BWSSB.</p>

		<i>The recommendations of the Joint Committee are partially complied.</i>
4	To ensure the implementation of BWSSB (Rain Water Harvesting) Regulations 2010 and subsequent amendments w.r.t providing rain harvesting structure by the owner or occupier of the residential building.	<p>1. As per the Bengaluru Water Supply and Sewerage Act, 2010-72A, every owner or occupier of a building having site area of not less than 216 m<sup>2</sup> or every owner who propose to construct a building on a site area of not less than 108 m<sup>2</sup> shall provide the rain water harvesting structure for use or ground water recharge (Annexure 3).</p> <p>2. BWSSB reported that around 1661 numbers of buildings have implemented the rain water harvesting system as on 31/06/2021. Further the details of numbers of building in the catchment of Ulsoor lakes mandated to install rainwater harvesting system are not furnished by BWSSB.</p> <p><i>The recommendations of the Joint Committee are partially complied.</i></p>
5	To avoid laying of Under Ground Drainage (UGD) lines & manholes within Storm Water Drains and also to execute work with an approval of BBMP – Storm Water Drain Division.	<p>BWSSB reported that UGD line are laid in Buffer zone, if Buffer zones are available along the SWD. In case if there is no space, the UGD lines are laid inside SWD after obtaining approval by BBMP –SWD (Annexure 3).</p> <p>During the inspection of the Joint Committee on 03/08/2021, it was observed that UGD lines were laid in the buffer zones and at a few sites, where space in buffer zones were not available, UGD lines were laid inside the SWD.</p> <p><i>The recommendations of the Joint Committee are complied.</i></p>

## 2.2 Status of measures implemented by Bruhat Bengaluru Mahanagara Palike (BBMP)

Sl	Suggestions of the Joint Committee in the report dt 10/08/2020	Measures implemented
1	To remove accumulated floating debris / solid waste from wetland and main water body of Ulsoor Lake.	<p>1. During the visit on 28/07/2021, the Joint Committee observed that floating debris/solid waste from wetland and lake were removed. Lake and wetland are regularly maintained. A small quantity of debris were observed in the wetlands (Figure 3 &amp; 4). It was reported by BBMP that the debris and floating material enters the lake during wet weather/rainfall through overflow from the storm water drain.</p> <p>2. The accumulated floating debris/solid waste from wetland and main water body of Ulsoor Lake are removed by BBMP. It was observed that the records of quantity of floating debris/solid waste removed from wetland are not maintained.</p> <p><i>The recommendations of the Joint Committee are complied.</i></p>
2	To provide / install appropriate screen to arrest entry of floating matter at each stage i.e. Secondary drain to Primary drain, at regular interval may be of 1000 m in Primary drain. Also to develop system to remove accumulated debris from the screen on regular interval to protect and improve its functionality, also ensure disposal of debris removed to SWM processing	<p>1. The screens at regular interval in primary drains and outlet of secondary drains to primary drains are not installed.</p> <p>2. Silt traps in primary and secondary drains are not installed.</p> <p>3. Pilot drains are not provided in the drain bed.</p> <p><i>The recommendations of the Joint Committee are not complied.</i></p>

	<p>facility. In addition, a section of 0.8 M width and 0.6 M depth pilot drain shall be constructed at the middle in all primary and secondary drains to carry dry weather flow and will help in collecting / removing solid waste. BBMP may explore deputing scavengers for supervising and removing of solid wastes from the drains. To provide silt traps at appropriate locations in the primary and secondary drains to avoid carryover of silts to the Lakes and easy removal from the drains too.</p>	<p>4. As per the records of BBMP, annual maintenance contract for removal of debris and silt from SWD is given to a firm M/s Yoga &amp; Co, Bengaluru for 3 years vide work order dt 09/04/2019. The copy of the work order is enclosed at Annexure 9. The records of silt removed and disposed are not maintained by BBMP.</p> <p>5. Marshalls were appointed in 198 wards of BBMP to monitor and avoid disposal of solid waste into SWD. The copy of the work order dt 28/12/2020 furnished by BBMP is enclosed at Annexure 10 and it shows contract period was expired on 01/01/2021. The work order or records for existing contract are not furnished to the Joint Committee.</p> <p><b><i>The recommendations of the Joint Committee are partially complied.</i></b></p>
3	<p>The existing screen provided to arrest entry of floating debris into wetland found inadequate and BBMP has planned to install floating screen for the same. The committee of the opinion that the entry of water during wet weather is nothing but a diluted wastewater /sewage and carries lot of organic wastes along with it. The existing treated sewage from BWSSB STP (2 MLD) and MEG STP (100 KLD) may be adequate to maintain the water level of Ulsoor Lake. So, it is suggested to replace the existing</p>	<p>1. During the visit of the Joint Committee on 28/07/2021, it was observed that the screen provided to arrest entry of floating debris into wetland is replaced with 24m wide floating barrier (Figure 5 &amp; 6).</p> <p><b><i>The recommendation of the Joint Committee is complied.</i></b></p> <p>2. The existing weir is not replaced with sluice gates to stop entry of diluted sewage into the wetland and Ulsoor Lake.</p> <p>3. As per the records furnished by BBMP, under 15<sup>th</sup> finance Commission pertaining to</p>

	weir with sluice gates to stop entry of diluted sewage into wetland / Ulsoor Lake.	<p>solid waste management infrastructure development in BBMP jurisdiction, provision of Rs. 400.00 lakhs is made in the Action plan to provide trash barriers for selected lakes to avoid the solid waste entering into the lakes. The copy of 15<sup>th</sup> finance Commission Action plan highlighting the provision made for installing trash barriers is enclosed at Annexure 11.</p> <p>4. The floating debris in the wetland and characteristic of water in storm water drain and lake, indicates that during wet weather and rainfall, overflow of storm water drain carrying diluted wastewater /sewage is discharged to the wetland.</p> <p><b><i>The recommendations of the Joint Committee are not complied.</i></b></p>
4	The treated water from STPs shall be discharged into wetland structure after complete cleaning to act as polishing process for removal of remaining suspended solids and biological oxygen demand making the water more hygienic and environmentally safe before release in to main course of Lake.	<p>During the visit of the Joint Committee on 28/07/2021, it was observed that the treated wastewater from STP is discharged into a wetland prior to the main course of lake (Figure 7).</p> <p><b><i>The recommendation of the Joint Committee is complied.</i></b></p>
5	To provide Cascade Aerators for discharging treated sewage into wetland helps in removing odour due to Hydrogen Sulfide, if any. Also micro bubblers and fountains may be	<p>1. During the visit of the Joint Committee on 28/07/2021, it was observed that cascade aerators for discharging treated sewage are not installed.</p> <p>2. As per the records furnished by BBMP, under</p>

	<p>planned by ensuring available D.O., if required.</p>	<p>15<sup>th</sup> finance Commission pertaining to solid waste management infrastructure development in BBMP jurisdiction, provision of Rs. 400.00 lakhs is made in the Action plan for installation of diffused aerator systems in Ulsoor. The copy of 15<sup>th</sup> finance Commission Action plan highlighting the provision made for installing trash barriers is enclosed at Annexure 12.</p> <p><b><i>The recommendations of the Joint Committee are not complied.</i></b></p>
6	<p>To install online monitoring system to assess the water quality of Ulsoor Lake on real time monitoring basis at appropriate location. Until installation of online system, BWSSB may start monitoring pH, DO and Temperature on daily basis along with STP monitoring records.</p>	<ol style="list-style-type: none"> <li>1. The online monitoring system to assess the water quality of Ulsoor Lake on real time monitoring basis is not installed.</li> <li>2. BWSSB is not monitoring water quality parameters such as pH, DO and Temperature of Ulsoor lake on daily basis. Records of monitoring were not furnished to the Joint Committee members.</li> <li>3. Online effluent monitoring system at outlet of the STP is not installed. As per the records of BWSSB, tender is invited for installation of online monitoring system at the outlet of STP to monitor quality of treated sewage prior to discharge. The copy of tender document is enclosed at Annexure 13.</li> <li>4. Daily, BWSSB is monitoring pH, BOD, COD, TSS, ammoniacal nitrogen, nitrate nitrogen, total phosphate, TKN and fecal coliform in treated wastewater at the outlet of the STP prior to discharge to the wetland. The monitoring</li> </ol>

		<p>result from 01/06/2021 to 27/07/2021 are enclosed at Annexure 14 . It is observed that fecal coliform in treated wastewater is consistently reported as &lt;100 MPN/100ml, whereas the analysis results of the samples collected on 01/03/2021, 01/04/2021, 03/05/2021 by KSPCB and on 28/07/2021 in presence of the Joint Committee shows that the concentrations of Fecal coliform are <math>27 \times 10^4</math>, <math>33 \times 10^3</math>, <math>23 \times 10^3</math> and <math>14 \times 10^3</math> MPN/100 ml, respectively. This shows that the BWSSB is not carrying out the analysis properly.</p> <p><b><i>The recommendations of the joint committee are not complied.</i></b></p>
7	<p>To renew the consent issued by KSPCB under the Water (Prevention &amp; Control of Pollution) Act, 1974 for operating Slaughter House and 50 KLD ETP immediately. To upgrade and operate the ETP complying to the effluent discharge Standards and also to recycle the treated water for slaughter house washing/cleaning purposed. The effluent generated from mutton stalls located within slaughter house premises shall be treated in ETP and not to dispose directly into UGD. Also to implement the Notification No.PCB/WMC/SEO/2013-14/6271 dated 05.02.2014 issued by KSCB as per the Guidelines for Slaughter House prepared by CPCB</p>	<ol style="list-style-type: none"> <li>1. BBMP has not applied for renewal of consent for operation of Slaughter House and 50 KLD ETP from KSPCB and it is in operation since 30/06/2009 without valid consent to operation from KSPCB. KSPCB has issued prohibitory order dated 19/04/2013.</li> <li>2. As per the records of KSPCB, KSPCB has filed the criminal case 1065 of 2013 in the Hon'ble High Court of Karnataka against the BBMP authorities during 2013 for noncompliance and case is under hearing stage in the Court.</li> <li>3. KSPCB has formed a Watch Dog Committee for slaughter houses on 18/02/2014 consisting of BBMP, KSPCB, Animal Husbandry and People Associations for regular monitoring of compliances.</li> <li>4. KSPCB has inspected the unit several times and issued directions dt 29/07/2017 and 25/06/2020.</li> </ol>

5. The KSPCB inspected the slaughter house on 16/06/2021 and observed that the effluent generated is partly diverted to ETP and remaining is bypassed through open drain to the BWSSB sewer. The inspection report of the KSPCB and sample analysis report are enclosed at Annexure 15. The analysis report of the sample collected at the outlet of the ETP are as follow:

Parameter	Concentrations	Standard
pH@25°C	7.1	5.5 – 9.0
BOD (3 days, 27°C) (mg/L)	162	350
COD (mg/L)	<b>645</b>	250
TDS (mg/L)	<b>2338</b>	2100
TSS (mg/L)	40	600
Chloride (mg/L)	<b>796</b>	600
Sulphate (mg/L)	102	1000
Fluoride (mg/L)	0.2	1.5
Phenolic compounds(mg/L)	BDL	5.0
Hexavalent chromium Cr <sup>6+</sup> (mg/L)	BDL	2.0
Ammonical Nitrogen (mg/L)	1.0	50
Cynide (mg/L)	BDL	0.2
Oil and Grease (mg/L)	BDL	20
Zinc (mg/L)	0.13	1.5
Iron (mg/L)	2.13	3.0
Copper (mg/L)	BDL	3.0
Nickel (mg/L)	BDL	3.0
Total Chromium (mg/L)	BDL	2.0

The treated effluent at the outlet of the ETP is not complying with the discharge standards with reference to COD, TDS and Chloride.

6. The Joint Committee members from CPCB

		<p>and KSPCB inspected the ETP operated by the Slaughter House on 28/07/2021. The slaughter house was in operation and the ETP was not operated scientifically. Aerators and pumps were rusted indicating that the ETP is not operated regularly. There was no discharge from the ETP during the inspection. The ETP operator informed that only after 6.00 PM effluent will be treated in filtration unit and discharged. It was observed that the connecting pipes to filtration unit were dismantled (Figure 8 - 10). The effluent was stored in the ETP. There was no any improvements in the status of operation of the ETP compared to the observations made during earlier inspections by the Joint Committee and KSPCB. BBMP has not implemented any measures to improve the condition of the ETP.</p> <p><i>The recommendations of the joint committee are not complied.</i></p>
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### 2.3 Status of measures implemented by Department of Fisheries

Sl	Suggestions of the Joint Committee in the report dt 10/08/2020	Measures implemented
1	To prescribe appropriate physio-chemical and biological parameters in the contract / agreement to carryout water quality monitoring while appointing contractor for fishing.	<p>As per the records of Department of Fisheries, the contract for fishing is given to Fisheries-cooperative society on lease. The lease has not carried out water quality monitoring periodically.</p> <p><i>The recommendations of the committee are</i></p>

		<i>not complied.</i>
2	To carryout study of bio accumulation of heavy metals in some tissues of fishes in Ulsoor Lake.	Department of Fisheries has conducted the study on bioaccumulation of heavy metals in fish through Karnataka Veterinary, Animal and Fisheries Sciences University, Fisheries Research and Information Centre, Hebbal, Bengaluru. The report states that the heavy metal in fish tissue in Ulsoor lake is below permissible limit. The report is enclosed at Annexure 16.  <i>The recommendations of the committee are complied.</i>
3	To maintain the cleanliness of the Ulsoor Lake and disposal of aquatic plants by pit composing method or any other means.	During the visit of the Joint Committee on 28/07/2021, it was observed that cleanliness of the lake is maintained . The debris, solid waste and eutrophic plants are regularly removed.  <i>The recommendation of the committee is complied.</i>

#### 2.4 Status of measures implemented by Madras Engineering Group and Centre

Sl	Suggestions of the Joint Committee in the report dt 10/08/2020	Measures implemented
1	To apply and obtain Consent (CFO) for discharge of effluents under the Water (Prevention & Control of Pollution) Act, 1974 and emissions under the Air (Prevention & Control of Pollution) Act, 1981 for operating & discharging of treated sewage from KSPCB	The Joint Committee inspected the 100 KLD STP installed by Madras Engineering Group and Centre on 28/07/2021. MEG has not applied for Consent for Establishment and Consent for Operation from KSPCB for installation and operation of STP and discharge of treated sewage. The STP is operated

	immediately.	without valid consent.  <i>The recommendation of the committee is not complied.</i>																								
2	To operate the ETP complying to the effluent discharge Standards and not with discharge treated effluent directly into storm water drain. Shall lay a pipeline to discharge treated sewage with cascade aeration system in Wetland of Ulsoor Lake. Also to install flow meter and maintain proper records of the same.	<p>1. The treated sewage is discharged to the storm water drain from the outlet of the STP. The grab sample was collected at the outlet of the STP on 28/07/2021 in presence of Joint Committee members by KSPCB and CPCB staff and samples were analysed at KSPCB Laboratory. The analysis results of the treated sewage collected from the STP are as follow (Annexure 17):</p> <table border="1" data-bbox="815 1003 1431 1688"> <thead> <tr> <th>Parameter</th> <th>Standard</th> <th>Concentrations in treated wastewater at outlet of STP</th> </tr> </thead> <tbody> <tr> <td>pH@25°C</td> <td>5.5-9.0</td> <td>7.5</td> </tr> <tr> <td>BOD (3days @ 27°C)(mg/L)</td> <td>&lt; 10</td> <td>8.0</td> </tr> <tr> <td>COD (mg/L)</td> <td>&lt; 50</td> <td><b>68</b></td> </tr> <tr> <td>TSS (mg/L)</td> <td>&lt; 20</td> <td>9.0</td> </tr> <tr> <td>Ammonical Nitrogen (mg/L)</td> <td>&lt; 5</td> <td>1.0</td> </tr> <tr> <td>Total Nitrogen (mg/L)</td> <td>&lt; 10</td> <td>5.0</td> </tr> <tr> <td>Fecal Coliform (MPN/100 ml)</td> <td>Less than 100</td> <td><b>16 x 10<sup>3</sup></b></td> </tr> </tbody> </table> <p>2. The results show that the treated sewage is not complying with the discharge standards with reference to COD and Fecal coliform.</p> <p>3. Pipeline and cascade aeration system to discharge treated wastewater to wetland of</p>	Parameter	Standard	Concentrations in treated wastewater at outlet of STP	pH@25°C	5.5-9.0	7.5	BOD (3days @ 27°C)(mg/L)	< 10	8.0	COD (mg/L)	< 50	<b>68</b>	TSS (mg/L)	< 20	9.0	Ammonical Nitrogen (mg/L)	< 5	1.0	Total Nitrogen (mg/L)	< 10	5.0	Fecal Coliform (MPN/100 ml)	Less than 100	<b>16 x 10<sup>3</sup></b>
Parameter	Standard	Concentrations in treated wastewater at outlet of STP																								
pH@25°C	5.5-9.0	7.5																								
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Fecal Coliform (MPN/100 ml)	Less than 100	<b>16 x 10<sup>3</sup></b>																								

		<p>Ulsoor Lake are not installed.</p> <p>4. The flow meter is not installed at the outlet of the STP and the records of quantity of treated sewage discharged are not maintained.</p> <p><b><i>The recommendations of the committee are not complied.</i></b></p>
3	To propose and construct additional STP to treat additional 4200 KLD of domestic sewage generated from MEG and stop discharging untreated sewage into UGD in time bound manner.	<p>1. The additional STP for treating 4200 KLD of domestic sewage generated from MEG is not installed.</p> <p>2. As per the records furnished to the Joint Committee by M/s Garrison Engineer (North), the service provider to sewage disposal of MEG, Bengaluru, proposal for installing 600 KLD and 300 KLD STPs are initiated (Annexure 18).</p> <p><b><i>The recommendations of the committee are not complied.</i></b></p>

### 2.5 Status of measures implemented by Karnataka State Pollution Control Board

Sl	Suggestion of the Joint Committee in the report dt 10.08.2020	Measures implemented
1	To ensure the implementation of Notification No. FEE 316 EPC 2015, dated 19/01/2016 issued by Forest, Ecology & Environment Secretariat w.r.t. installation of STP and reuse of Treated Sewage.	1. As per the records of KSPCB there are 62 units of commercial complexes, residential apartments, hotels, industries, software companies, slaughter house, and health care establishments located in the catchment of Ulsoor Lake generating 3212 MLD of sewage and are mandated to install STPs to treat the sewage generated.

		<p>2. Out of 62 units, 37 units have installed individual STP/ETP to treat 60% of the wastewater generated in the catchment. The treated effluent is reused for secondary purposes. KSPCB is regularly monitoring STP /ETPs in 37 units.</p> <p>3. Remaining 25 units are discharging the untreated wastewater into UGD with the permission of BWSSB due to space constraints. KSPCB has issued letters to 25 units for installation of individual STPs (Annexure 19).</p> <p><b><i>The recommendations of the committee are partially complied.</i></b></p>
2	<p>Out of 62 units, only 37 units (59.67%) are provided with STP / ETP to treat the wastewater generated and the remaining units are permitted to discharge untreated wastewater in to UGD with a permission of BWSSB. KSPCB shall reinvestigate &amp; take appropriate action to install STP/ETP in remaining 25 units, if applicable.</p>	<p>1. As per the records of KSPCB, out of 62 units, 25 units are established prior to notification dated 19/01/2016 and are discharging the untreated wastewater into BWSSB UGD. The same sewage/effluent is being treated in the STPs operated by BWSSB.</p> <p>2. KSPCB has issued letters to 25 units of commercial complexes, residential apartments, Hotels, industries, software companies, and health care establishments for installation of STP and reuse of the treated effluent (Annexure 20).</p> <p><b><i>The recommendations of the committee are partially complied.</i></b></p>

### 3.0 WATER QUALITY OF ULSOOR LAKE

The Karnataka State Pollution Control Board is monitoring Ulsoor Lake water quality every month under National Water Quality Monitoring Programme and the Board's Programme. The analysis reports of water samples collected during 01/04/2020 to 31/03/2021 are enclosed at Annexure 21. As per the report of KSPCB, the water quality of Ulsoor Lake conforms to designated-best-use classification Class "D" i.e. Water is fit for propagation of wildlife and fisheries and Class "E" i.e Irrigation, Industrial Cooling, Controlled Waste disposal. In March 2021, dissolved oxygen level in the lake was in the range of 1.8 to 4.8 mg/L and was classified as Class "E". For propagation of wildlife and fisheries, required dissolved oxygen level is 4 mg/L.

The Joint Committee has carried out water quality monitoring of Ulsoor Lake at three locations on 28/07/2021. The samples are analysed at Central Laboratory, KSPCB and analysis reports are enclosed at Annexure 22. The water quality analysis results are as follow:

<b>Water Quality Analysis Results of Ulsoor Lake</b>				
Sl	Parameter	Concentrations		
		Location 1	Location 2	Location 3
1	pH at 25°C	8.5	8.3	8.5
2	EC µs/cm at 25° C	369	367	366
3	TSS mg/L at 103-105°C	70	68	72
4	TDS mg/L at 180°C	248	246	244
5	COD mg/L	<b>164</b>	<b>160</b>	<b>168</b>
6	BOD mg/L at 27°C, 3 days	<b>15</b>	<b>15</b>	<b>16</b>
7	Dissolved Oxygen, mg/L	4.2	4.1	4.4
8	Chloride, mg/L	68	56	56
9	Sulphates, mg/L	8.0	8.0	8.0
10	Phosphate as P, mg/L	BDL	BDL	BDL
11	Nitrate as N, mg/L	3.5	3.36	3.38
12	Ammonia as N, mg/L	0.26	0.18	0.14
13	Total Coliform (MPN/100 ml)	<b>5400</b>	<b>16 X10<sup>4</sup></b>	<b>16 X10<sup>3</sup></b>
14	Fecal Coliform (MPN/100 ml)	<b>410</b>	<b>110X10<sup>2</sup></b>	<b>1500</b>

Where,

Location 1 – Ulsoor lake – Near temple

Location 2 – Ulsoor lake – Near fishing centre

Location 3 – Ulsoor lake – Near Kalyani

The analysis results shows that the water quality of Ulsoor Lake confirms to designated-best-use classification Class “D” i.e. Water is fit for propagation of wildlife and fisheries i.e. pH: between 6.5 to 8.5, DO :  $\geq 4$  mg/L, and N :  $\leq 1.2$  mg/L.

*The analysis results show that the water quality of Ulsoor lake has higher concentrations of BOD, COD, Total Coliform and Fecal Coliform. This indicates untreated/partially treated sewage is discharged to the lake. The water quality of the lake is not improved compared to the water quality during the earlier inspection of the Joint Committee in May, 2020.*

#### **4.0 OBSERVATIONS**

On reviewing the status of implementation of the recommendations and suggestions in the Joint Committee report dt 10/08/2020, the following are observed:

1. As per the records of KSPCB, the water quality in Ulsoor Lake confirms to designated-best-use classification Class "D" and Class “E” and there is no improvement in the water quality of the lake.
2. The BWSSB has increased the present operational capacity of 2 MLD STP to 1.8 MLD capacity and augmentation of remaining 0.2 MLD capacity is in process. However, treated sewage at the outlet of the STP is not complying with the discharge standards. It has completed 34 works out of 36 works proposed and remaining 2 works are committed to complete before December 31, 2021. At present, implementation of 34 works has led to reduction of 15 MLD sewage discharged to storm water drain.
3. The BBMP is maintaining the lake regularly by removing the accumulated floating debris/solid waste, desilting of storm water drains and marshals are appointed to monitor and avoid disposal of solid waste into the storm water drains.
4. The screen at regular interval in primary and secondary drains, silt traps and cascading aerators are not installed.

5. The BBMP has not applied for renewal of consent for operation from KSPCB for operation of Slaughter House and 50 KLD ETP. The slaughter house and ETP are in operation since 30/06/2009 without valid consent for operation and also discharging partially treated effluent to storm water drain inspite of directions issued by KSPCB under the Water Act several times.
6. The Department of Fisheries has conducted the study on bioaccumulation of heavy metals in fish and furnished the report. It is reported that the heavy metal content in fish tissues are within the permissible limits.
7. Madras Engineering Group and Centre has not applied for Consent for Operation from KSPCB for operation of STP and to discharge treated sewage to storm water drain. The treated sewage is not complying with prescribed discharge standards prior to disposal. The KSPCB officials visited the site on 13/07/2021 to verify the status of implementation and compliance of STP. The Joint Committee members also visited the site on 28/07/2021 and informed MEG to obtain consent for operation. However, till date it has not applied for consent to operation for the STP operated by them.
8. The laying of pipeline to discharge treated sewage, installation of cascade aeration, flow meter and STP to treat additional 4200 KLD of domestic sewage are yet to be installed by Madras Engineering Groups and Centre, Bengaluru.
9. Out of 62 units located in the catchment of Ulsoor Lake, 37 units have installed individual STP/ETP to treat the wastewater generated, the treated effluent is reused for secondary purposes. The remaining 25 units are established prior to notification dated 19/01/2016 and are discharging the untreated wastewater in to BWSSB UGD with prior permission. The same sewage/effluent is being treated in the 2 MLD STP of BWSSB established at Ulsoor Lake premises.

### **5.0 Estimation of Environmental Compensation (EC)**

Based on the observations, the Joint Committee estimated the environmental compensation for non-compliance of ETP operated by M/s BBMP Civil Slaughter House, 2 MLD STP operated by BWSSB and 100 KLD STP operated by MEG. The environmental compensation is estimated based on the pollution index method developed by

Central Pollution Control Board in the guidelines “Report of the CPCB in-house committee on methodology for assessing environmental compensation and action plan to utilize the fund”.

The following equation is used for estimating environmental compensation:

$$EC = PI \times N \times R \times S \times LF$$

Where,

EC = Environmental Compensation in ₹

PI = Pollution Index of industrial sector

N = Number of days of violation took place

R = A factor in Rupees (₹) for EC

S = Factor for scale of operation

LF = Location factor

**1. EC for non-compliance of the ETP of M/s Civil Slaughter house operated by BBMP at Tannery Road, Frazer Town, Bengaluru**

M/s BBMP Civil Slaughter House and 50 KLD ETP in Tannery Road, Bengaluru is in operation since 30/06/2009 without valid consent for operation from KSPCB. BBMP is operating the slaughter house and the ETP. KSPCB has filed a criminal case in the Hon’ble High Court of Karnataka against the BBMP for noncompliance and issued directions dt 29/07/2017 and 25/06/2020. The KSPCB inspected the slaughter house on 16/06/2021 and observed that the effluent generated is partly diverted to ETP and remaining was bypassed through open drain to the BWSSB sewer. The treated effluent discharged from the ETP was also not complying the discharge standards. During inspection on 28/07/2021, the Joint Committee members observed that the ETP was not regularly operated and effluent was stored in the ETP.

In view of above, environmental compensation is calculated as follow:

**i. Pollution Index of industrial sector (PI)**

The Karnataka State Pollution Control Board has categorized slaughter house into RED category of industries and accordingly the consents are issued. For red category of industries, average pollution index is 80. Thus, PI is considered as 80 in the EC estimation for slaughter house.

**ii. Number of days of violation (N)**

The number of days for which violation took place is considered as the period between the day of violation observed and day of compliance verified by the committee. The Slaughter house and 50 KLD ETP are in operation since 30/06/2009 without valid consent for operation from KSPCB. During inspection by KSPCB on 29/07/2017, 25/06/2020 and 16/06/2021 it was observed that treated effluent was not meeting the discharge standards. During the joint committee inspection on 28/07/2021, ETP was not scientifically operated and effluent was stored in the ETP.

In view of this, period of non-compliance is considered from 30/06/2009 to the date of hearing i.e 17/09/2021. Total number of days violation observed are 4459 days.

**iii. Scale of operation (S):**

As per the records of KSPCB, the M/s BBMP Civil Slaughter House is considered as medium scale. Thus, scale of operation (S) for EC estimation is considered as 1.0.

**iv. Location factor (LF):**

M/s BBMP Civil Slaughter House is located within Bengaluru city having population >10 Million. Thus location factor (LF) is considered as 2 for EC estimation.

**v. Factor in Rupees (R) (Rs):**

As per the environmental compensation estimation guidelines, factor of rupees may be minimum of Rs 100/- and maximum of Rs 500/-. In the guidelines it is suggested to consider R as Rs 250/- as environmental compensation in case of violation. As M/s BBMP Civil Slaughter House is consistently violating the discharge standards and has not obtained consent for operation since 2009, inspite of repeated directions, factor of rupees R is considered as Rs. 250/- for EC calculation.

Thus, the estimated environmental compensation is

$$EC (Rs) = 80 \times 250 \times 1.0 \times 2.0 \times 4459$$

$$EC (Rs) = 40,000 \times 4459$$

**EC (Rs) = 17,83,60,000/- (Rupees Seventeen crores eighty three lakhs sixty thousand only)**

## **2. EC for non-compliance of 2 MLD STP operated by BWSSB at Ulsoor Lake.**

BWSSB is operating STP of 2 MLD at Ulsoor Lake and average operational capacity 1.84 MLD (Range - 1.7 to 1.9 MLD). KSPCB is monitoring the quality of treated sewage discharged from the outlet of the STP every month. The analysis results of the treated sewage collected from the STP on 01/03/2021, 01/04/2021, 03/05/2021 by KSPCB and during Joint Committee visit on 28/07/2021 show that the treated sewage is not complying with the discharge standards with reference to COD and Fecal coliform. Thus the EC is estimated as follow:

### **i. Pollution Index of industrial sector (PI)**

The Karnataka State Pollution Control Board has categorized sewage treatment plants of capacity >100 KLD into Large scale and RED category and accordingly the consents are issued. For red category of industries, average pollution index is 80. Thus, PI is considered as 80 in the EC estimation for STP.

### **ii. Number of days of violation (N)**

The earlier Joint Committee inspected the STP on 14/05/2020 and verified the compliance to the discharge standards. The analysis of the samples collected on 14/05/2020 showed that STP was complying with discharge standards except fecal coliform. Thus the date of first instance of noncompliance observed is considered as 14/05/2020. The period of non-compliance is considered from 14/05/2020 to the date of hearing i.e 17/09/2021. The number of days violation observed are 491 days.

### **iii. Scale of operation (S):**

As per the records of KSPCB, the 2 MLD STP is considered as large scale. Thus, scale of operation (S) for EC estimation is considered as 1.5.

### **iv. Location factor (LF):**

The STP is located within the Bengaluru city having population >10 Million. Thus location factor (LF) is considered as 2 for EC estimation.

**v. Factor in Rupees (R) (Rs):**

As per the environmental compensation estimation guidelines, factor of rupees may be minimum of Rs 100/- and maximum of Rs 500/-. In the guidelines it is suggested to consider R as Rs 250/-, as environmental compensation in case of violation. As treated effluent is not complying with the discharge standards with reference to COD and Fecal coliform, factor of rupees R is considered as Rs. 250/- for EC calculation.

Thus, the estimated environmental compensation is

$$EC (Rs) = 80 \times 250 \times 1.5 \times 2.0 \times 491$$

$$EC (Rs) = 60,000 \times 491$$

$$EC (Rs) = 2,94,60,000/- \text{ (Rupees Two crore ninety four lakhs sixty thousand only)}$$

**3. EC for non-compliance of 100 KLD STP operated by MEG & C**

Based on the water consumption data, the Joint Committee in its report dt 10/08/2020 estimate that 4300 KLD of sewage is generated in Madras Engineering Group and Centre campus. Out of this 100 KLD is treated in the STP installed by Madras Engineering Group and Centre and remaining 4.2 MLD is discharged to UGD system installed by BWSSB. Treated sewage from STP is discharged to the storm water drain. MEG has not applied for Consent for Establishment and Consent for Operation from KSPCB for installation and operation of STP and discharging of treated sewage. The STP is operated without valid consent. During the Joint Committee inspection on 14/05/2020, it was observed that treated sewage was not complying the discharge standards with reference to BOD, COD, Ammonia and fecal coliform. During the Joint Committee inspection on 28/07/2021, again it was observed that treated sewage was not complying with the discharge standards with reference to COD and Fecal coliform. Thus the EC is estimated as follow:

**i. Pollution Index of industrial sector (PI)**

The Karnataka State Pollution Control Board has categorized of sewage treatment plants of capacity >100 KLD into Large scale and RED category and accordingly the consents are issued. For red category of industries, average pollution index is 80. Thus, PI is considered as 80 in the EC estimation for STP.

**ii. Number of days of violation (N)**

The number of days for which violation took place is considered as the period between the day of violation observed and day of compliance verified by the committee. The earlier Joint Committee inspected the STP on 14/05/2020 and verified the compliance to the discharge standards. The analysis of the samples collected on 14/05/2020 showed that STP was not complying with discharge standards with reference to BOD, COD, Ammonia and fecal coliform. Thus the date of first instance of noncompliance observed is considered as 14/05/2020. The period of non-compliance is considered from 14/05/2020 to the date of hearing i.e 17/09/2021. The number of days violation observed is 491 days.

**iii. Scale of operation (S):**

As per the records of KSPCB, the 100 KLD STP is considered as large scale. Thus, scale of operation (S) for EC estimation is considered as 1.5.

**iv. Location factor (LF):**

The STP is located within the Bengaluru city having population >10 Million. Thus location factor (LF) is considered as 2 for EC estimation.

**v. Factor in Rupees (R) (Rs):**

As per the environmental compensation estimation guidelines, factor of rupees may be minimum of Rs 100/- and maximum of Rs 500/-. In the guidelines it is suggested to consider R as Rs 250/-, as environmental compensation in case of violation. As treated effluent is not complying with the discharge standards with reference to COD and Fecal coliform, factor of rupees R is considered as Rs. 250/- for EC calculation.

Thus, the estimated environmental compensation is

$$EC (Rs) = 80 \times 250 \times 1.5 \times 2.0 \times 491$$

$$EC (Rs) = 60,000 \times 491$$

$$EC (Rs) = 2,94,60,000/- \text{ (Rupees Two crore ninety four lakhs sixty thousand only)}$$

## 6.0 RECOMMENDATIONS

It is observed that the recommendations and suggestions made in the Joint Committee report dt 10/08/2020 are partially implemented by the respective Authorities and the lake water quality is yet to be improved. In view of above, the following are recommended:

1. The environment compensation of following amount may be imposed on BBMP, BWSSB and MEG:

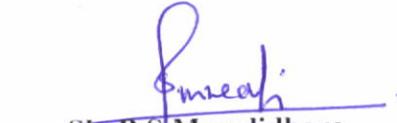
1.	BBMP: For operating Civil Slaughter House Tannery Road, Bengaluru and ETP without valid consent and non-compliance of the discharge standards	Rs. 17,83,60,000 /- (Rupees Seventeen crores eighty three lakhs sixty thousand only)
2.	BWSSB: For non-compliance of the discharge standards in 2 MLD STP operated at Ulsoor Lake by BWSSB	Rs. 2,94,60,000/- (Rupees Two crore ninety four lakhs sixty thousand only)
3.	Madras Engineering Group and Centre: For non-compliance of the discharge standards in 100 KLD STP operated by MEG	Rs. 2,94,60,000/- (Rupees Two crore ninety four lakhs sixty thousand only)

2. The Bengaluru Water Supply and Sewerage Board, Bruhat Bengaluru Mahanagara Palike, Department of Fisheries, Madras Engineering Group and Centre and Karnataka State Pollution Control Board shall implement all the recommendations and suggestions of the Joint Committee dt 10/08/2020 in time bound manner.
3. The BBMP shall apply for renewal of Consent for Operation from KSPCB for operation of Slaughter House and 50 KLD ETP on priority and comply with the prescribed standards prior to disposal of effluent.
4. Madras Engineering Group and Centre, Bengaluru shall apply for Consent for Operation from KSPCB for operation of existing STP and to construct an

additional STP to treat additional 4200 KLD of sewage generated from Madras Engineering Groups and Centre, Bengaluru in time bound manner.

5. The KSPCB shall regularly monitor the compliance of ETPs and STPs operating in the catchment of Ulsoor Lake and ensure compliance.

  
**Smt Sowmya D**  
Scientist D  
CPCB

  
**Sh. B S Murulidhara**  
Senior Environmental Officer  
KSPCB

**Sh. K. Ravi**  
Executive Engineer (Lakes)  
BBMP

  
**Sh. Balakrishna, KAS**  
Tahsildar - Bengaluru North  
DC Office Bengaluru Urban

**PHOTOGRAPHS**



Figure 1: Flow measurement at storm water drain C-100 downstream of Ulsoor Lake



Figure 2: Flow at storm water drain C-100 downstream of Ulsoor Lake



Figure 3: Floating debris in wetland near STP



Figure 4: Floating debris in wetland near STP



Figure 5: Screen installed by BBMP at inlet of wetland in Ulsoor Lake



Figure 6: Debris collected at the screen installed at inlet of Ulsoor Lake



Figure 7: Treated wastewater disposed from BWSSB STP to wetland



Figure 8: ETP at Slaughter house operated by BBMP



Figure 9: Rusted aerator at Slaughter house ETP operated by BBMP



Figure 10: Pipeline connecting to filtration system dismantled at Slaughter house ETP

**Item No.15:**

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

**Original Application No. 54 of 2016 (SZ)**

*(Through Video Conference)*

IN THE MATTER OF:

Suo Motu based on the news item published in  
The Hindu dated 08.03.2016 titled  
“Lake in heart of Bengaluru City turns”  
Graveyard for fish”.

... Applicant(s)

**Versus**

Government of Karnataka,  
Rep. by its Chief Secretary,  
Bengaluru and Ors.

...Respondent(s)

**Date of hearing: 10.06.2021.**

**CORAM:**

**HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER**

**HON'BLE MR. Dr. K. SATYAGOPAL, EXPERT MEMBER**

For Applicant(s): **Suo Moty by Court.**

For Respondent(s): **Mr. Darpan K.M. for R1, R2.  
Mr. M.R. Gokul Krishnan for R3.  
Mr. T.V. Sekar for R4.**

**ORDER**

1. As per order dated 14.08.2020, this Tribunal had considered the joint committee report with certain observation and suggestion and also the

status report submitted by the additional 4<sup>th</sup> respondent and then directed the parties to file further action taken report and posted the case to 28.09.2020 for that purpose.

2. Thereafter, it was taken up on 29.10.2020 and at the request of the committee as well as the party respondents, the matter has been adjourned to 27.11.2020 for consideration of further action taken report to be filed. Thereafter, the matter has been adjourned from time to time by notification and lastly, it was adjourned to today by notification dated 29.04.2021.
3. When the matter came up for hearing today through Video Conference, Mr. Darpan K.M. represented respondents 1 & 2, Mr. M.R. Gokul Krishnan represented 3<sup>rd</sup> respondent, Mr. T.V. Sekar represented 4<sup>th</sup> respondent.
4. Both the counsel appearing for the State respondents and Pollution Control Board wanted some more time to file further action taken report as directed by this Tribunal. The committee also wanted some more time for filing further progress report regarding the implementation of the recommendations and suggestions made by them by the respective regulators.
5. Considering the circumstances, we feel that some more time can be granted to the committee as well as to the official respondents to file their respective further progress report and action taken report.

6. They are directed to file their respective reports to this Tribunal on or before 22.07.2021 by e-filing in the form of Searchable PDF/OCR Supportable PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per Rules.
7. The Registry is directed to communicate this order to the members of the committee and also to the official respondents by e-mail immediately so as to enable them to comply with the direction.
8. For consideration of further action taken report, post on 22.07.2021.



Sd/-

.....J.M.  
(Justice K. Ramakrishnan)

Sd/-

.....E.M.  
(Dr. K. Satyagopal)

O.A. No.54/2016,  
10<sup>th</sup> June, 2021. Mn.



## ULSOOR 2-MLD STP-LAB ANALYSIS REPORT

JUNE\_2021



DATE	INLET - RAW SEWAGE								OUTLET - TREATED SEWAGE											
	Flow	PH	COD	BOD	TSS	Ammonical Nitrogen	Total Phosphate	TKN	PH	COD	BOD	TSS	Ammonical Nitrogen	Nitrate Nitrogen	Total Phosphate	TKN	Fecal Coliform	FRC in PPM	SBR TANK-1 MLSS	SBR TANK-2 MLSS
Unit	MLD	.....	mg/l	mg/l	mg/l	mg/l	mg/l	mg/l	.....	mg/l	mg/l	mg/l	mg/l	mg/l	mg/l	mg/l	MPN/100	mg/l	mg/l	mg/l
Limits	2	6.5-8.5	1000	350	600	---	7	70	(6.5 - 8.5)	≤ 50	≤ 10	≤ 10	≤ 5	≤ 10	≤ 1	≤ 10	≤ 100	≤ 1	3000 - 4500	
KSPCB limits									(6.5 - 9.0)	≤ 50	≤ 10	≤ 20	≤ 5	≤ 10	NA	≤ 10	< 100	NA	NA	NA
01-06-2021	1.150	7.6	348.0	134.0	127.0	22	2.6	32.0	7.4	29.0	2.5	2.3	1.8	3.0	0.7	2.4	73	0.5	3573	3605
02-06-2021	1.240	7.8	335.0	129.0	122.0	24	2.3	28.0	7.6	26.0	2.7	2.5	1.6	2.8	0.5	2.9	77	0.3	3558	3587
03-06-2021	1.520	7.7	342.0	136.0	124.0	23	2.5	27.0	7.4	30.0	2.9	2.4	1.9	2.7	0.3	2.6	79	0.4	3615	3648
04-06-2021	1.400	7.5	338.0	132.0	126.0	21	2.9	26.0	7.2	28.0	2.5	2.6	1.7	3.2	0.6	2.8	82	0.6	3542	3587
05-06-2021	1.397	7.8	327.0	130.0	121.0	22	2.2	25.0	7.5	26.0	2.4	2.7	2.0	3.1	0.4	2.5	74	0.5	3582	3610
06-06-2021	1.150	7.5	332.0	127.0	124.0	23	2.5	24.0	7.2	23.0	2.6	2.2	1.8	2.9	0.3	2.7	72	0.7	3567	3597
07-06-2021	1.090	7.7	326.0	129.0	125.0	26	2.3	28.0	7.4	27.0	2.5	2.4	2.1	3.2	0.5	2.6	76	0.4	3584	3598
08-06-2021	1.080	7.5	320.0	123.0	128.0	29	2.0	26.0	7.2	23.0	2.2	2.6	2.7	2.9	0.7	2.4	79	0.6	3543	3562
09-06-2021	1.240	7.7	332.0	125.0	122.0	26	2.1	27.0	7.5	28.0	2.7	2.3	2.4	3.0	0.3	2.2	83	0.5	3546	3605
10-06-2021	1.020	7.9	345.0	128.0	126.0	27	2.3	25.0	7.6	32.0	2.6	2.8	1.9	3.2	0.4	2.3	76	0.3	3574	3619
11-06-2021	1.050	7.6	349.0	130.0	124.0	24	2.0	28.0	7.4	30.0	2.5	2.4	1.8	2.9	0.6	2.6	74	0.4	3596	3657
12-06-2021	1.080	7.8	341.0	134.0	122.0	26	2.1	26.0	7.5	28.0	2.3	2.7	1.7	3.2	0.5	2.5	79	0.6	3607	3628
13-06-2021	1.110	7.5	343.0	127.0	125.0	23	2.4	32.0	7.2	33.0	2.8	2.6	1.9	2.7	0.3	2.9	70	0.5	3586	3612
14-06-2021	1.020	7.7	336.0	131.0	123.0	24	2.2	29.0	7.4	30.0	2.4	2.6	1.6	2.8	0.4	2.7	75	0.7	3574	3605
15-06-2021	1.050	7.9	330.0	124.0	120.0	27	2.5	30.0	7.6	26.0	2.8	2.3	1.9	3.1	0.7	2.5	78	0.4	3582	3619
16-06-2021	1.020	7.6	343.0	138.0	129.0	23	2.1	34.0	7.4	28.0	2.6	2.4	1.8	3.2	0.5	2.9	82	0.6	3608	3657
17-06-2021	1.018	7.5	337.0	126.0	125.0	25	2.3	32.0	7.3	27.0	2.5	2.7	2.0	2.8	0.3	2.6	75	0.5	3584	3615
18-06-2021	1.015	7.8	335.0	132.0	127.0	22	2.0	30.0	7.6	25.0	2.8	2.4	2.2	3.0	0.5	2.9	70	0.4	3607	3619
19-06-2021	1.080	7.6	342.0	128.0	130.0	24	2.8	29.0	7.4	27.0	2.5	2.8	2.0	3.5	0.3	3.1	78	0.6	3574	3591
20-06-2021	1.010	7.7	338.0	126.0	134.0	26	2.5	34.0	7.4	30.0	2.9	2.4	1.9	2.7	0.3	2.6	79	0.4	3652	3690
21-06-2021	1.100	7.9	346.0	132.0	129.0	23	2.7	32.0	7.6	26.0	2.5	2.2	2.0	3.1	0.5	2.8	73	0.7	3605	3628
22-06-2021	1.070	7.6	343.0	128.0	132.0	25	2.4	31.0	7.4	29.0	2.7	2.5	1.8	2.8	0.7	3.0	76	0.6	3572	3609
23-06-2021	1.020	7.4	351.0	135.0	126.0	28	2.2	29.0	7.6	32.0	2.6	2.4	2.3	3.0	0.5	2.5	82	0.3	3586	3544
24-06-2021	1.120	7.7	347.0	132.0	149.0	23	1.9	36.0	7.9	28.0	2.4	2.7	2.1	3.2	0.6	2.8	68	0.4	3682	3638
25-06-2021	1.080	7.5	356.0	138.0	128.0	26	2.1	28.0	7.7	25.0	2.7	3.1	1.8	3.0	0.3	2.6	70	0.6	3571	3554
26-06-2021	1.040	7.9	343.0	142.0	134.0	25	2.3	34.0	7.6	26.0	2.6	2.9	2.0	3.1	0.5	2.5	74	0.8	3608	3676
27-06-2021	1.130	7.6	352.0	136.0	127.0	23	2.6	31.0	7.4	28.0	2.9	3.3	2.2	2.8	0.4	2.4	78	0.7	3542	3609
28-06-2021	1.020	7.8	345.0	140.0	126.0	21	2.4	33.0	7.5	27.0	2.5	3.0	1.9	2.6	0.7	2.8	76	0.5	3580	3682
29-06-2021	0.970	7.5	356.0	143.0	129.0	25	2.2	30.0	7.7	32.0	2.7	2.6	2.0	2.5	0.6	2.3	72	0.4	3574	3604
30-06-2021	1.058	7.7	348.0	146.0	125.0	23	2.1	29.0	7.4	28.0	2.6	2.5	2.3	2.4	0.5	2.7	80	0.3	3558	3584
Tot.Avg	33.348	7.7	340.9	132.0	127.0	24.3	2.3	29.5	7.5	27.9	2.6	2.6	2.0	2.9	0.5	2.6	76.0	0.5	3584.4	3614.6
	R. K. K. S.					S. S. S.					M. S. S.					S. S. S.				
	PLANT CHEMIST					PLANT MANAGER					AE (STP K-Valley - 1)					AEE (STP R - V valley - 1)				

EUROTEK ENVIRONMENTAL PVT. LTD.		ULSOOR 2-MLD STP-LAB ANALYSIS REPORT										Jul-21							
DATE	INLET - RAW SEWAGE							OUTLET - TREATED SEWAGE											
	Flow	PH	COD	BOD	TSS	Total Phosphate	TKN	PH	COD	BOD	TSS	Ammonical Nitrogen	Nitrate Nitrogen	Total Phosphate	TKN	Fecal Coliform	FRC in PPM	SBR TANK-1 MLSS	SBR TANK-2 MLSS
Unit	MLD	.....	mg/l	mg/l	mg/l	mg/l	mg/l	.....	mg/l	mg/l	mg/l	mg/l	mg/l	mg/l	mg/l	MPN/100	mg/l	mg/l	mg/l
Limits	2	6.5-8.5	1000	350	600	7	70	(6.5 - 8.5)	≤ 50	≤ 10	≤ 10	≤ 5	≤ 10	≤ 1	≤ 10	≤ 100	≤ 1	3000 - 4500	
KSPCB limits								(6.5 - 9.0)	≤ 50	≤ 10	≤ 20	≤ 5	≤ 10	NA	≤ 10	≤ 100	NA	NA	NA
01-07-2021	1.07	7.8	342.0	142.0	133.0	2.4	34.0	7.6	26.0	2.4	2.7	2.1	2.9	0.3	3.0	85	0.5	3562	3587
02-07-2021	0.99	7.6	338.0	139.0	128.0	2.2	32.0	7.3	32.0	2.9	2.4	2.5	2.7	0.7	2.8	78	0.6	3582	3604
03-07-2021	1.03	7.9	345.0	134.0	130.0	2.0	30.0	7.6	28.0	2.5	2.9	2.2	2.6	0.5	3.2	80	0.4	3576	3598
04-07-2021	0.96	7.7	336.0	142.0	125.0	2.4	36.0	7.5	30.0	2.7	2.6	2.1	2.5	0.4	3.0	74	0.7	3594	3618
05-07-2021	0.94	7.8	334.0	137.0	128.0	2.3	33.0	7.6	27.0	2.4	2.5	2.0	2.7	0.6	2.9	78	0.5	3548	3594
06-07-2021	1.12	7.6	340.0	140.0	126.0	2.2	35.0	7.4	29.0	2.6	2.7	1.8	2.4	0.5	3.2	76	0.3	3564	3586
07-07-2021	1.52	7.7	332.0	145.0	124.0	2.7	32.0	7.5	28.0	2.3	2.4	1.6	2.8	0.7	3.0	73	0.6	3578	3604
08-07-2021	1.48	7.9	335.0	148.0	128.0	2.3	29.0	7.7	25.0	2.7	2.9	1.9	2.3	0.3	2.8	79	0.4	3555	3590
09-07-2021	1.785	7.6	340.0	143.0	132.0	2.4	30.0	7.3	28.0	2.5	2.7	2.0	2.6	0.5	3.2	75	0.7	3562	3587
10-07-2021	1.801	7.8	332.0	140.0	125.0	2.6	28.0	7.5	30.0	2.7	2.5	2.2	2.4	0.7	3.1	72	0.5	3569	3591
11-07-2021	1.752	7.6	335.0	138.0	129.0	2.4	32.0	7.7	25.0	2.7	2.9	1.9	2.3	0.3	2.8	79.0	0.4	3584	3608
12-07-2021	1.724	7.9	338.0	146.0	132.0	2.5	29.0	7.6	27.0	2.4	2.6	2.0	2.8	0.5	3.3	75.0	0.6	3614	3690
13-07-2021	1.758	7.7	332.0	134.0	127.0	2.1	26.0	7.4	28.0	2.3	2.4	1.7	2.6	0.7	3.0	82.0	0.5	3574	3594.0
14-07-2021	1.762	7.3	334.0	132.0	128.0	2.5	38.0	7.3	26.0	2.2	2.8	1.8	2.8	0.7	3.1	89.0	0.7	3586	3608.0
15-07-2021	1.857	7.5	338.0	128.0	132.0	2.3	28.0	7.7	25.0	2.7	2.9	1.9	2.3	0.3	2.8	79	0.4	3608	3637
16-07-2021	1.886	7.6	342.0	134.0	129.0	2.4	30.0	7.4	27.0	2.4	2.6	1.6	2.5	0.5	3.4	84	0.6	3582	3615
17-07-2021	1.894	7.4	336.0	132.0	125.0	2.6	33.0	7.2	23.0	2.5	2.7	1.9	2.9	0.3	3.5	80	0.5	3562	3580
18-07-2021	1.885	7.9	340.0	138.0	127.0	2.3	29.0	7.7	25.0	2.7	2.9	1.9	2.3	0.3	2.8	79	0.3	3609	3654
19-07-2021	1.87	7.7	334.0	135.0	129.0	2.7	30.0	7.3	27.0	2.5	3.0	1.6	2.4	0.5	2.9	74	0.7	3572	3584
20-07-2021	1.893	7.6	345.0	140.0	132.0	2.4	28.0	7.4	29.0	2.7	3.2	1.8	2.5	0.4	2.6	82	0.5	3594	3684
21-07-2021	1.884	7.5	338.0	137.0	126.0	2.6	27.0	7.7	25.0	2.7	2.9	1.9	2.3	0.3	2.3	79	0.6	3566	3578
22-07-2021	1.895	7.8	343.0	135.0	129.0	2.4	26.0	7.6	27.0	2.5	3.0	2.1	2.8	0.5	2.7	74	0.4	3550	3582
23-07-2021	1.856	7.6	326.0	129.0	122.0	2.1	2.9	7.3	24.0	2.8	2.6	1.8	3.1	0.7	2.5	79	0.5	3608	3627
24-07-2021	1.857	7.4	321.0	126.0	124.0	2.5	23.0	7.2	22.0	2.3	2.4	1.6	2.7	0.4	2.6	84	0.3	3594	3635
25-07-2021	1.914	7.7	318.0	123.0	128.0	2.2	25.0	7.4	26.0	2.5	2.2	1.7	2.9	0.3	2.3	76	0.6	3528	3568
26-07-2021	1.875	7.5	324.0	125.0	130.0	2.4	22.0	7.2	24.0	2.7	2.0	1.4	2.5	0.5	2.8	80	0.4	3542	3590
27-07-2021	1.882	7.2	320.0	127.0	124.0	2.6	24.0	7.0	28.0	2.3	2.5	1.9	2.7	0.4	2.7	78	0.7	3526	3574
28-07-2021																			
29-07-2021																			
30-07-2021																			
31-07-2021																			
Tot.Avg																			
R. K. Singh PLANT CHEMIST			S. Singh PLANT MANAGER					H. C. Sharma AE (STP K-Valley - 1)					D. Singh AEE (STP K - Valley - 1)						

**Action taken report of Bangalore Water Supply and Sewerage Board (BWSSB).**

**Format-1**

Sl. no	Suggestion of the Joint Committee in the report dt 10.08.2020	Measures implemented	Measures yet to be implemented	Time required for implementing the measures
1	To operate the existing STP of 2 MLD at its full capacity with a compliance to the discharge Standards, so that additional 0.5 MLD can be discharged to Ulsoor Lake, may adequate to maintain loss of water due to evaporation, infiltration etc.	Presently receiving 1.80MLD	0.20MLD to be improved by modifying inlet arrangements	01 months required
2	To identify all missing links and illegal discharge of wastewater into Storm water Drain and also to complete all the works taken up w.r.t. up gradation / rehabilitation of sub mains and lateral sewer lines by December 2020, as committed to stop 17 MLD flowing in the Storm Water Drains during Dry Weather.	BWSSB has proposed 20 works under waste water management zone and 16 works under maintenance zone to prevent the sewage flow in Storm Water Drain. As on 31/06/2021 out of 36 works, 34 works are completed. Balance 2 works will be completed by December-2021. ( Enclosed Annexure 1 ) <b>After execution of above works the 15 MLD flow in SWD is reduced.</b>	Balance 2 works will be completed by December-2021 by maintenance Zone	Up to end of December -2021.
3	To ensure the implementation of Notification No. FEE 316 EPC 2015, dated 19.01.2016 issued by Forest, Ecology & Environment Secretariat w.r.t. installation of STP and reuse of Treated Sewage.	BWSSB has made mandatory for installation of STP and Dual Piping System by insertion of new regulation "4A" for Bangalore Sewage Regulation for the buildings vide notification No.BWSSB/C/CAO-S/4138/2015-16, Bengaluru Dated 25.02.2016 which is further amended vide notification No.BWSSB/CAO-S/ 5008 /2017-18 dt: 21.2.2018 for the following buildings.		

Sl. No.	Particulars	
	<p>“4A. Establishment of Sewage Treatment Plants and Dual Piping System:-</p> <p>(1) No water supply or sewerage connection shall be granted by the Board on the application of owner or builder or occupier of new Building Projects, unless sewage treatment plant is established and facilities for reuse of treated effluent by providing dual piping system one for toilet flushing purpose and the other for all purposes in respect of;</p> <ul style="list-style-type: none"> <li>(i) Residential buildings consisting of 20 and above apartments or measuring 2,000sqmts and above whichever is lower; or</li> <li>(ii) Commercial building measuring 2,000sqmts and above; or</li> <li>(iii) Buildings of educational institutions measuring 5,000sqmts and above.</li> </ul> <p>Around 34 no. of buildings have installed the STP as on 31-06-2021</p>	
4	<p>To ensure the implementation of BWSSB (Rain Water Harvesting) Regulations 2010 and subsequent amendments w.r.t providing rain harvesting structure by the owner or occupier of the residential building.</p> <p><b>THE BANGALORE WATER SUPPLY AND SEWERAGE ACT, 2010-72A:</b> Every owner or occupier of a building having sital area of not less than 216 square meters or every owner who propose to construct a building on a sital area of not less than 108 square meters shall provide the rain water harvesting structure for use or ground water recharge.</p> <p>Around 1661 no. of buildings have implemented the RWH as on date.</p>	
5	<p>To avoid laying of UGD lines &amp; manholes within Storm Water Drains and also to execute work with an approval of BBMP – SWD.</p> <p>If there is Buffer zone along the SWD the UGD line will be laid in Buffer zone and if there is no space the UGD line will</p>	

  
**Chief Engineer (WWM)**  
 BWSSB, 5th Floor,  
 Cauvery Bhavan, K.G. Road,  
 Bengaluru - 560 009

  
**Chief Engineer (W)**  
 BWSSB, Bangalore

ANNEXURE-1**Action plan Works proposed to prevent the sewage entry to Storm Water Drains of Ulsoor lake catchment areas under the jurisdiction of Waste Water Management Zone**

Sl. No	Executing division	Name of the Work	Estimated Completion date	Remarks
1	WWM(C)Valley	Work of P/L 450mm dia RCC NP-3 line from TAJ Hotel to link at 1600mm dia opposite Gurudwara, Halasuru	Work Completed	
2	WWM(C)Valley	Work of P/L 450/600mm dia RCC NP-3 from Buddavihar road to Wheelers road, Cox Town	Work Completed	
3	WWM(C)Valley	Work of P/L 450mm dia sewer line from MG road towards Halasuru road junction Halasuru	Work Completed	
4	WWM(C)Valley	Work of P/L 600/900mm dia RCC NP-3 sewer line including trenchless technology from Bore Bank road to Robertson road, Frazer town.	Work Completed	
5	WWM(C)Valley	Work of P/L 900mm dia RCC sewer line from Stephens road to Asseya road	Work Completed	
6	WWM(C)Valley	Work of P/L 900mm dia RCC NP-3 class sewer line from SK Garden main road to ITI layout, SK Garden	Work Completed	
7	WWM(C)Valley	Work of P/L 900mm dia RCC NP-3 class sewer line from SK Garden main road to Bore Bank road , SK Garden	Work Completed	
9	WWM(C)Valley	Work of rehabilitation/replacement of 600mm dia sewer line by 900mm dia RCC sewer line from St.Jhones road towards Asseya road, Pulikeshinagar.	Work Completed	
10	WWM(C)Valley	Work of P/L 900mm dia sewer from Halasuru road junction to A.M Road	Work Completed	
11	WWM(C)Valley	Work of rehabilitation/replacement of 600mm dia sewer line by 900mm dia RCC sewer line from PSK Naidu road towards Wheelers road, Cox Town.	Work Completed	
12	WWM(C)Valley	Work of P/L 600/900mm dia RCC sewer line from inside MEG premises to halasuru STP, Halasuru.	Work Completed	
13	WWM(C)Valley	Work of P/L 450mm dia RCC NP-3 class sewer line in place of 230/300mm dia sewer from Narayanapillai street and Mackon road to ArunachalamMudalierBharathinagar, Shivajinagar.	Work Completed	
14	WWM(C)Valley	Work of rehabilitation 225/450mm dia RCC sewer line by 450/600mm dia sewer line along Wheelers road, Cox Town.	Work Completed	
15	WWM(C)Valley	Work of rehabilitation/replacement of 300/450mm dia RCC sewer line by 450/600mm dia sewer line from St.Alphons road to Pottery road, Sagayapuram.	Work Completed	
16	WWM(C)Valley	Work of P/L 450mm dia RCC Park road to Krishnappa lane, opposite to Football ground Jeevanahalli	Work Completed	
17	WWM(C)Valley	Work of P/L 600mm dia RCC NP-3 class sewer line from Miller tank bund road towards Jasmabhavan Road, Vasanthnagar.	Work Completed	
18	WWM(C)Valley	Work of P/L 900mm dia RCC sewer line inside SWD along Halasuru lake bund at Gangadharchetty road, Halasuru Ward.	Work Completed	

Chief Engineer (WWM)  
BWSSB, 5tr Floor,  
Cauvery Bhavan

Chief Engineer (WWM)  
BWSSB, Bangalore

19	WWM(C)Valley	Work of Rehabilitaion/Replacement of 300/450mm dia RCC sewer line by 450/600mm dia sewer line from Gangadharchetty road towards Halasuru lake bund Shivanachetty Garden.	Work Completed	
20	WWM(C)Valley	Work of Rehabilitaion/Replacement of 300/450mm dia RCC sewer line by 450/600/800mm dia sewer line from Miller bund road towards Vasanthnagar.	Work Completed	

**Action plan for the Works proposed to prevent the sewage entry to Storm Water Drains of Ulsoor lake catchment areas under the jurisdiction of Maintenance Zone**

1	Central Division	work of providing and laying near 300 mm dia S&S RCC NP3 Class UGD lines along Paranjyothi cross road & connecting to Submain on Paranjyothimain road Coming under Frazer town s/s of AEEC-3 subdvn.	Work Completed	
2	Central Division	Estimate for the work of providing and laying near 300 mm diaRCC NP-3 pipe in place of (0.60)mtr 225mm dia SWline damaged at Rose garden and Ganesha Garden coming under Machalibetta S/s under AEE C-3 Subdvn.	Work Completed	
3	Central Division	Estimate for the work of providing and laying 225 mm dia pipe in place of (0.6 mtr) 225 mm dia SW line damaged at Kateramma Slum Seth line Kateramma slum and Kateramma Slum 1st cross coming under Machalibetta S/s under AEEC-3 subdvn	Work Completed	
4	Central Division	Estimate for the work of providing and laying 225 mm dia pipe in place of (0.6 mtr) 225 mm dia SW line damaged at Yallamma Temple road and cross road in old Byappanahalli coming under Machalibetta S/s under AEEC-3 subdvn	Work nearing to completion	
5	Central Division	Estimate for the work of providing and laying 300 mm dia RCC UGD pipe line of (0.6 mtr) 225 mm dia SW line damaged at KandaswamyMudiliyar road Coming undePillanna garden-2 S/s under AEEC-3 subdvn.	Work Completed	
6	Central Division	Estimate for the work of providing and laying 300 mm dia RCC UGD pipe line in in conservancy of devis road and Hall road from devis road to Vivani road coming under Pillanna garden -2 S/s under AEEC-3 subdvn	Work Completed.	
7	Central Division	Estimate for the work of laying 300 mm RCC NP3 class lateral sewer line at NC Colony 3rd cross Annavailankannichapel road and linking to on-going work to WWM zone at Pottery road coming under Frazer town Service station of AEEC-3 Subdvn.	Work nearing to completion	
8	Central Division	Estimate for the work of laying by reversal of 300 mm RCC NP3 (Existing 225 mm SW) class lateral Sewer line at NC colony 3rd cross Coming under Frazer town s/s of AEEC-3 subdvn.	Work Completed	
9	Central Division	Estimate for the work of laying by reversal of 300 mm RCC NP3 (Existing 225 mm SW) class lateral Sewer line at S.k Garden 7th & 8th cross in reverse gradient and linking to existing 300 mm RCC NP3 on main road Coming under frazer town s/s of AEEC-3 subdvn.	Work Completed	

Chief Engineer (WWM)

BWSSB, 5tr Floor,

Gauvery Bhavan, K.G. Road,

Bangalore, 560 006

Chief Engineer (W)

BWSSB, Bangalore

		road Coming under frazer town s/s of AEEC-3 subdvn.		
10	Central Division	Estimate for the work of laying by reversal of 300 mm RCC NP3 (Existing 225 mm SW) class lateral Sewer line at S.k Garden 2nd cross near Muthuraman Temple and linking to 600 mm submain sewer on SK garden main road Coming under frazer town s/s of AEEC-3 subdvn.	Work Completed	
11	Central Division	Estimate for the work of laying new 300 mm RCC NP3 class lateral sewer line along Meanee Avenue road near ulsoor lake coming under frazer town s/s of AEEC-3 subdvn.	Work Completed	
12	Central Division	Estimate for the work of linking of laterels to sub main by providing and laying of 230 mm dia GSW pipe and construction of 1.20 dia new manhole at Makkamajid road Nehrupuram to Arunachalammodilaar road Ward 92 shivajinagar coming under coles park s/s AEEC- 2 Sub div.	Work completed	
13	Central Division	Estimate for the work of linking of laterels to sub main by providing and laying of 230 mm dia GSW pipe and construction of 1.20 dia new manhole at Back side of Golden chicken old Korchipalyashivajinagar coming under HGRS/s AEEC-2 sub div.	Work completed	
14	Central Division	Work of linking of laterals to sumain by providing and laying of 300mm dia RCC pipe and construction of 1.20mtr dia new manholes at Kamaraj road ,Shivanashetty Garden, Osdorn Road Near Ulsoor lake and near ShanthiSagar Hotel ward no 92 Shivajinagar Coming under CP S/stn of AEEC-2 Subdvn.	Work completed	
15	Central Division	Estimate for the work of linking of laterels to sub main by providing and laying of 230 mm dia GSW pipe and construction of 1.20 dia new manhole at Dikenson road cross to Ganga darchetty road Ward 110 shivajinagar coming under coles park s/s AEEC- 2 Sub div no.	Work completed	
16	Central Division	Estimate for the work of linking of laterels to sub main by providing and laying of 230 mm dia & 300mm dia GSW pipe and construction of new manhole from Tungabadra colony to sub maiat 3 <sup>rd</sup> mainvasanhtnagar coming under Hgr s/s AEEC-2 sub div.	Work completed	

  
 Chief Engineer (WWM)  
 BWSSB, 5th Floor,  
 Cauvery Bhavan, K.G. Road,  
 Bengaluru - 560 009

  
 Chief Engineer (W)  
 BWSSB, Bangalore



KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY

Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY  
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487  
ISO 45001: 2018 CERTIFIED LABORATORY

Email: [centrallab@kspcb.gov.in](mailto:centrallab@kspcb.gov.in)  
Website : <http://kspcb.gov.in>



ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿರ್ವಹಣಾಭವನ",  
೭ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ ತಮ್ಮಯ್ಯ ರಸ್ತೆ ಜಂಟಿವಹನ,  
ಬೆಂಗಳೂರು-೫೬೦೦೦೦  
K.S.P.C.B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bangalore - 560079

**ANALYSIS REPORT**

Date: 03.08.2021

NAME OF THE INDUSTRY :	M/s. Ulsoor STP Plant (2 MLD), BWSSB, Ulsoor, Bengaluru.	Page 1 of 1
		DATE OF COMMENCEMENT OF TEST:29.07.2021
SAMPLE COLLECTED BY :	<b>Sri. R. Padmanabhan E.O.</b> <b>RO: City East</b>	DATE OF COMPLETION OF TEST:03.08.2021
DATE OF COLLECTION :	28.07.2021	SAMPLE REPORT NO: <b>WW-608</b>
DATE OF RECEIPT :	29.07.2021	
PARTICULARS :	Treated Sewage collected from Outlet of STP	SAMPLE NO : <b>WW-608</b>

Sl No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25°C	-	6.5-9.0	7.2	IS 3025 (Part 11)
2.	Total Suspended solids	mg/L	Not more than 20	8.0	IS 3025 (Part 17)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	35	IS 3025 (Part 58)
4.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 10	5.0	IS 3025 (Part 44)
5.	Ammonical Nitrogen as N	mg/L	Not more than 5	1.0	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	3.0	APHA 23rd edition
7.	Fecal Coliform	MPN/100ml	Less than 100	<b>14000</b>	APHA 23rd edition (9221 E) 9-77 to 9-78
<b>INFERENCE</b>		<b>Non Conforms to prescribed standards.</b>			

- Note: 1. The above results pertain only to the sample tested.  
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4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

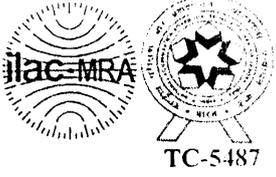
*Radha M. N*  
Authorized Signatory (Biological)  
(Radha M. N)  
Assistant Scientific Officer

*H. Roopadevi*  
Authorized Signatory (Chemical)  
(Dr. H. Roopadevi)  
Senior Scientific Officer

---End of Report---

Ph : 080-23238458  
Fax : 080-23238300

Email: [centrallab@kspcb.gov.in](mailto:centrallab@kspcb.gov.in)  
Website : <http://kspcb.gov.in>



KARNATAKA STATE POLLUTION CONTROL BOARD  
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ISO/IEC 17025 Accredited Testing Laboratory by NABL. Vide Certificate Number TC-5487  
IS 18001:2007 CERTIFIED LABORATORY

ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ನಿರ್ವಹಣಾಪಾಲಕರು,  
೭ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,  
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೯  
K.S.P.C.B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bangalore - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 12.03.2021

NAME OF THE STP :	Ulsoor STP Plant (2 MLD), BWSSB, Ulsoor, Bengaluru	Page 1 of 2
SAMPLE COLLECTED BY :	Sri. M.M. Ameenulla Baig, DEO RO: Bag, City East	DATE OF COMMENCEMENT OF TEST: 01.03.2021
DATE OF COLLECTION :	01.03.2021	DATE OF COMPLETION OF TEST: 05.03.2021
DATE OF RECEIPT :	01.03.2021	SAMPLE REPORT NO: <b>WW-1299</b>
PARTICULARS :	Treated sewage effluent	SAMPLE NO : <b>WW-1299</b>

Sl No	Parameters	Unit	Standard	Result	Range of testing/Limit of Detection	Test Method
1.	pH @ 25°C	-	6.5-9.0	7.0	2 to 12 Unit	IS 3025 (Part 11): 2002
2.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 10	5.0	2 to 2000 mg/L	IS 3025 (Part 44): 2009
3.	Chemical Oxygen Demand	mg/L	Not more than 50	55	4 to 10000 mg/L	IS 3025 (Part 58): 2006
4.	Total Suspended solids	mg/L	Not more than 20	12	1 to 500 mg/L	IS 3025 (Part 17): 2012
5.	Ammonical Nitrogen as N	mg/L	Not more than 5	27.1	0.05 to 100 mg/L	IS 3025 (Part 34): 2003
<b>INFERENCE</b> - Non Conforms to prescribed standards.						

Note: 1. Additional analysis report No: WW-1299A dated 12.03.2021 shall also be read for declaration of Inference of the sample Tested.

- The above results pertain only to the sample tested.
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 15 days from the date of issue of report.
- Decision Rule: "Statement of conformity / non conformity applies only to test results as per standard stipulated by regulatory authority".

*H. Roopadevi*  
Authorized Signatory (Chemical)  
(Dr. H. Roopadevi)  
Senior Scientific Officer

**ANALYSIS REPORT (NON ACCREDITED PARAMETERS)**

Date: 12.03.2021

NAME OF THE STP :	Ulsoor STP Plant (2 MLD), BWSSB, Ulsoor, Bengaluru	Page 2 of 2
		DATE OF COMMENCEMENT OF TEST: 01.03.2021
SAMPLE COLLECTED BY :	<b>Sri. M.M. Ameenulla Baig, DEO RO: Bng. City East</b>	DATE OF COMPLETION OF TEST: 05.03.2021
DATE OF COLLECTION :	01.03.2021	SAMPLE REPORT NO: <b>WW-1299A</b>
DATE OF RECEIPT :	01.03.2021	
PARTICULARS :	Treated sewage effluent	SAMPLE NO : <b>WW-1299</b>

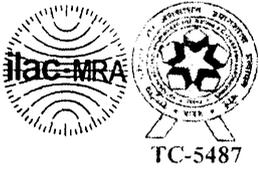
Sl No	Parameters	Unit	Standard	Result	Test Method
1.	Total Nitrogen	mg/L	Not more than 10	37	APHA(23 <sup>rd</sup> Edition) (4500- N A): 2017
2.	Fecal Coliform	MPN/ 100ml	Less than 100	<b>27X10<sup>4</sup></b>	APHA 23 <sup>rd</sup> edition (Part 9221 E) 9- 77 to 9-78:2017
<b>INFERENCE</b>		<b>Non Conforms to prescribed standards.</b>			

Note: Additional analysis report No: WW-1299 dated 12.03.2021 shall also be read for declaration of Inference of the sample Tested.

*Radha - M. N*  
Section Head  
Microbiology Testing Laboratory

*H. K. S. S. S.*  
Section Head  
Waste Water Testing Laboratory

----End of Report----



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KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY

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ISO/IEC 17025 Accredited Testing Laboratory by NABL. Vide Certificate Number TC-5487  
IS 18001:2007 CERTIFIED LABORATORY

ಕ.ಸ.ಪ.ಸಿ.ಬಿ., "ನಿಸರ್ಗ ಭವನ",  
೭ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಾiah ರಸ್ತೆ, ಶಿವನಗರ,  
ಬೆಂಗಳೂರು-೫೬೦೦೦೯  
K.S.P.C.B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date: 16.06.2021

NAME OF THE INDUSTRY :	M/s. Ulsoor STP Plant (2MLD), BWSSB, Ulsoor, Bengaluru.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri. M.M.Ameenulla Baig D.E.O. RO: City East	DATE OF COMMENCEMENT OF TEST:01.04.2021
DATE OF COLLECTION :	01.04.2021	DATE OF COMPLETION OF TEST:06.04.2021
DATE OF RECEIPT :	01.04.2021	SAMPLE REPORT NO: <b>WW-08</b>
PARTICULARS :	Treated Sewage Effluent	SAMPLE NO : <b>WW-08</b>

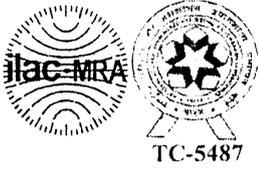
SI No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25°C	-	6.5-9.0	7.4	IS 3025 (Part 11)
2.	Total Suspended solids	mg/L	Not more than 20	2.0	IS 3025 (Part 17)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	54.5	IS 3025 (Part 58)
4.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 10	6.2	IS 3025 (Part 44)
5.	Ammonical Nitrogen as N	mg/L	Not more than 5	2.74	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	5.69	APHA 23rd edition
7.	Fecal Coliform	MPN/100ml	Less than 100	33x10 <sup>3</sup>	APHA 23rd edition (9221 E) 9-77 to 9-78
<b>INFERENCE</b>		<b>Non Conform to prescribed standards.</b>			

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4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

*Radha M. N*  
Authorized Signatory (Biological)  
(Radha M. N)  
Assistant Scientific Officer

*H. Roopadevi*  
Authorized Signatory (Chemical)  
(Dr. H. Roopadevi)  
Senior Scientific Officer

----End of Report----



KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY

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ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ನಿರ್ವಹಣಾಧಿಕಾರಿ,  
ಕರ್ನಾಟಕ ಸರ್ಕಾರದ ರಾಜ್ಯ ಶಿವನಗರ,  
ಬೆಂಗಳೂರು-೫೬೦೦೦೦  
K S P C B, "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bangalore - 560079

**ANALYSIS REPORT**

Date: 23.06.2021

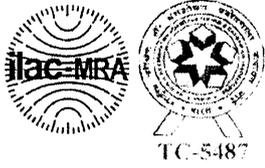
NAME OF THE INDUSTRY :	M/s. Ulsoor STP Plant (2MLD), BWSSB, Ulsoor, Bengaluru.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri. M.M.Ameenulla Baig D.E.O. RO: City East	DATE OF COMMENCEMENT OF TEST:03.05.2021
DATE OF COLLECTION :	03.05.2021	DATE OF COMPLETION OF TEST:19.05.2021
DATE OF RECEIPT :	03.05.2021	SAMPLE REPORT NO: <b>WW-122</b>
PARTICULARS :	Treated Sewage Effluent	SAMPLE NO: <b>WW-122</b>

Sl No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25°C	-	6.5-9.0	7.8	IS 3025 (Part 11)
2.	Total Suspended solids	mg/L	Not more than 20	6.0	IS 3025 (Part 17)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	67	IS 3025 (Part 58)
4.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 10	5.0	IS 3025 (Part 44)
5.	Ammonical Nitrogen as N	mg/L	Not more than 5	3.0	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	7	APHA 23rd edition
7.	Fecal Coliform	M.P.N (10ml)	Less than 100	23x10 <sup>3</sup>	APHA 23rd edition (9221 E) 9-77 to 9-78
<b>INFERENCE</b>		<b>Non Conform to prescribed standards.</b>			

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*Radha M. N*  
Authorized Signatory (Biological)  
(Radha M. N)  
Assistant Scientific Officer

*H. Roopadevi*  
Authorized Signatory (Chemical)  
(Dr. H. Roopadevi)  
Senior Scientific Officer



KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY

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ISO/IEC 17025 Accredited Testing Laboratory by NABL. Certificate Number: TC-5487  
ISO 15001:2015 CERTIFIED LABORATORY

ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ನಿರರ್ಗಳಭವನ,  
೨ನೇ ಡಿ.ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಾiah ರಸ್ತೆ, ಶಿವನಗರ್,  
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K S P C B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bangalore - 560079

**ANALYSIS REPORT**

Date: 03.08.2021

NAME OF THE INDUSTRY :	M/s. Ulsoor STP Plant (2 MLD), BWSSB, Ulsoor, Bengaluru.	Page 1 of 1
SAMPLE COLLECTED BY :	<b>Sri. R. Padmanabhan E.O.</b> <b>RO: City East</b>	DATE OF COMMENCEMENT OF TEST:29.07.2021
DATE OF COLLECTION :	28.07.2021	DATE OF COMPLETION OF TEST:03.08.2021
DATE OF RECEIPT :	29.07.2021	SAMPLE REPORT NO: <b>WW-608</b>
PARTICULARS :	Treated Sewage collected from Outlet of STP	SAMPLE NO : <b>WW-608</b>

SI No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25°C	-	6.5-9.0	7.2	IS 3025 (Part 11)
2.	Total Suspended solids	mg/L	Not more than 20	8.0	IS 3025 (Part 17)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	35	IS 3025 (Part 58)
4.	Biochemical Oxygen Demand (3 days @ 27°C)	mg/L	Not more than 10	5.0	IS 3025 (Part 44)
5.	Ammonical Nitrogen as N	mg/L	Not more than 5	1.0	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	3.0	APHA 23rd edition
7.	Fecal Coliform	MPN/100ml	Less than 100	<b>14000</b>	APHA 23rd edition (9221 E) 9-77 to 9-78
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(Radha M. N)  
Assistant Scientific Officer

*H. Roopadevi*  
Authorized Signatory (Chemical)  
(Dr. H. Roopadevi)  
Senior Scientific Officer

----End of Report----

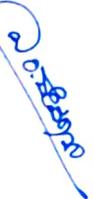
**Action taken report of Bangalore Water Supply and Sewerage Board (BWSSB).**

**Format-1**

Sl. no	Suggestion of the Joint Committee in the report dt 10.08.2020	Measures implemented	Measures yet to be implemented	Time required for implementing the measures
1	To operate the existing STP of 2 MLD at its full capacity with a compliance to the discharge Standards, so that additional 0.5 MLD can be discharged to Ulsoor Lake, may adequate to maintain loss of water due to evaporation, infiltration etc.	Presently receiving 1.80MLD	0.20MLD to be improved by modifying inlet arrangements	01 months required
2	To identify all missing links and illegal discharge of wastewater into Storm water Drain and also to complete all the works taken up w.r.t. up gradation / rehabilitation of sub mains and lateral sewer lines by December 2020, as committed to stop 17 MLD flowing in the Storm Water Drains during Dry Weather.	BWSSB has proposed 20 works under waste water management zone and 16 works under maintenance zone to prevent the sewage flow in Storm Water Drain. As on 31/06/2021 out of 36 works, 34 works are completed. Balance 2 works will be completed by December-2021. ( Enclosed Annexure 1 ) <b>After execution of above works the 15 MLD flow in SWD is reduced.</b>	Balance 2 works will be completed by December-2021 by maintenance Zone	Up to end of December -2021.
3	To ensure the implementation of Notification No. FEE 316 EPC 2015, dated 19.01.2016 issued by Forest, Ecology & Environment Secretariat w.r.t. installation of STP and reuse of Treated Sewage.	BWSSB has made mandatory for installation of STP and Dual Piping System by insertion of new regulation "4A" for Bangalore Sewage Regulation for the buildings vide notification No.BWSSB/CAO-S/4138/2015-16, Bengaluru Dated 25.02.2016 which is further amended vide notification No.BWSSB/CAO-S/ 5008 /2017-18 dt: 21.2.2018 for the following buildings.		

Sl. No.	Particulars	
(1)	<p>“4A. Establishment of Sewage Treatment Plants and Dual Piping System:-</p> <p>No water supply or sewerage connection shall be granted by the Board on the application of owner or builder or occupier of new Building Projects, unless sewage treatment plant is established and facilities for reuse of treated effluent by providing dual piping system one for toilet flushing purpose and the other for all purposes in respect of;</p> <ul style="list-style-type: none"> <li>(i) Residential buildings consisting of 20 and above apartments or measuring 2,000sqmtrs and above whichever is lower; or</li> <li>(ii) Commercial building measuring 2,000sqmtrs and above; or</li> <li>(iii) Buildings of educational institutions measuring 5,000sqmtrs and above.</li> </ul>	
	<p>Around 34 no. of buildings have installed the STP as on 31-06-2021</p>	
4	<p>To ensure the implementation of BWSSB (Rain Water Harvesting) Regulations 2010 and subsequent amendments w.r.t providing rain harvesting structure by the owner or occupier of the residential building.</p> <p><b>THE BANGALORE WATER SUPPLY AND SEWERAGE ACT, 2010-72A:</b> Every owner or occupier of a building having sital area of not less than 216 square meters or every owner who propose to construct a building on a sital area of not less than 108 square meters shall provide the rain water harvesting structure for use or ground water recharge.</p> <p>Around 1661 no. of buildings have implemented the RWH as on date.</p>	
5	<p>To avoid laying of UGD lines &amp; manholes within Storm Water Drains and also to execute work with an approval of BBMP – SWD.</p> <p>If there is Buffer zone along the SWD the UGD line will be laid in Buffer zone and if there is no space the UGD line will</p>	

  
**Chief Engineer (WWM)**  
 BWSSB, 5th Floor,  
 Cauvery Bhavan, K.G. Road,  
 Bengaluru - 560 009

  
**Chief Engineer (W)**  
 BWSSB, Bangalore

ANNEXURE-1**Action plan Works proposed to prevent the sewage entry to Storm Water Drains of Ulsoor lake catchment areas under the jurisdiction of Waste Water Management Zone**

Sl. No	Executing division	Name of the Work	Estimated Completion date	Remarks
1	WWM(C)Valley	Work of P/L 450mm dia RCC NP-3 line from TAJ Hotel to link at 1600mm dia opposite Gurudwara, Halasuru	Work Completed	
2	WWM(C)Valley	Work of P/L 450/600mm dia RCC NP-3 from Buddavihar road to Wheelers road, Cox Town	Work Completed	
3	WWM(C)Valley	Work of P/L 450mm dia sewer line from MG road towards Halasuru road junction Halasuru	Work Completed	
4	WWM(C)Valley	Work of P/L 600/900mm dia RCC NP-3 sewer line including trenchless technology from Bore Bank road to Robertson road, Frazer town.	Work Completed	
5	WWM(C)Valley	Work of P/L 900mm dia RCC sewer line from Stephens road to Asseya road	Work Completed	
6	WWM(C)Valley	Work of P/L 900mm dia RCC NP-3 class sewer line from SK Garden main road to ITI layout, SK Garden	Work Completed	
7	WWM(C)Valley	Work of P/L 900mm dia RCC NP-3 class sewer line from SK Garden main road to Bore Bank road , SK Garden	Work Completed	
9	WWM(C)Valley	Work of rehabilitation/replacement of 600mm dia sewer line by 900mm dia RCC sewer line from St.Jhones road towards Asseya road, Pulikeshinagar.	Work Completed	
10	WWM(C)Valley	Work of P/L 900mm dia sewer from Halasuru road junction to A.M Road	Work Completed	
11	WWM(C)Valley	Work of rehabilitation/replacement of 600mm dia sewer line by 900mm dia RCC sewer line from PSK Naidu road towards Wheelers road, Cox Town.	Work Completed	
12	WWM(C)Valley	Work of P/L 600/900mm dia RCC sewer line from inside MEG premises to halasuru STP, Halasuru.	Work Completed	
13	WWM(C)Valley	Work of P/L 450mm dia RCC NP-3 class sewer line in place of 230/300mm dia sewer from Narayanapillai street and Mackon road to ArunachalamMudalierBharathinagar, Shivajinagar.	Work Completed	
14	WWM(C)Valley	Work of rehabilitation 225/450mm dia RCC sewer line by 450/600mm dia sewer line along Wheelers road, Cox Town.	Work Completed	
15	WWM(C)Valley	Work of rehabilitation/replacement of 300/450mm dia RCC sewer line by 450/600mm dia sewer line from St.Alphons road to Pottery road, Sagayapuram.	Work Completed	
16	WWM(C)Valley	Work of P/L 450mm dia RCC Park road to Krishnappa lane, opposite to Football ground Jeevanahalli	Work Completed	
17	WWM(C)Valley	Work of P/L 600mm dia RCC NP-3 class sewer line from Miller tank bund road towards Jasmabhavan Road, Vasanthnagar.	Work Completed	
18	WWM(C)Valley	Work of P/L 900mm dia RCC sewer line inside SWD along Halasuru lake bund at Gangadharchetty road, Halasuru Ward.	Work Completed	

Chief Engineer (WWM)  
BWSSB, 5tr Floor,  
Cauvery Bhavan

Chief Engineer (WWM)  
BWSSB, Bangalore

19	WWM(C)Valley	Work of Rehabilitaion/Replacement of 300/450mm dia RCC sewer line by 450/600mm dia sewer line from Gangadharchetty road towards Halasuru lake bund Shivanachetty Garden.	Work Completed	
20	WWM(C)Valley	Work of Rehabilitaion/Replacement of 300/450mm dia RCC sewer line by 450/600/800mm dia sewer line from Miller bund road towards Vasanthnagar.	Work Completed	

**Action plan for the Works proposed to prevent the sewage entry to Storm Water Drains of Ulsoor lake catchment areas under the jurisdiction of Maintenance Zone**

1	Central Division	work of providing and laying near 300 mm dia S&S RCC NP3 Class UGD lines along Paranjyothi cross road & connecting to Submain on Paranjyothimain road Coming under Frazer town s/s of AEEC-3 subdvn.	Work Completed	
2	Central Division	Estimate for the work of providing and laying near 300 mm diaRCC NP-3 pipe in place of (0.60)mtr 225mm dia SWline damaged at Rose garden and Ganesha Garden coming under Machalibetta S/s under AEE C-3 Subdvn.	Work Completed	
3	Central Division	Estimate for the work of providing and laying 225 mm dia pipe in place of (0.6 mtr) 225 mm dia SW line damaged at Kateramma Slum Seth line Kateramma slum and Kateramma Slum 1st cross coming under Machalibetta S/s under AEEC-3 subdvn	Work Completed	
4	Central Division	Estimate for the work of providing and laying 225 mm dia pipe in place of (0.6 mtr) 225 mm dia SW line damaged at Yallamma Temple road and cross road in old Byappanahalli coming under Machalibetta S/s under AEEC-3 subdvn	Work nearing to completion	
5	Central Division	Estimate for the work of providing and laying 300 mm dia RCC UGD pipe line of (0.6 mtr) 225 mm dia SW line damaged at KandaswamyMudiliyar road Coming undePillanna garden-2 S/s under AEEC-3 subdvn.	Work Completed	
6	Central Division	Estimate for the work of providing and laying 300 mm dia RCC UGD pipe line in in conservancy of devis road and Hall road from devis road to Vivani road coming under Pillanna garden -2 S/s under AEEC-3 subdvn	Work Completed.	
7	Central Division	Estimate for the work of laying 300 mm RCC NP3 class lateral sewer line at NC Colony 3rd cross Annavailankannichapel road and linking to on-going work to WWM zone at Pottery road coming under Frazer town Service station of AEEC-3 Subdvn.	Work nearing to completion	
8	Central Division	Estimate for the work of laying by reversal of 300 mm RCC NP3 (Existing 225 mm SW) class lateral Sewer line at NC colony 3rd cross Coming under Frazer town s/s of AEEC-3 subdvn.	Work Completed	
9	Central Division	Estimate for the work of laying by reversal of 300 mm RCC NP3 (Existing 225 mm SW) class lateral Sewer line at S.k Garden 7th & 8th cross in reverse gradient and linking to existing 300 mm RCC NP3 on main road Coming under frazer town s/s of AEEC-3 subdvn.	Work Completed	

Chief Engineer (WWM)

BWSSB, 5tr Floor,

Gauvery Bhavan, K.G. Road,

Bangalore, 560 006

Chief Engineer (W)

BWSSB, Bangalore

		road Coming under frazer town s/s of AEEC-3 subdvn.		
10	Central Division	Estimate for the work of laying by reversal of 300 mm RCC NP3 (Existing 225 mm SW) class lateral Sewer line at S.k Garden 2nd cross near Muthuraman Temple and linking to 600 mm submain sewer on SK garden main road Coming under frazer town s/s of AEEC-3 subdvn.	Work Completed	
11	Central Division	Estimate for the work of laying new 300 mm RCC NP3 class lateral sewer line along Meanee Avenue road near ulsoor lake coming under frazer town s/s of AEEC-3 subdvn.	Work Completed	
12	Central Division	Estimate for the work of linking of laterels to sub main by providing and laying of 230 mm dia GSW pipe and construction of 1.20 dia new manhole at Makkamajid road Nehrupuram to Arunachalammodilaar road Ward 92 shivajinagar coming under coles park s/s AEEC- 2 Sub div.	Work completed	
13	Central Division	Estimate for the work of linking of laterels to sub main by providing and laying of 230 mm dia GSW pipe and construction of 1.20 dia new manhole at Back side of Golden chicken old Korchipalyashivajinagar coming under HGRS/s AEEC-2 sub div.	Work completed	
14	Central Division	Work of linking of laterals to sumain by providing and laying of 300mm dia RCC pipe and construction of 1.20mtr dia new manholes at Kamaraj road ,Shivanashetty Garden, Osdorn Road Near Ulsoor lake and near ShanthiSagar Hotel ward no 92 Shivajinagar Coming under CP S/stn of AEEC-2 Subdvn.	Work completed	
15	Central Division	Estimate for the work of linking of laterels to sub main by providing and laying of 230 mm dia GSW pipe and construction of 1.20 dia new manhole at Dikenson road cross to Ganga darchetty road Ward 110 shivajinagar coming under coles park s/s AEEC- 2 Sub div no.	Work completed	
16	Central Division	Estimate for the work of linking of laterels to sub main by providing and laying of 230 mm dia & 300mm dia GSW pipe and construction of new manhole from Tungabadra colony to sub maiat 3 <sup>rd</sup> mainvasanhtnagar coming under Hgr s/s AEEC-2 sub div.	Work completed	

  
 Chief Engineer (WWM)  
 BWSSB, 5<sup>th</sup> Floor,  
 Cauvery Bhavan, K.G. Road,  
 Bengaluru - 560 009

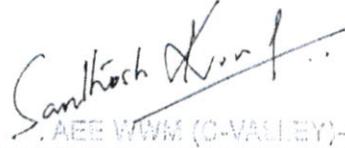
  
 Chief Engineer (W)  
 BWSSB, Bangalore

## Ulsoor Lake Nala Flow Measurement

Opposite to Gurudwara Nala flow measurement (Combined Flow of all the drain )

Sl No	Measurement taken time	Length in Meter	Width(Average) in Meter	Depth of Flow (Average) in Meter	Time taken in Seconds	Velocity in Meter per Sec	Area In Sq meter	Total Discharge in Cum per Sec	Total Discharge in MLD
	1	2	3	4	5	6=2/5	7=3x4	8=6x7	9
1	6.00Am	10.00	2.4	0.03	62	0.16	0.072	0.01	0.86
2	9.00Am	10.00	2.6	0.04	54	0.19	0.104	0.02	1.73
3	12.00PM	10.00	3.2	0.15	26	0.38	0.48	0.18	15.55
4	3.00PM	10.00	2.7	0.05	49	0.20	0.135	0.03	2.59
5	6.00PM	10.00	3.0	0.08	42	0.24	0.24	0.06	5.18
<b>Average Sewage Flow from 6.00am to 6.00Pm (12.00 Hours)</b>									<b>5.18</b>
<b>Average Sewage flow for One Day ( 24.00 hours)</b>									<b>2.59</b>

**Note:** During Night hours the flow in nala is very less /Negligeable quantity.

  
 SANTHOSH KUMAR  
 AEE WWM (G-VALLEY)-1  
 SUB-DIVISION ANAPYOTHU LAYOUT  
 DOMLURU BENGALURU - 560 071.



Recognised under E(P) Act, 1986  
(Legal 42(3)/87, dated 6<sup>th</sup> March, 2017)

REGIONAL LABORATORY  
CENTRAL POLLUTION CONTROL BOARD  
(Ministry of Environment, Forest & Climate Change)  
REGIONAL DIRECTORATE (SOUTH), BENGALURU



TC 7739

## TEST REPORT

Name & Contact details of the customer: Smt.Sowmya.D Sci -D, CPCB, Bengaluru.	Sampling location: Strom water drain C-100 near gurudhwar
Nature of sample: Fresh water	Sampling plan & Type: As per CPCB/RLB/QSP/7.3/1 & Grab
Date of sampling: 03.08.2021.	Date of receipt: 04.08.2021
Place, Date of commencement and completion of analysis: Bengaluru; 04.08.2021- 09.08.2021.	Date of report issue:09.08.2021
Code no. of sample: FW/08/21/04	Req. slip no. / Date: 03 F /09.08.2021
Page No: 01	Report issue no.: FW/2021/03
Remarks: ---	

Sl. No	Name of the Parameter with unit	Range of testing / Limit of Detection	Sampling location	Test Method Specification
			Strom water drain at gurudhwar	
1.	pH at 25°C	1-14	7.6	APHA, 4500-H <sup>+</sup> B, , 23 <sup>rd</sup> Ed., 2017
2.	COD, mg/L	4.0-100000 mg/L	114	IS 3025 (part 58): 2006
3.	BOD <sub>3d, 27°C</sub> , mg/L	1.0-60000 mg/L	69	IS: 3025, Part 44-1993, Reaffirmed 2009
4.	TDS at 180°C, mg/L	5-1,00,000 mg/L	368	APHA, 2540 C, 23 <sup>rd</sup> Ed., 2017
5.	TSS at 103-105°C, mg/L	5 – 10,000 mg/L	26	APHA, 2540-D,23 <sup>rd</sup> Ed., 2017

Authorised Signatory

*S. Jeyapaul*  
9/8/21  
(S.Jeyapaul)  
Scientist 'D'

- The report shall not be reproduced, except in full, without the written approval of the laboratory.
- Compliance/non-compliance opinion not sought by customer
- Samples will be stored for a period of 15 days from the date of issue of test report.
- Parameters marked \* are not under NABL scope.
- The above results pertain only to sample tested



# ಕರ್ನಾಟಕ ರಾಜ್ಯಪತ್ರ

ಅಧಿಕೃತವಾಗಿ ಪ್ರಕಟಿಸಲಾದುದು

ಬಿಶೇಷ ರಾಜ್ಯ ಪತ್ರಿಕೆ

ಭಾಗ- III	ಬೆಂಗಳೂರು, ಬುಧವಾರ, ಜನವರಿ ೨೦, ೨೦೧೬ (ಪುಷ್ಯ ೩೦, ಶಕ ವರ್ಷ ೧೯೩೭)	ನಂ. ೧೧೩
Part- III	Bengaluru, Wednesday, January 20, 2016 (Pushya 30, Shaka Varsha 1937)	No. 113

## FOREST, ECOLOGY & ENVIRONMENT SECRETARIAT NOTIFICATION

No. FEE 316 EPC 2015, Bengaluru, dated:19.01.2016

Whereas, Tanks/Lakes both in Urban and rural areas were serving as source of drinking water to people, animals and birds and helped in increasing the fertility of the lands through controlling soil erosion which in turn enhanced the agricultural production. Tanks served as habitat for aquatic fauna boosting fish production and most importantly increasing the ground water table. Lakes are considered as lung spaces of cities and help moderate vagaries of climate and maintenance of ambient temperatures. Construction activities, destruction of tanks and wetland systems have added to the deterioration of urban environment.

Whereas, siltation, pollution, encroachment of Raja Kaluves, construction of apartments and entry of untreated sewage into the tanks, have resulted in deterioration to the level of hyper eutrophication state in many Tanks / Lakes in the urban areas. The services that the tanks were rendering earlier are vanished in Bengaluru and other urban areas. Such tanks lakes are contrarily posing threat in many ways and causing environment and health hazards.

Whereas, the foams and ignition phenomena observed in the Bellandur Amani Lake and Varthur Lake in Bengaluru in the recent past are the manifestations of severity of the problem.

Whereas, the inspection and monitoring by the Central Pollution Control Board and the Karnataka State Pollution Control Board reveals that the following are the chief causes for deterioration of water quality in the said lakes.

1. Increasing discharge of untreated wastewater containing abnormal quantity of organic matter, phosphorus, oil & grease, chemicals from detergents & cleaners etc. over a long period and its settlement as sediment.
2. Oil and grease from industrial activity, sewage and garbage have accumulated in sewer lines and in some parts of Lake. Due to heavy rains, the oil & grease accumulated in the sewer lines and storm water drains, etc. have been flushed to the surface of the lake.

Whereas, the State Government in exercise of powers conferred under 18 (1) (b) of the Water (Prevention and Control of Pollution) Act 1974 have issued direction to the Karnataka State Pollution Control Board vide the Notification No. FEE 22 EPC 2009 (P-1), dated: 04.08.2010 to exempt the residential and commercial construction of less than 20,000 Square meter built up area from the consent mechanism within the sewerage areas wherein permission from Bangalore Water Supply and Sewerage Board (BWS&SB)/ BBMP/ Municipalities / Corporations is obtained to discharge sewage in sewer lines and charges paid to these authorities.

Whereas, the Central Pollution Control Board Vide No.A-19014/41/2006-MON/1242, dated:22.05.2015 have under section 18 (1) (b) of the Water (Prevention and Control of Pollution) Act 1974 directed the Karnataka State Pollution Control Board to ensure that all apartments with more than 50 units shall treat sewage in their own STPs and reuse the treated sewage within its premises.

Whereas, the Karnataka State Pollution Control Board has a mandate to comply with the directions issued by the Central Pollution Control Board under Section 18 (1) (b) of the Water (Prevention and Control of Pollution) Act, 1974.

Whereas, the Karnataka State Pollution Control Board vide latter No.PCB/CNP/10/GEN/15/277, dated:13.10.2015 have submitted the proposal to the Government for issue of direction under Section 5 of the Environment (Protection) Act, 1986 to the concerned

Planning Authority i.e Bangalore Development Authority (BDA) and Bruhath Bengaluru Mahanagara Palike (BBMP) to insist for installation of STPs in Residential Apartments with 50 units and above irrespective of existence of sewer line and for treatment of sewage to urban reuse standards and to reuse the same within their premises.

Whereas, it is opined that establishment of sewage treatment plants in Group Housing Projects, Commercial Establishments and such other Institutions help in prevention of pollution of water bodies apart from reducing the fresh water demand in such establishments as Bangalore is facing shortage of fresh water supply by BWS&SB.

Wherefore, in order to ensure treatment of sewage generated in the Group Housing Projects, Commercial Establishments and such other Institutions and to ensure reuse of treated water for non-potable purposes apart from ensuring prevention of pollution of lakes and other water bodies, the State Government hereby issue direction under section 5 of the Environment (Protection) Act, 1986 in exercise of the powers delegated to the State Government vide Notification No.S.O.152 (E), dated: 10.02.1988 to the Authorities listed in the Table-1 below as mentioned against each of such authorities.

Table - 1

Sl. No.	Designation of the Authority issued with the direction under section 5 of Environment (Protection) Act, 1986	Direction under section 5 of Environment (Protection) Act, 1986
1	2	3
1.	The Commissioner, Bruhath Bengaluru Mahanagara Palike (BBMP), N.R.Square, Bengaluru-560002.	Shall approve plan for construction of buildings and development of layout in respect of activities listed in Table-2 of this notification only after production of copy of Consent for Establishment (CFE) issued under the Water (Prevention and Control of Pollution) Act, 1974 by the Karnataka State Pollution Control Board for establishment of sewage treatment plant of appropriate capacity.
2.	The Commissioner, Bangalore Development Authority (BDA), T.Chowdaiah Road, Kumara Park West, Bengaluru - 560020.	
3.	The Commissioner, the Bangalore Metropolitan Region Development Authority (BMRDA), No.1, Ali Askar Road, Bengaluru-560052.	
4.	The Commissioner of all the City Corporations in the State	
5.	The Chairman, Bangalore Water Supply and Sewerage Board (BWSSB), Cauvery Bhavan, Bengaluru - 560009	Shall provide water connection to the activities covered under this direction in Table-2 only after production of copy of Consent for Establishment (CFE) issued under the Water (Prevention and Control of Pollution) Act, 1974 by the Karnataka State Pollution Control Board for establishment of sewage treatment plant of appropriate capacity.
6.	Director of Municipal Administration, V.V.Main Tower, Dr. B.R.Ambedkar Veedhi, Bengaluru-560001.	Shall ensure that the urban local bodies in the State coming under the jurisdiction of DMA approve plan for construction of buildings and development of layout in respect of activities listed in Table-2 of this notification only after production of copy of Consent for Establishment (CFE) issued under the Water (Prevention and Control of Pollution) Act, 1974 by the Karnataka State Pollution Control Board for establishment of sewage treatment plant of appropriate capacity.
7.	The Managing Director, Karnataka Urban Water Supply and Sewerage Board, No.6, JalaBhavan 1 <sup>st</sup> Stage, 1 <sup>st</sup> Phase, BTM Layout, Bannerghatta Road, Bengaluru - 560029	Shall provide water connection to the activities covered under this direction in Table -2, only after production of copy of Consent for Establishment (CFE) issued under the Water (Prevention and Control of Pollution) Act, 1974 by the Karnataka State Pollution Control Board for establishment of sewage treatment plant of appropriate capacity.

Sl. No.	Designation of the Authority issued with the direction under section 5 of Environment (Protection) Act, 1986	Direction under section 5 of Environment (Protection) Act, 1986
1	2	3
8.	The Director, Town Planning, M.S Building, Bengaluru.	Shall approve plan for construction of buildings and development of layout in respect of activities listed in Table -2 of this notification only after production of copy of Consent for Establishment (CFE) issued under the Water (Prevention and Control of Pollution) Act, 1974 by the Karnataka State Pollution Control Board for establishment of sewage treatment plant of appropriate capacity.
9.	CEO & Executive Member, Karnataka Industrial Areas Development Board (KIADB), No. 49, East Wing, Khanija Bhavan, Race Course Road, Bangalore - 560001.	Shall approve plan for construction of buildings and development of layout in respect of activities listed in Table-2 of this notification either for their own use or for the occupiers only after production of copy of Consent for Establishment (CFE) issued under the Water (Prevention and Control of Pollution) Act, 1974 by the Karnataka State Pollution Control Board for establishment of sewage treatment plant of appropriate capacity.
10.	The Managing Director, BESCO, CESCO, GESCOM, MESCOM and HESCO.	Shall provide permanent power connection to the activities covered under this direction at Table-2, only after <u>production of copy of Consent for Establishment (CFE) issued</u> under the Water (Prevention and Control of Pollution) Act, 1974 by the Karnataka State Pollution Control Board for establishment of sewage treatment plant of appropriate capacity. However, this direction shall not be made applicable for temporary connection provided for construction phase.
11.	The Member Secretary, Karnataka State Pollution Control Board, No. 49, Parisasra Bhavana, Church Street, Bengaluru.	Shall include the activities covered under this direction under the consent mechanism in accordance with the provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Rules made thereunder and shall ensure that such activities listed in Table-2 also are established along with sewage treatment plant of appropriate capacity and mechanism for reuse of treated water is put in place as directed by CPCB. Such activities shall be issued with CFE / CFO following the due procedure of law, after ensuring permissibility of such activity.

The direction issued under this Notification in column 3 of the above Table-1 shall be made applicable for the activities listed in the Table-2 below:

Table - 2

Sl. No.	Activities that need to install Sewerage Treatment Plants (STP) compulsorily and ensure reuse of treated water
i)	All the residential Group Housing Projects / Apartments with 20 Units and above or having a total built up area of 2,000 square meter including basement shall install STP.
ii)	Commercial constructions Projects (Commercials Complexes, office, IT related activities etc.) with total built up area of 2,000 Squire meter and above shall install STP.
iii)	Educational Institutions with or without Hostel facility having total built up area of 5,000 Squire meter and above shall install STP.
iv)	Townships and Area Development Projects with an area of 10 acres and above shall install STP.

This direction will come to effect from the date of its publication in the Government Gazette.  
The direction issued to the Karnataka State Pollution Control Board vide Government Notification No. FEE 22 EPC 2009 (P-1), dated: 04.08.2010 stands withdrawn.  
By Order & in the Name of the Governor of Karnataka

**ANDANAYYA MATHAD**  
Under Secretary to Government  
(Ecology & Environment)  
Forest, Ecology & Environment Dept.,



## Bruhat Bangalore Mahanagara Palike

Office of the Executive Engineer  
SWD, South zone, Bangalore 10, BBMP  
Mopping Complex, 6th Floor,  
Bangalore-560011.  
DATED: 09/04/2019

### WORK ORDER

To: M/s Yegat S&C  
674, 6th Cross, 1<sup>st</sup> Stage,  
20<sup>th</sup> Main, U-Bloc, Subbaraj Nagar,  
Bangalore-560092

Subj: Annual Maintenance of Storm Water Drain including Desilting, Removal of Floating Solid waste/jungle clearance in drains/walls, Construction and Strengthening of Size Stone Masonry Joints, Prevention of dumping of Debris/Solid Waste and Conveying the Silt Debris/Solid Waste to approved locations.

- Ref:
- 1) Approval from Govt. UDD 26 MNY 2019, Bengaluru dated: 28/03/2019
  - 2) Approval from Secretariat of Election Commission of India, Letter No: 437/KT-HP/2019, Dated: 27.03.2019.
  - 3) Approval from Govt. UDD 26 MNY 2019, Bengaluru dated: 08/03/2019
  - 4) Administrative sanction No: CE/SW/ADMIN/20/2018-19 dt: 27/10/2018
  - 5) Technical sanction No: CE/SWD/TECH-SANTION/21/2018-19 dt 27/10/2018
  - 6) Agreement No: EE/SWD/SOUTH/AGMT/01/2019-20 dt 09/04/2019

By virtue of having executed the agreement by you and the same has been accepted by the competent authority of BBMP, You are hereby directed to go ahead with the work by contacting the Concerned Executive Engineers of SWD wing (Zone wise) and complete as per the contract agreement for a period of 3 years (including monsoon period). The date of start of contract will commence from You submitting the implementation plan including the deployment of Men and Machineries.

The contract value of the work is Rs. 36,63,82,966.00 (Rupees Thirty Six crores Sixty Three lakhs Eighty Two thousand Nine Hundred and Sixty Six only) per Annum (excluding GST) which is 17.50% above the PWD SR of 2018-19 has been approved by the competent authority vide reference (3). Further, the scope of work is maintenance in nature, the approval is accorded from the Election Commission of India and UDD, Government of Karnataka vide reference (1) and (2). The contract period of this agreement is 3 years (Three Years) from the date of actual start of work on site by organizing full fledged Men, Machineries and Materials.

The primary objectives to be achieved and expected is as under:

- Annual Maintenance for SWD at various selected locations including desilting of collected silt, lifting of silt from SWD and conveying to approved locations (Within a maximum distance of 25 kms from Core

*Reshmi*  
*ee*

Sl No.	Name of Zone
1	East
2	West
3	South
4	Kannawangala Valley
5	Yalahanka
6	Mahadevapura
7	Bemmarahalli
8	RRNagara
9	Yeswanthapur
10	Dasarahalli
	<b>Total</b>

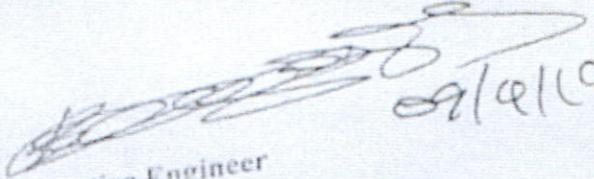
Length in kms

Attachment

73.07	Key Map with index
42.17	Key Map with index
15.18	Key Map with index
49.82	Key Map with index
42.63	Key Map with index
12.95	Key Map with index
53.55	Key Map with index
48.62	Key Map with index
16.17	Key Map with index
25.64	Key Map with index
<b>440.00</b>	

- Cleaning of SWDs from vegetations (Trees/Plants/Grass etc.) including cutting, removing, lifting and conveying it to approved locations.
- Clearing of SWDs from solid waste materials (Plastic bottles/Thermocol/Animal Waste/Dead Animals/Human Excreta/ Medical Cloths/Beds/ Mattresses etc..) of all nature in foul condition (as is where is condition at the time of quoting tender) including removing, lifting and conveying it to approved locations/dry waste collection centers/designated BBMP quarries, Solid waste Processing units of BBMP.
- Clearing of SWDs from silt/vegetation under bridges, clearing of blockages in pipe culverts, removal of vegetation, solid waste and lifting of solid waste material from SWDs and conveying it to approved locations.
- Prevention of dumping of Construction and Demolition waste throwing of solid waste/garbage by Public and identification of Persons throwing waste into SWDs and Lodging complaints with local police under "The Prevention of Damage to Public Property Act, 1984" under section 425.
- Identification of Blockages of road side drains connecting to SWDs including BWSSB pipelines, BESCOM cables etc., complete.
- Conveying of Silt, Solid Waste, Debris, Construction and Demolition etc., complete to the approved locations. The contractor should identify suitable dumping locations on his own and at his own risk including all Lead and Lifts, Incidental Charges, Present and Future Taxes as applicable, including all Men and Machineries as per the directions of the Engineer-In-Charge of the work.
- The Excavated silt/any solid waste lifted from the SWD shall be removed from the site within 3 days from the day of excavation and stacking.

7. Copy submitted to Accounts committee for kind information.
8. Copy submitted to The Additional Commissioner (Finance) B.B.M.P for kind information.
9. Copy submitted to The Chief Engineer, (SWD) B.B.M.P for kind information.
10. Copy submitted to Chief Accounts/Finance Audit officer for kind information.
11. Copy to concerned Executive Engineer, (SWD), East, West, South, Koramangala, Yelahanka, Mahadevapura, Basmanahalli, RR Nagara, Dasarahalli zone for information and requested to provide the work fronts as per the tender documents. Copy of the same may be furnished to the office of the under signed.
12. Copy to Account Superintendent, SWD for necessary action.
13. Office Copy.

  
Executive Engineer  
SWD, South zone  
Bruhat Bangalore Mahanagara Palike

9/9/19

- Minimum Man Power required to maintain SWD of Bengaluru city are as follows

Sl No.	Name	No. of persons
1	Project Manager	1 Nos.
2	Senior Engineers	1 Nos.
3	Supervisors	1 person per 20 km
4	Unskilled labourers	2 persons per km

- The contractor shall have in possession atleast 8 nos of Earth work excavators with track/drain depending upon the size/width of the SWD (Minimum of 4 Nos Own and 4 Nos on Hire/Lease). The contractor shall submit the invoices of minimum of 4 machineries purchased from the manufacturers and produce lease/hire deeds of atleast 4 nos of machineries. The contractor has to procure 8 nos of **ROBOTIC EXCAVATORS** for desilting the drain within 04 months of Notice to proceed with the work (Date of Agreement of the work).
  - The contractor shall have in possession atleast 15 nos of Tippers and depending upon the size/width of the SWD (Minimum of 10 Nos Own and 5 Nos on Hire/Lease). The contractor shall submit the invoices of minimum of 10 machineries purchased from the manufacturers and produce lease/hire deeds of atleast 5 nos of machineries. The contractor has to purchase the remaining 05 nos of Tippers and replace the machineries taken on Hire/Lease basis within 05 months of Notice to proceed with the work (Date of Agreement of the work). Further the Tippers shall be Modified to have Hydraulic Door opening and Water Tight Casket arrangements for carrying the wet/ slussy/ watery silt without pouring Leachate on road.
  - The contractor shall paint the whole machineries with "SKY BLUE PAINT" marked as "BBMP CONTRACT VEHICLE FOR SWD ANNUAL MAINTENANCE PROJECT".
  - The contractor shall be billed according to the "Service level Bench-mark" and the photographs, videos using drone to be submitted every quarterly which shall be certified by concerned SWD engineers.
- You are directed to submit the work program schedule, methodology statement within 7 days from the date of receipt of this work order.

Thanking you,

Sd/-  
Executive Engineer  
SWD, South zone  
Bruhat Bangalore Mahanagara Palike

1. Copy submitted to Worshipful Mayor for kind information and a copy is submitted to PS of Worshipful Mayor.
2. Copy submitted to Deputy Mayor for kind information.
3. Copy submitted to The Hon'ble Commissioner B.B.M.P Bangalore for kind information.
4. Copy submitted to The Special Commissioner (Projects) B.B.M.P for kind information.
5. Copy submitted to Taxation and Finance committee for kind information.
6. Copy submitted to Major works committee for kind information.



**Bruhat Bengaluru MahanagaraPalike**

O/o. Executive Engineer-3, SWM-1, Dasappa Hospital Premises, N.R. Road, Bengaluru - 560 002.

Off No: 080-22975546, e-mail: [ceswm3bbmp@gmail.com](mailto:ceswm3bbmp@gmail.com)

No: EE-3/ SWM-1/ PR/1002/2020-21

Date:28-12-2020

**EXTENSION WORK ORDER**

To,  
The President  
Karnataka Ex-Serviceman Welfare Society (R)  
#26, 1st Floor, Sai Pallozzo, Near Modern School,  
Ejipura, Viveknagar Post,  
Bangalore-560047

Sir,

- Sub Providing of Ward Marshals to 198 Wards of BBMP for Monitoring and enforcement of penalties and other related works pertaining to Solid Waste Management in Bangalore City.
- Ref: 1. Your letter No. KEWS/SWM/2020/RENEWAL Dated: 07-08-2020  
2. Standing Public Health Committee meeting proceedings Dtd: 23.01.2017.  
3. BBMP Council meeting proceeding Dtd:26.04.2017.  
4. This Office letter to Govt. No. CPS/PSR/2092/2017-18 Dated: 26-09-2017  
5. Government letter no: UDD 546 MNY 2018, Bengaluru, Dtd: 25.01.2018.  
6. This Office letter to Govt. No. EE3/SWM-1/PR/3340/2020-21 Dated: 14-09-2020  
7. Under Secretary to Government, Finance Department Notification No. FD/515/Expenditure-12/19 Dated: 28-05-2019  
8. Government order No: UDD 553 MNY 2018, Bengaluru, Dated:11-06-2019  
9. Agreement No:EE-3/SWM-1/AGR/03/2019-20 Dtd:22-08-2019  
10. Work order Number EE-3/SWM-1/PR/237/2018-19 Dated:23-08-2019  
11. Supplementary Agreement No:EE-3/SWM/AG/10/2020-21 Dated:08-06-2020  
12. Extended Work order No: EE-3/SWM-1/WO/10/2020-21 Dated:08-06-2020  
13. Letter of AcceptanceNo: EE-3/SWM-1/PR/237/2018-19 Date: 18-08-2020  
14. Agreement entered between BBMP and Karnataka Ex-Serviceman Welfare Society dated: 28-12-2020

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This is to notify you that, your Proposal for the above work for a contract price of Rs. 3,52,38,456/- (Three Crore Fifty-Two Lakhs Thirty-Eight Thousand Four Hundred and Fifty-Six Only) inclusive of all taxes, duties and GST charges etc. for providing services of Ward Marshals to 198 Wards of BBMP for Monitoring and

enforcement of penalties and other related works pertaining to Solid Waste Management in Bangalore City for a period of 4 Months has been accepted by competent authority pending approval from Government.

As per Letter of Acceptance issued to you on 18-08-2020, You have submitted the performance security of Rs.7,46,578/- (Rupees Seven Lakhs forty Six Thousand five Hundred and seventy eight only) for the above work vide BG no. 397101LG000420 dated 24/11/2020 from Punjab National Bank valid up to 23/03/2022 and also you have executed agreement vide ref (14). The monthly Contract price is as per the Agreement entered.

In view of the above, you are hereby requested to proceed with providing services of Ward Marshals to 198 Wards of BBMP for Monitoring and enforcement of penalties and other related works pertaining to Solid Waste Management in Bangalore City from date: 01-09-2020 for a period of 4 months as per the conditions of the Agreement.

  
Executive Engineer-3  
Solid Waste Management

1. Copy submitted to Personal section to bring this to the knowledge of Learned Commissioner.
2. Copy submitted to Special Commissioner (SWM) for kind information.
3. Copy submitted to Joint Commissioner (SWM) for kind information.
4. Copy submitted to all zonal Joint Commissioner (SWM) for kind information.
5. Copy submitted to Chief Engineer (SWM-1) for kind information.
6. Copy submitted to all zonal Chief Engineer (SWM-1) for kind information.
7. Copy to Superintendent Engineer (SWM) for kind information.
8. Copy to all zonal Superintendent Engineers for kind information.
9. Copy to all divisional Assistant Executive Engineers (SWM) for necessary action
10. Office Copy.



## ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

ಮುಖ್ಯ ಆಯುಕ್ತರವರ ಕಛೇರಿ, ಎನ್.ಆರ್.ವೃತ್ತ, ಬೆಂಗಳೂರು-560002.

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ಸಂಖ್ಯೆ: ಮು.ಆ/ಪಿಆರ್- 46 /21-22

ದಿನಾಂಕ: 05.05.2021

ರವರಿಗೆ,

ಮಾನ್ಯ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು,  
ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ,  
ವಿಕಾಸಸೌಧ, ಬೆಂಗಳೂರು.-560001.

ಮಾನ್ಯರೇ,

ವಿಷಯ: ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ 15ನೇ ಹಣಕಾಸು ಆಯೋಗದಡಿಯಲ್ಲಿ ವಾಯುಗುಣಮಟ್ಟ ಸುಧಾರಣೆ, ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ, ನೀರು ಸರಬರಾಜು ಸುಧಾರಣೆ ಹಾಗೂ ಕೆರೆಗಳ ಸಂರಕ್ಷಣೆ ಕುರಿತು ಯೋಜನೆಗಳಿಗಾಗಿ ಹಂಚಿಕೆಯಾಗಿರುವ ರೂ. 558.00 ಕೋಟಿಗಳ ಅನುದಾನಕ್ಕೆ ಸೂಕ್ತ ಮಟ್ಟದ ಕ್ರಿಯಾಯೋಜನೆಗೆ (Micro Level Action Plan) ಅನ್ನು ಮರುಸಲ್ಲಿಸುವ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ:
1. ಕೇಂದ್ರ ಹಣಕಾಸು ಸಚಿವಾಲಯ, ನವದೆಹಲಿ ರವರ ಪತ್ರ ಸಂಖ್ಯೆ: 15(2)FC-XV/FCD/2020-25, ದಿನಾಂಕ: 01.06.2020.
  2. ಸರ್ಕಾರದ ಸುತ್ತೋಲೆ ಸಂಖ್ಯೆ: ನಅಇ:177:ಎಸ್‌ಎಫ್‌ಸಿ:2020, ಬೆಂಗಳೂರು, ದಿನಾಂಕ: 29.06.2020.
  3. ಬೆಂಗಳೂರು ನಗರದ ವಾಯುಗುಣಮಟ್ಟದ ಉನ್ನತೀಕರಣಕ್ಕಾಗಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿಯು ಪ್ರಚುರ ಪಡಿಸಿರುವ 44 ಅಂಶಗಳ ಕಾರ್ಯಯೋಜನೆ.
  4. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ:177:ಎಸ್‌ಎಫ್‌ಸಿ:2020 (ಭಾಗ-1), ಬೆಂಗಳೂರು, ದಿನಾಂಕ: 26.08.2020.
  5. ಕಾರ್ಯಯೋಜನೆ ಸಮಿತಿ ವರದಿ ಸಂಖ್ಯೆ:ವಿ.ಆ(ಘ.ತ್ಯಾ.ನಿ)/ಪಿಆರ್-906/20-21, ದಿನಾಂಕ: 07.09.2020.
  6. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು ರವರ ಪತ್ರ ಸಂಖ್ಯೆ: ನಅಇ:177:ಎಸ್‌ಎಫ್‌ಸಿ:2020 (ಭಾಗ-1) ಬೆಂಗಳೂರು, ದಿನಾಂಕ:29.10.2020.
  7. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ:304:ಸಿಎಸ್‌ಎಸ್:2020, ದಿನಾಂಕ: 05.11.2020.
  8. ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ:307:ಸಿಎಸ್‌ಎಸ್:2020, ದಿನಾಂಕ: 07.11.2020.
  9. ದಿನಾಂಕ: 05.01.2021 ರಂದು ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ ಇಲ್ಲಿ ನಡೆದ 15ನೇ ತಾಂತ್ರಿಕ ಸಲಹಾ ಸಮಿತಿ ಸಭೆಯ ನಡವಳಿ.
  10. ಸರ್ಕಾರದ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ ರವರ

- ಪತ್ರ ಸಂಖ್ಯೆ: ನಅಇ:307:ಸಿಎಸ್‌ಎಸ್:2020, ದಿನಾಂಕ: 06.01.2021.
11. ತೆರಿಗೆ ಮತ್ತು ಆರ್ಥಿಕ ಸ್ಥಾಯಿ ಸಮಿತಿ ಹಾಗೂ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಸಭೆಯ ಅಧಿಕಾರವನ್ನು ಚಲಾಯಿಸಿ ಮಾನ್ಯ ಆಡಳಿತಗಾರರ ದಿನಾಂಕ: 13.01.2021 ರ ವಿಷಯ ಸಂಖ್ಯೆ: 621/2020-21 ರ ನಿರ್ಣಯ.
  12. ತೆರಿಗೆ ಮತ್ತು ಆರ್ಥಿಕ ಸ್ಥಾಯಿ ಸಮಿತಿ ಹಾಗೂ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಸಭೆಯ ಅಧಿಕಾರವನ್ನು ಚಲಾಯಿಸಿ ಮಾನ್ಯ ಆಡಳಿತಗಾರರ ದಿನಾಂಕ: 13.01.2021 ರ ವಿಷಯ ಸಂಖ್ಯೆ: 620/2020-21 ರ ನಿರ್ಣಯ.
  13. ಈ ಕಛೇರಿಯ ಪತ್ರ ಸಂಖ್ಯೆ: ಆಯುಕ್ತರು/ಪಿಆರ್-1955/20-21, ದಿನಾಂಕ: 13.01.2021.
  14. ದಿನಾಂಕ: 05.02.2021 ರಲ್ಲಿ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ ರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ನಡೆದ ಸಭೆಯ ನಡವಳಿಗಳು.
  15. ಸರ್ಕಾರದ ಪತ್ರ ಸಂಖ್ಯೆ: ನಅಇ:307:ಸಿಎಸ್‌ಎಸ್:2020 (ಭಾ-1), ದಿನಾಂಕ: 15.02.2021.
  16. ಮಾನ್ಯ ಆಡಳಿತಗಾರರು., ಬಿ.ಬಿ.ಎಂ.ಪಿ ರವರ ವಿಷಯದ ಸಂಖ್ಯೆ 958/2020-21 ದಿನಾಂಕ: 15.04.2021

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ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಕೇಂದ್ರ ಸರ್ಕಾರದ 15ನೇ ಹಣಕಾಸು ಆಯೋಗವು ತನ್ನ 2020-21ನೇ ಸಾಲಿನ ವರದಿಯಲ್ಲಿ ರಾಜ್ಯದ ನಗರಗಳನ್ನು (1) ದಶಲಕ್ಷಕ್ಕು ಮೇಲ್ಪಟ್ಟ ಜನಸಂಖ್ಯೆಯುಳ್ಳ ನಗರಗಳು ಮತ್ತು (2) ದಶಲಕ್ಷಕ್ಕಿಂತ ಕಡಿಮೆ ಜನಸಂಖ್ಯೆಯುಳ್ಳ ನಗರ/ ಪಟ್ಟಣಗಳು ಎಂದು ಎರಡು ವರ್ಗಗಳಾಗಿ ವಿಂಗಡಿಸಿ, 2020-21ನೇ ಸಾಲಿನ ಒಟ್ಟು ರೂ. 1549.00 ಕೋಟಿಗಳನ್ನು ಹಂಚಿಕೆ ಮಾಡಿರುತ್ತದೆ. ಸದರಿ ಹಂಚಿಕೆಯಲ್ಲಿ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆಗೆ ರೂ. 558.00 ಕೋಟಿಗಳ ಅನುದಾನವನ್ನು ಒದಗಿಸಲಾಗಿರುತ್ತದೆ. ಈ ಅನುದಾನವನ್ನು ಉಲ್ಲೇಖ (2)ರ ಸರ್ಕಾರದ ಸುತ್ತೋಲೆಯಲ್ಲಿ ಈ ಕೆಳಕಂಡಂತೆ ಬಳಕೆಯ ಬಗ್ಗೆ ಮಾರ್ಗಸೂಚಿಯನ್ನು ಹೊರಡಿಸಲಾಗಿರುತ್ತದೆ.

1. ಗಾಳಿಯ ಗುಣಮಟ್ಟ ಸುಧಾರಣೆ, ಮಂಜೂರಾದ ಅನುದಾನದ ಶೇ.50% ರಷ್ಟು ಅಂದರೆ ರೂ. 279.00 ಕೋಟಿಗಳು;
2. ನಿರ್ಬಂಧಿತ ಅನುದಾನ (Tied Grants), ಮಂಜೂರಾದ ಅನುದಾನದ ಶೇ. 50% ರಷ್ಟು ಅಂದರೆ ರೂ. 279.00 ಕೋಟಿಗಳಲ್ಲಿ ಈ ಕೆಳಗಿನಂತೆ ಹಂಚಿಕೆ ಮಾಡಲಾಗಿರುತ್ತದೆ.

1	ನಗರೀಕರಣಕ್ಕೆ ನಿರ್ಣಾಯಕವಾದ ಪರಿಸರ ಸಂರಕ್ಷಣೆ	ಶೇ. 15%- ರೂ.41.85 ಕೋಟಿಗಳು
2	ನೀರು ಸರಬರಾಜು ಮತ್ತು ನಿರ್ವಹಣೆ	ಶೇ. 35%- ರೂ.97.65 ಕೋಟಿಗಳು
3	ದಕ್ಷ ಘನತ್ಯಾಜ್ಯ ವಸ್ತು ನಿರ್ವಹಣೆಗಳ ಸುಧಾರಣೆಗಾಗಿ ಮತ್ತು ನಗರಗಳ ಸ್ವಾರ್ ರೇಟಿಂಗ್ ಸಾಧಿಸುವುದಕ್ಕಾಗಿ	ಶೇ. 50%- ರೂ.139.50 ಕೋಟಿಗಳು

ಪ್ರಸ್ತುತ ಉಲ್ಲೇಖ (7 & 8)ರಡಿಯಲ್ಲಿ ಸರ್ಕಾರವು ಈ ಮೇಲ್ಕಂಡ ಅನುದಾನದ ಅನುಗುಣವಾಗಿ **Micro Level Action Plan** ಅನ್ನು ತಯಾರಿಸಿ ಅನುಮೋದನೆಗಾಗಿ ಸಲ್ಲಿಸಲು ಸೂಚನೆ ನೀಡಲಾಗಿರುತ್ತದೆ. ಅದರಂತೆ, ವಾಯುಮಾಲಿನ್ಯ ಗುಣಮಟ್ಟದ ಅಭಿವೃದ್ಧಿ ಅಡಿಯಲ್ಲಿ ಈಗಾಗಲೇ ಸಲ್ಲಿಸಲಾಗಿರುವ ಕಾರ್ಯ ಯೋಜನೆ ರೂ. 279.00 ಕೋಟಿಗಳಿಗೆ **Micro Level Action Plan** ಅನ್ನು ತಯಾರಿಸಿ ಇನ್ನುಳಿದ ರೂ. 279.00 ಕೋಟಿಗಳಲ್ಲಿ ನಿರ್ಬಂಧಿತ ಅನುದಾನ (Tied grants) ಗಳ ಯೋಜನೆಗೆ **Micro Level Action Plan** ಅನ್ನು ತಯಾರಿಸಿ ಪಾಲಿಕೆಯ ತೆರಿಗೆ ಮತ್ತು ಆರ್ಥಿಕ ಸ್ಥಾಯಿ ಸಮಿತಿ ಹಾಗೂ ಪಾಲಿಕೆ ಸಭೆಯ ಅಧಿಕಾರವನ್ನು ಚಲಾಯಿಸಿ ಮಾನ್ಯ ಆಡಳಿತಾಂಗರ ಅನುಮೋದನೆಗಾಗಿ ಮಂಡಿಸಲಾಗಿ, ಉಲ್ಲೇಖ (11 & 12)ರಂತೆ ಕ್ರಮವಾಗಿ ಒಟ್ಟಾರೆ ರೂ. 558.00 ಕೋಟಿಗಳಿಗೆ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಕ್ರಿಯಾ ಯೋಜನೆ (**Micro Level Action Plan**)ಗೆ ಅನುಮೋದನೆಯನ್ನು ನೀಡಿ ನಿರ್ಣಯಿಸಲಾಗಿರುತ್ತದೆ (ಪ್ರತಿಗಳನ್ನು ಲಗತ್ತಿಸಿದೆ).

ಉಲ್ಲೇಖ (13)ರಲ್ಲಿ ಸದರಿ **Micro Level Action Plan** ಅನ್ನು ಅನುಮೋದನೆ ಕೋರಿ ಸರ್ಕಾರಕ್ಕೆ ಸಲ್ಲಿಸಲಾಗಿದ್ದು, ಉಲ್ಲೇಖ (14)ರಲ್ಲಿ ದಿನಾಂಕ: 05.02.2021 ರಂದು ನಡೆದ ಸಭೆಯಲ್ಲಿ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು ಈ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಕ್ರಿಯಾ ಯೋಜನೆ ಕುರಿತು ಈ ಕೆಳಕಂಡ ನಿರ್ಣಯವನ್ನು ತಿಳಿಸಿರುತ್ತಾರೆ.

1. ಬಿ.ಬಿ.ಎಂ.ಪಿ.ಯ ಮೇಲೆ ಚರ್ಚಿಸಲಾದ ಅಂಶಗಳ ರೀತ್ಯಾ ಹಾಗೂ ಕೇಂದ್ರ ಸರ್ಕಾರ ಮತ್ತು 15ನೇ ಹಣಕಾಸು ಆಯೋಗದ ಕಾರ್ಯಾಚರಣೆ ಮಾರ್ಗಸೂಚಿಗಳನ್ವಯ **Rain Water Harvesting, Reuse of Wastge Water, Rejuvenation of Water bodies, Improvement in water supply to households, public/ community toilet** ಮುಂತಾದ **Service Level Benchmark** ಕುರಿತಂತೆ ವಿವಿಧ ನಿಯತಾಂಕಗಳನ್ನು ಪರಿಗಣಿಸಿ ಕೂಡಲೇ **SWM & Water Supply Improvements Works** ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಪರಿಷ್ಕರಿಸಿ ಮರುಸಲ್ಲಿಸುವುದು.
2. ಬಿ.ಬಿ.ಎಂ.ಪಿ. ಸಿದ್ಧಪಡಿಸುವ **Water Supply** ಯೋಜನೆಗಳಿಗಾಗಿ, ಜನರ ನೀರಿನ ಸಮಸ್ಯೆಗಳನ್ನು ಕಡಿಮೆ ಮಾಡಲು ಹಾಗೂ ನೀರು ಸರಬರಾಜು ಮಟ್ಟವನ್ನು ಸುಧಾರಿಸಲು ಹೊಸ ಆವಿಷ್ಕಾರಗಳನ್ನು ಅಳವಡಿಸಿ **BWSSB** ರವರು 2 ದಿನದೊಳಗಾಗಿ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಸರ್ಕಾರಕ್ಕೆ (ಯೋಜನಾ ಶಾಖೆ) ಹಾಗೂ ಬಿಬಿಎಂಪಿ ಗೆ ಸಲ್ಲಿಸುವುದು.
3. **BWSSB** ರವರು ನೀರು ಸರಬರಾಜು ಸುಧಾರಣೆ ಸಂಬಂಧ ನೀಡುವ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಇನ್ನುಳಿದ ಯೋಜನೆಗಳ ಕ್ರಿಯಾ ಯೋಜನೆಯೊಂದಿಗೆ ಒಟ್ಟುಗೂಡಿಸಿ ಯಾವುದೇ ನ್ಯೂನತೆಗಳಿಲ್ಲದಂತೆ ಹಾಗೂ ಕಾಮಗಾರಿಗಳನ್ನು ಪೂರ್ಣವಾಗಿ ಅನುಷ್ಠಾನಗೊಳಿಸಲು ಅನುವಾಗುವಂತೆ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಅಂತಿಮಗೊಳಿಸಿ ಸರ್ಕಾರಕ್ಕೆ ಸಲ್ಲಿಸುವುದು.

4. ವಾಯುಗುಣಮಟ್ಟದ ಸುಧಾರಣೆಯ ಕ್ರಿಯಾ ಯೋಜನೆಯಲ್ಲಿ ಅಪರ ಪೊಲೀಸ್ ಆಯುಕ್ತರು (ಸಂಚಾರ), ಬೆಂಗಳೂರು ಇವರು ಕೋರಿರುವಂತೆ ಸಂಚಾರ ದಟ್ಟಣೆ ಕಡಿಮೆ ಮಾಡುವ ಸಂಬಂಧಿತ ಅಗತ್ಯ ಚಟುವಟಿಕೆಗಳನ್ನು ಅಳವಡಿಸಿ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಪರಿಷ್ಕರಿಸಿ ಮರುಸಲ್ಲಿಸುವುದು.

ಉಲ್ಲೇಖ (15)ರಂತೆ ಸದರಿ ಪತ್ರದಲ್ಲಿ ನೀರು ಸರಬರಾಜು ಮತ್ತು ನೀರು ಮರುಬಳಕೆ, ಅಂತರ್ಜಲ ಮಟ್ಟದ ಸುಧಾರಣೆ ಕುರಿತಂತೆ ದಿನಾಂಕ: 06.02.2020 ರಂದು BWSSB ರವರು ಒಂದು ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಕ್ರಿಯಾ ಯೋಜನೆ ಸಲ್ಲಿಸಿದ್ದು, ಅವುಗಳನ್ನು ಅಳವಡಿಸಿ ಪರಿಷ್ಕೃತ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಸರ್ಕಾರಕ್ಕೆ ಮರುಸಲ್ಲಿಸಲು ಸೂಚಿಸಲಾಗಿರುತ್ತದೆ.

ಮೇಲಿನಂತೆ ಉಲ್ಲೇಖ (14)ರಲ್ಲಿ ಸೂಚಿಸಿರುವ ನಿರ್ಣಯದಂತೆ ಮೇಲಿನ ಕ್ರಮ ಸಂಖ್ಯೆ: 1 ರಿಂದ 4 ರಲ್ಲಿನ ವಿಷಯಗಳನ್ನು ಅಳವಡಿಸಿಕೊಂಡು ಮರುಪರಿಷ್ಕೃತ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ತಯಾರಿಸಿ ಅನುಬಂಧ-1 ರಿಂದ 4 ರಲ್ಲಿ ಅಳವಡಿಸಿ ಪಾಲಿಕೆಯ ಸಭೆಯ ಅನುಮೋದನೆಯ ಟಿಪ್ಪಣಿ ಉಲ್ಲೇಖ '16'ನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸಿದೆ. ನೀರು ಸರಬರಾಜು ಮತ್ತು ನೀರು ಮರುಬಳಕೆ, ಅಂತರ್ಜಲ ಮಟ್ಟದ ಸುಧಾರಣೆ ಕುರಿತಂತೆ, BWSSB ಸಲ್ಲಿಸಿರುವ ಕ್ರಿಯಾ ಯೋಜನೆಯಲ್ಲಿ ಯಾವುದೇ ತರಹದ ನೂತನವಾಗಿರುವ ಹಾಗೂ ಅಂತರ್ಜಲ ಸಂರಕ್ಷಣೆ ಮಾಡುವ ಕಾಮಗಾರಿ ಇಲ್ಲದೆ ಇದ್ದು, ಪಾಲಿಕೆಯಲ್ಲಿನ ಎಲ್ಲಾ ವಲಯದ ಮುಖ್ಯ ಅಭಿಯಂತರರಗಳೊಂದಿಗೆ ಹಾಗೂ ಸ್ಥಳೀಯ ಶಾಸಕರುಗಳ ಮನವಿಗಳನ್ನು ಸಹ ಪರಿಗಣನೆಗೆ ತೆಗೆದುಕೊಂಡು ಅನುಬಂಧ-3 ರಲ್ಲಿ ಪಾಲಿಕೆ ವತಿಯಿಂದಲೇ ಕಾಮಗಾರಿಗಳನ್ನು ನಿರ್ವಹಿಸಲು ಹಾಗೂ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಪರಿಷ್ಕೃತ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಸಲ್ಲಿಸಲಾಗಿರುತ್ತದೆ.

ಈ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸಿರುವ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಪರಿಷ್ಕೃತ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಅನುಬಂಧ-1 ರಿಂದ 4 ರಲ್ಲಿ ಸಲ್ಲಿಸಲಾಗಿದ್ದು ಕೂಡಲೇ ಅನುಮೋದನೆಯನ್ನು ನೀಡಬೇಕೆಂದು ಹಾಗೂ ಸದರಿ ಕಾಮಗಾರಿಗಳನ್ನು ಖಡ್ಡಾಯವಾಗಿ ಟೆಂಡರ್ ಆಹ್ವಾನಿಸಿ ಅನುಷ್ಠಾನಗೊಳಿಸಲು ತಾತ್ಕಾಲಿಕ ಅನುಮೋದನೆಯನ್ನು ನೀಡಲು ಕೋರಿದೆ.

ವಂದನೆಗಳೊಂದಿಗೆ,

ಅಡಕ: ಅನುಬಂಧ-1 ರಿಂದ 4.

ತಮ್ಮ ವಿಶ್ವಾಸಿ,

ಮುಖ್ಯ ಆಯುಕ್ತರು

ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ



**ತೆರಿಗೆ ಮತ್ತು ಆರ್ಥಿಕ ಸ್ಥಾಯಿ ಸಮಿತಿ ಹಾಗೂ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಸಭೆಯ ಅಧಿಕಾರಗಳನ್ನು ಚಲಾಯಿಸಿ ಆಡಳಿತಗಾರರ ದಿನಾಂಕ:15-04-2021ರ ನಡವಳಿಗಳು**

**ವಿಷಯದ ಸಂಖ್ಯೆ: 958 /2020-21**

**ಪ್ರಸ್ತಾವನೆ :**

ಟಿಪ್ಪಣಿಯಲ್ಲಿ ವಿವರಿಸಿರುವಂತೆ ಕೇಂದ್ರ ಸರ್ಕಾರದ 15ನೇ ಹಣಕಾಸು ಆಯೋಗವು ತನ್ನ 2020-21ನೇ ಸಾಲಿನ ವರದಿಯಲ್ಲಿ ರಾಜ್ಯದ ನಗರಗಳನ್ನು (1) ದಶಲಕ್ಷಕ್ಕು ಮೇಲ್ಪಟ್ಟ ಜನಸಂಖ್ಯೆಯುಳ್ಳ ನಗರಗಳು ಮತ್ತು (2)ದಶಲಕ್ಷಕ್ಕಿಂತ ಕಡಿಮೆ ಜನಸಂಖ್ಯೆಯುಳ್ಳ ನಗರ/ ಪಟ್ಟಣಗಳು ಎಂದು ಎರಡು ವರ್ಗಗಳಾಗಿ ವಿಂಗಡಿಸಿ, 2020-21ನೇ ಸಾಲಿನ ಒಟ್ಟು ರೂ.1549.00 ಕೋಟಿಗಳನ್ನು ಹಂಚಿಕೆ ಮಾಡಿರುತ್ತದೆ. ಸದರಿ ಹಂಚಿಕೆಯಲ್ಲಿ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆಗೆ ರೂ. 558.00 ಕೋಟಿಗಳ ಅನುದಾನವನ್ನು ಒದಗಿಸಲಾಗಿರುತ್ತದೆ. ಈ ಅನುದಾನವನ್ನು ಸರ್ಕಾರದ ಸುತ್ತೋಲೆ ಸಂಖ್ಯೆ: ನಅಇ:177:ಎಸ್‌ಎಫ್‌ಸಿ:2020, ಬೆಂಗಳೂರು, ದಿನಾಂಕ:29.06.2020ರ ಸುತ್ತೋಲೆಯಲ್ಲಿ ಈ ಕೆಳಕಂಡಂತೆ ಬಳಕೆಯ ಬಗ್ಗೆ ಮಾರ್ಗಸೂಚಿಯನ್ನು ಹೊರಡಿಸಲಾಗಿರುತ್ತದೆ.

1. ಗಾಳಿಯ ಗುಣಮಟ್ಟ ಸುಧಾರಣೆ, ಮಂಜೂರಾದ ಅನುದಾನದ ಶೇ.50% ರಷ್ಟು ಅಂದರೆ ರೂ.279.00 ಕೋಟಿಗಳು;
2. ನಿರ್ಬಂಧಿತ ಅನುದಾನ (Tied Grants), ಮಂಜೂರಾದ ಅನುದಾನದ ಶೇ. 50% ರಷ್ಟು ಅಂದರೆ ರೂ.279.00 ಕೋಟಿಗಳಲ್ಲಿ ಈ ಕೆಳಗಿನಂತೆ ಹಂಚಿಕೆ ಮಾಡಲಾಗಿರುತ್ತದೆ.

1	ನಗರೀಕರಣಕ್ಕೆ ನಿರ್ಣಾಯಕವಾದ ಪರಿಸರ ಸಂರಕ್ಷಣೆ	ಶೇ. 15%- ರೂ.41.85 ಕೋಟಿಗಳು
2	ನೀರು ಸರಬರಾಜು ಮತ್ತು ನಿರ್ವಹಣೆ	ಶೇ. 35%- ರೂ.97.65 ಕೋಟಿಗಳು
3	ದಕ್ಷ ಘನತ್ಯಾಜ್ಯ ವಸ್ತು ನಿರ್ವಹಣೆಗಳ ಸುಧಾರಣೆಗಾಗಿ ಮತ್ತು ನಗರಗಳ ಸ್ವಾರ್ ರೇಟಿಂಗ್ ಸಾಧಿಸುವುದಕ್ಕಾಗಿ	ಶೇ. 50%- ರೂ.139.50 ಕೋಟಿಗಳು

ಪ್ರಸ್ತುತ ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ:304:ಸಿಎಸ್‌ಎಸ್:2020, ದಿನಾಂಕ: 05.11.2020 ಮತ್ತು ಸರ್ಕಾರದ ಆದೇಶ ಸಂಖ್ಯೆ: ನಅಇ:307:ಸಿಎಸ್‌ಎಸ್:2020, ದಿನಾಂಕ: 07.11.2020 ರಡಿಯಲ್ಲಿ ಸರ್ಕಾರವು ಈ ಮೇಲ್ಕಂಡ ಅನುದಾನದ ಅನುಗುಣವಾಗಿ Micro Level Action Plan ಅನ್ನು ತಯಾರಿಸಿ ಅನುಮೋದನೆಗಾಗಿ ಸಲ್ಲಿಸಲು ಸೂಚನೆ ನೀಡಲಾಗಿರುತ್ತದೆ. ಅದರಂತೆ, ವಾಯುಮಾಲಿನ್ಯ ಗುಣಮಟ್ಟದ ಅಭಿವೃದ್ಧಿ ಅಡಿಯಲ್ಲಿ ಈಗಾಗಲೇ ಸಲ್ಲಿಸಲಾಗಿರುವ ಕಾರ್ಯಯೋಜನೆ ರೂ.279.00 ಕೋಟಿಗಳಿಗೆ Micro Level Action Plan ಅನ್ನು ತಯಾರಿಸಿ ಇನ್ನುಳಿದ ರೂ.279.00 ಕೋಟಿಗಳಲ್ಲಿ

ನಿರ್ಬಂಧಿತ ಅನುದಾನ (Tied grants)ಗಳ ಯೋಜನೆಗೆ Micro Level Action Plan ಅನ್ನು ತಯಾರಿಸಿ ಪಾಲಿಕೆಯ ತೆರಿಗೆ ಮತ್ತು ಆರ್ಥಿಕ ಸ್ಥಾಯಿ ಸಮಿತಿ ಹಾಗೂ ಪಾಲಿಕೆ ಸಭೆಯ ಅಧಿಕಾರವನ್ನು ಚಲಾಯಿಸಿ ಮಾನ್ಯ ಆಡಳಿತಾಗಾರರ ಅನುಮೋದನೆಗಾಗಿ ಮಂಡಿಸಲಾಗಿ, ತೆರಿಗೆ ಮತ್ತು ಆರ್ಥಿಕ ಸ್ಥಾಯಿ ಸಮಿತಿ ಹಾಗೂ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಸಭೆಯ ಅಧಿಕಾರವನ್ನು ಚಲಾಯಿಸಿ ಮಾನ್ಯ ಆಡಳಿತಾಗಾರರ ದಿನಾಂಕ: 13.01.2021 ರ ವಿಷಯ ಸಂಖ್ಯೆ: 621/2020-21ರ ನಿರ್ಣಯ ಹಾಗೂ ತೆರಿಗೆ ಮತ್ತು ಆರ್ಥಿಕ ಸ್ಥಾಯಿ ಸಮಿತಿ ಹಾಗೂ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಸಭೆಯ ಅಧಿಕಾರವನ್ನು ಚಲಾಯಿಸಿ ಮಾನ್ಯ ಆಡಳಿತಾಗಾರರ ದಿನಾಂಕ:13.01.2021ರ ವಿಷಯ ಸಂಖ್ಯೆ:620/2020-21 ರ ನಿರ್ಣಯದಂತೆ ಕ್ರಮವಾಗಿ ಒಟ್ಟಾರೆ ರೂ.558.00 ಕೋಟಿಗಳಿಗೆ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಕ್ರಿಯಾ ಯೋಜನೆ (Micro Level Action Plan)ಗೆ ಅನುಮೋದನೆಯನ್ನು ನೀಡಿ ನಿರ್ಣಯಿಸಲಾಗಿರುತ್ತದೆ.

ಪತ್ರ ಸಂಖ್ಯೆ: ಆಯುಕ್ತರು/ಪಿಆರ್-1955/20-21, ದಿನಾಂಕ: 13.01.2021 ರಲ್ಲಿ ಸದರಿ Micro Level Action Plan ಅನ್ನು ಅನುಮೋದನೆ ಕೋರಿ ಸರ್ಕಾರಕ್ಕೆ ಸಲ್ಲಿಸಲಾಗಿದ್ದು, ದಿನಾಂಕ: 05.02.2021 ರಂದು ನಡೆದ ಸಭೆಯಲ್ಲಿ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು ಈ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಕ್ರಿಯಾ ಯೋಜನೆ ಕುರಿತು ಈ ಕೆಳಕಂಡ ನಿರ್ಣಯವನ್ನು ತಿಳಿಸಿರುತ್ತಾರೆ.

1. ಬಿ.ಬಿ.ಎಂ.ಪಿ.ಯ ಮೇಲೆ ಚರ್ಚಿಸಲಾದ ಅಂಶಗಳ ರೀತ್ಯಾ ಹಾಗೂ ಕೇಂದ್ರ ಸರ್ಕಾರ ಮತ್ತು 15ನೇ ಹಣಕಾಸು ಆಯೋಗದ ಕಾರ್ಯಾಚರಣೆ ಮಾರ್ಗಸೂಚಿಗಳನ್ವಯ Rain Water Harvesting, Reuse of Wastge Water, Rejuvenation of Water bodies, Improvement in water supply to households, public/ community toilet ಮುಂತಾದ Service Level Benchmark ಕುರಿತಂತೆ ವಿವಿಧ ನಿಯತಾಂಕಗಳನ್ನು ಪರಿಗಣಿಸಿ ಕೂಡಲೇ SWM & Water Supply Improvements Works ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಪರಿಷ್ಕರಿಸಿ ಮರುಸಲ್ಲಿಸುವುದು.
2. ಬಿ.ಬಿ.ಎಂ.ಪಿ. ಸಿದ್ಧಪಡಿಸುವ Water Supply ಯೋಜನೆಗಳಿಗಾಗಿ, ಜನರ ನೀರಿನ ಸಮಸ್ಯೆಗಳನ್ನು ಕಡಿಮೆ ಮಾಡಲು ಹಾಗೂ ನೀರು ಸರಬರಾಜು ಮಟ್ಟವನ್ನು ಸುಧಾರಿಸಲು ಹೊಸ ಆವಿಷ್ಕಾರಗಳನ್ನು ಅಳವಡಿಸಿ BWSSB ರವರು 2 ದಿನದೊಳಗಾಗಿ ಪ್ರಸ್ತಾವನೆಯನ್ನು ಸರ್ಕಾರಕ್ಕೆ (ಯೋಜನಾ ಶಾಖೆ) ಹಾಗೂ ಬಿಬಿಎಂಪಿ ಗೆ ಸಲ್ಲಿಸುವುದು.
3. BWSSB ರವರು ನೀರು ಸರಬರಾಜು ಸುಧಾರಣೆ ಸಂಬಂಧ ನೀಡುವ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಇನ್ನುಳಿದ ಯೋಜನೆಗಳ ಕ್ರಿಯಾ ಯೋಜನೆಯೊಂದಿಗೆ ಒಟ್ಟುಗೂಡಿಸಿ ಯಾವುದೇ ನ್ಯೂನತೆಗಳಿಲ್ಲದಂತೆ ಹಾಗೂ ಕಾಮಗಾರಿಗಳನ್ನು ಪೂರ್ಣವಾಗಿ ಅನುಷ್ಠಾನಗೊಳಿಸಲು ಅನುವಾಗುವಂತೆ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಅಂತಿಮಗೊಳಿಸಿ ಸರ್ಕಾರಕ್ಕೆ ಸಲ್ಲಿಸುವುದು.

4. ವಾಯುಗುಣಮಟ್ಟದ ಸುಧಾರಣೆಯ ಕ್ರಿಯಾ ಯೋಜನೆಯಲ್ಲಿ ಅಪರ ಪೊಲೀಸ್ ಆಯುಕ್ತರು (ಸಂಚಾರ), ಬೆಂಗಳೂರು ಇವರು ಕೋರಿರುವಂತೆ ಸಂಚಾರ ದಟ್ಟಣೆ ಕಡಿಮೆ ಮಾಡುವ ಸಂಬಂಧಿತ ಅಗತ್ಯ ಚಟುವಟಿಕೆಗಳನ್ನು ಅಳವಡಿಸಿ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಪರಿಷ್ಕರಿಸಿ ಮರುಸಲ್ಲಿಸುವುದು.

ಸರ್ಕಾರದ ಪತ್ರ ಸಂಖ್ಯೆ:ನಅಇ:307:ಸಿಎಸ್‌ಎಸ್:2020 (ಭಾ-1), ದಿನಾಂಕ:15.02.2021ರಂತೆ ಸದರಿ ಪತ್ರದಲ್ಲಿ ನೀರು ಸರಬರಾಜು ಮತ್ತು ನೀರು ಮರುಬಳಕೆ, ಅಂತರ್ಜಲ ಮಟ್ಟದ ಸುಧಾರಣೆ ಕುರಿತಂತೆ ದಿನಾಂಕ:06.02.2020 ರಂದು BWSSB ರವರು ಒಂದು ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಕ್ರಿಯಾ ಯೋಜನೆ ಸಲ್ಲಿಸಿದ್ದು, ಅವುಗಳನ್ನು ಅಳವಡಿಸಿ ಪರಿಷ್ಕೃತ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಸರ್ಕಾರಕ್ಕೆ ಮರುಸಲ್ಲಿಸಲು ಸೂಚಿಸಲಾಗಿರುತ್ತದೆ.

ಮೇಲಿನಂತೆ ದಿನಾಂಕ:05.02.2021ರಲ್ಲಿ ಅಪರ ಮುಖ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ನಗರಾಭಿವೃದ್ಧಿ ಇಲಾಖೆ ರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ನಡೆದ ಸಭೆಯ ನಡವಳಿಗಳಲ್ಲಿ ಸೂಚಿಸಿರುವ ನಿರ್ಣಯದಂತೆ ಮೇಲಿನ ಕ್ರಮ ಸಂಖ್ಯೆ: 1 ರಿಂದ 4 ರಲ್ಲಿನ ವಿಷಯಗಳನ್ನು ಅಳವಡಿಸಿಕೊಂಡು ಮರುಪರಿಷ್ಕೃತ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ತಯಾರಿಸಿ ಅನುಬಂಧ-1 ರಿಂದ 4 ರಲ್ಲಿ ಅಳವಡಿಸಲಾಗಿರುತ್ತದೆ. ನೀರು ಸರಬರಾಜು ಮತ್ತು ನೀರು ಮರುಬಳಕೆ, ಅಂತರ್ಜಲ ಮಟ್ಟದ ಸುಧಾರಣೆ ಕುರಿತಂತೆ, BWSSB ಸಲ್ಲಿಸಿರುವ ಕ್ರಿಯಾ ಯೋಜನೆಯಲ್ಲಿ ಯಾವುದೇ ತರಹದ ನೂತನವಾಗಿರುವ ಹಾಗೂ ಅಂತರ್ಜಲ ಸಂರಕ್ಷಣೆ ಮಾಡುವ ಕಾಮಗಾರಿ ಇಲ್ಲದೆ ಇದ್ದು, ಪಾಲಿಕೆಯಲ್ಲಿನ ಎಲ್ಲಾ ವಲಯದ ಮುಖ್ಯ ಅಭಿಯಂತರರಗಳೊಂದಿಗೆ ಹಾಗೂ ಸ್ಥಳೀಯ ಶಾಸಕರುಗಳ ಮನವಿಗಳನ್ನು ಸಹ ಪರಿಗಣನೆಗೆ ತೆಗೆದುಕೊಂಡು ಅನುಬಂಧ-3 ರಲ್ಲಿ ಪಾಲಿಕೆ ವತಿಯಿಂದಲೇ ಕಾಮಗಾರಿಗಳನ್ನು ನಿರ್ವಹಿಸಲು ಹಾಗೂ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಪರಿಷ್ಕೃತ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ತಯಾರಿಸಲಾಗಿರುತ್ತದೆ.

ಈ ಹಿನ್ನೆಲೆಯಲ್ಲಿ, ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸಿರುವ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಪರಿಷ್ಕೃತ ಕ್ರಿಯಾ ಯೋಜನೆಯನ್ನು ಅನುಬಂಧ-1 ರಿಂದ 4 ರಲ್ಲಿ ತಯಾರಿಸಲಾಗಿದ್ದು, ಸದರಿ ಸೂಕ್ಷ್ಮ ಮಟ್ಟದ ಪರಿಷ್ಕೃತ ಕ್ರಿಯಾ ಯೋಜನೆಗೆ ಅನುಮೋದನೆಯನ್ನು ಕೋರಲು ಹಾಗೂ ಸದರಿ ಕಾಮಗಾರಿಗಳನ್ನು ಕಡ್ಡಾಯವಾಗಿ ಟೆಂಡರ್ ಆಹ್ವಾನಿಸಿ ಅನುಷ್ಠಾನಗೊಳಿಸಲು ತಾತ್ಕಾಲಿಕ ಅನುಮೋದನೆಯನ್ನು ಸರ್ಕಾರದಿಂದ ಕೋರುವ ಸಂಬಂಧ ತೆರಿಗೆ ಮತ್ತು ಆರ್ಥಿಕ ಸ್ಥಾಯಿ ಸಮಿತಿ ಹಾಗೂ ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಸಭೆಯ ಅಧಿಕಾರಗಳನ್ನು ಚಲಾಯಿಸಿ ಸೂಕ್ತ ತೀರ್ಮಾನಕ್ಕಾಗಿ ಮಾನ್ಯ ಆಡಳಿತಗಾರರ ಮುಂದೆ ಮಂಡಿಸಿರುವ ಮಾನ್ಯ ಆಯುಕ್ತರವರ ದಿನಾಂಕ:29.03.2021ರ ಟಿಪ್ಪಣಿ.

ತೀರ್ಮಾನ : ಆಯುಕ್ತರವರ ದಿನಾಂಕ:29.03.2021ರ ಟಿಪ್ಪಣಿ ಒಪ್ಪಿದೆ.



(ರಾಕೇಶ್ ಸಿಂಗ್)

ಆಡಳಿತಗಾರರು



**ANNEXURE - 4****List of Works under the Tied Grants (50%) in 15th Finance Commission pertaining to Original Solid Waste Management Infrastructure Development in BBMP Jurisdiction**

Sl No.	Name of Works	Amount Requirement in 1st phase Rs. in Lakhs	Amount Requirement in 2nd phase Rs. in Lakhs	Total Estimated Amount Rs. in Lakhs
1	<b>Development of Waste Tech park in Lakkasandra recovred land (10 acres of land).</b>			
	a) Establishment of 50 Tonne Per day Bio-methanisation plants and mainetnece of the same through sale of gas produced as fule for kitchen, electricity/bio gas to Bio-CNG for bottling etc at 4 acre of land at the Waste Tech Park Proposed in Lakkasandra.	1250.00	1250.00	2500.00
	b) Establishment of 300 Ton fully Automated Material Recovery Facility (MRF) for dry waste management at 5 acre land at the Waste Tech Park Proposed in Lakkasandra.	1200.00	1200.00	2400.00
	c) Establishment of 200 TPD Coconut Processing unit which comprises of shredding, squeezing, screening, pulverizing and pelleting to produce 3 products – organic liquid, cocopeat and pellets in 1 acre of land at the Waste Tech Park Proposed in Lakkasandra. ( On PPP Model )	100.00	100.00	200.00
	d) Supporting Infrastructure for SWM Assets like Approach Road to SWM Asset, Chain Link Fencing, Compound Wall Construction for SWM Assets, Installation of Gate and Security Room for SWM Assets	400.00	400.00	800.00
2	Up gradation of RDF shed to 50 ton Semi Automated Material Recovery Facility in 3 existing processing plants in BBMP ( unit cost for each plant Rs. 300 Lakhs)	450.00	450.00	900.00
3	Procurement of hand held Sweepers for pourakarmikas (6 per ward) for the benefit of Pourakarmikas health and welfare and increased efficiency of street sweeping ( unit cost of each Rs. 35,000/-, Requirement 1200 )	210.00	210.00	420.00

SI No.	Name of Works	Amount Requirement in 1st phase Rs. in Lakhs	Amount Requirement in 2nd phase Rs. in Lakhs	Total Estimated Amount Rs. in Lakhs
4	Procurement of 50 Nos. max wind walk behind handheld sweepers. MaxWind sweepers are handy sidewalk sweepers to be fully electrically powered, harmonious and ergonomic for cleaning sidewalks, pedestrian areas, parking lots and every small or medium sized environment, both indoor or outdoor. ( unit cost of each Rs. 27 lakhs approx, Requirement 50 Nos)	675.00	675.00	1350.00
5	a) Up-gradation and Establishment of new Decentralised Dry waste collection centers (DWCC) for storage, sorting and to recovery the valuable dry waste - 20 Nos )	500.00	500.00	1000.00
	b) Improvements to DWCC centre and Segregation Centre in ward no. 167 - Yediyur	17.50	17.50	35.00
	c) Upgradation of Dry Waste Centre and Improvements to surroundings of garbage centre in Govindaraja nagar sub division and Chandra Layout sub division in Govindaraj nagara Constituency	100.00	100.00	200.00
6	Procurement of Commercial Segregated Waste Collection vehicle (different Color coded 3.3 Cum with dual compartments Tippers) for door to door collection of commercial units in shift including 5 years operational maintenance for avoiding street littering and thereby removal of black spots (Unit Cost Rs. 18 Lakhs including O n M for five years)	900.00	900.00	1800.00
7	Procurement of Litter Bins to be established on the important commercial area streets, Public park, Public building etc (Unit cost Rs. 15,000/- , Requirement 1500 Nos.)	100.00	100.00	200.00
8	Rejuvenation, Developmental and Diversion of sewage and solid waste to Ulsoor Lake, Madiwala lake, Puttenahalli lake and also installation of aerators in to lakes for Purification of Lakes using water purifiers system	200.00	200.00	400.00
9	Laying of pipeline from BWSSB Sewage Treatment Plant to the point of Nayandahalli lake and Kengeri Lake for Lake rejuvenation	125.00	125.00	250.00
10	Provision for Trash Barriers for selected lakes in BBMP limits to avoid the Soild Waste entering into the lakes.	200.00	200.00	400.00

Sl No.	Name of Works	Amount Requirement in 1st phase Rs. in Lakhs	Amount Requirement in 2nd phase Rs. in Lakhs	Total Estimated Amount Rs. in Lakhs
11	Solid Waste Management Infrastructure Development works in Raja Rajeshwari Nagara Constituency	170.00	170.00	340.00
12	Procurement and Installation of Automatic waste segregation machine ( Including Dry waste / Wet waste / Sanitary Waste etc)	377.50	377.50	755.00
	<b>Total Rs. In Lakhs</b>	<b>6975.00</b>	<b>6975.00</b>	<b>13950.00</b>

**ANNEXURE - 4****List of Works under the Tied Grants (50%) in 15th Finance Commission pertaining to Original Solid Waste Management Infrastructure Development in BBMP Jurisdiction**

SI No.	Name of Works	Amount Requirement in 1st phase Rs. in Lakhs	Amount Requirement in 2nd phase Rs. in Lakhs	Total Estimated Amount Rs. in Lakhs
1	<b>Development of Waste Tech park in Lakkasandra recovred land (10 acres of land).</b>			
	a) Establishment of 50 Tonne Per day Bio-methanisation plants and mainetnece of the same through sale of gas produced as fule for kitchen, electricity/bio gas to Bio-CNG for bottling etc at 4 acre of land at the Waste Tech Park Proposed in Lakkasandra.	1250.00	1250.00	2500.00
	b) Establishment of 300 Ton fully Automated Material Recovery Facility (MRF) for dry waste management at 5 acre land at the Waste Tech Park Proposed in Lakkasandra.	1200.00	1200.00	2400.00
	c) Establishment of 200 TPD Coconut Processing unit which comprises of shredding, squeezing, screening, pulverizing and pelleting to produce 3 products – organic liquid, cocopeat and pellets in 1 acre of land at the Waste Tech Park Proposed in Lakkasandra. ( On PPP Model )	100.00	100.00	200.00
	d) Supporting Infrastructure for SWM Assets like Approach Road to SWM Asset, Chain Link Fencing, Compound Wall Construction for SWM Assets, Installation of Gate and Security Room for SWM Assets	400.00	400.00	800.00
2	Up gradation of RDF shed to 50 ton Semi Automated Material Recovery Facility in 3 existing processing plants in BBMP ( unit cost for each plant Rs. 300 Lakhs)	450.00	450.00	900.00
3	Procurement of hand held Sweepers for pourakarmikas (6 per ward) for the benefit of Pourakarmikas health and welfare and increased efficiency of street sweeping ( unit cost of each Rs. 35,000/-, Requirement 1200 )	210.00	210.00	420.00

SI No.	Name of Works	Amount Requirement in 1st phase Rs. in Lakhs	Amount Requirement in 2nd phase Rs. in Lakhs	Total Estimated Amount Rs. in Lakhs
4	Procurement of 50 Nos. max wind walk behind handheld sweepers. MaxWind sweepers are handy sidewalk sweepers to be fully electrically powered, harmonious and ergonomic for cleaning sidewalks, pedestrian areas, parking lots and every small or medium sized environment, both indoor or outdoor. ( unit cost of each Rs. 27 lakhs approx, Requirement 50 Nos)	675.00	675.00	1350.00
5	a) Up-gradation and Establishment of new Decentralised Dry waste collection centers (DWCC) for storage, sorting and to recovery the valuable dry waste - 20 Nos )	500.00	500.00	1000.00
	b) Improvements to DWCC centre and Segregation Centre in ward no. 167 - Yediyur	17.50	17.50	35.00
	c) Upgradation of Dry Waste Centre and Improvements to surroundings of garbage centre in Govindaraja nagar sub division and Chandra Layout sub division in Govindaraj nagara Constituency	100.00	100.00	200.00
6	Procurement of Commercial Segregated Waste Collection vehicle (different Color coded 3.3 Cum with dual compartments Tippers) for door to door collection of commercial units in shift including 5 years operational maintenance for avoiding street littering and thereby removal of black spots (Unit Cost Rs. 18 Lakhs including O n M for five years)	900.00	900.00	1800.00
7	Procurement of Litter Bins to be established on the important commercial area streets, Public park, Public building etc (Unit cost Rs. 15,000/- , Requirement 1500 Nos.)	100.00	100.00	200.00
8	Rejuvenation, Developmental and Diversion of sewage and solid waste to Ulsoor Lake, Madiwala lake, Puttenahalli lake and also installation of aerators in to lakes for Purification of Lakes using water purifiers system	200.00	200.00	400.00
9	Laying of pipeline from BWSSB Sewage Treatment Plant to the point of Nayandahalli lake and Kengeri Lake for Lake rejuvenation	125.00	125.00	250.00
10	Provision for Trash Barriers for selected lakes in BBMP limits to avoid the Soild Waste entering into the lakes.	200.00	200.00	400.00

Sl No.	Name of Works	Amount Requirement in 1st phase Rs. in Lakhs	Amount Requirement in 2nd phase Rs. in Lakhs	Total Estimated Amount Rs. in Lakhs
11	Solid Waste Management Infrastructure Development works in Raja Rajeshwari Nagara Constituency	170.00	170.00	340.00
12	Procurement and Installation of Automatic waste segregation machine ( Including Dry waste / Wet waste / Sanitary Waste etc)	377.50	377.50	755.00
	<b>Total Rs. In Lakhs</b>	<b>6975.00</b>	<b>6975.00</b>	<b>13950.00</b>



ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಲಿ

**BANGALORE WATER SUPPLY AND SEWERAGE BOARD**

Office of the Additional Chief Engineer, (STP K-Valley) Division  
Kadabesanahalli STP, Outer Ring Road, Near Marathahalli, Bangalore 560037.

ಸಂ: ಬಿ.ಜಿ.ಮಂ ಅ.ಮು.ಅ (ತ್ಯಾನೀ.ನಿ)-3/ ಯೋ.ವಿ/ 91 /2021-22

Date: 30 / 06 / 2021

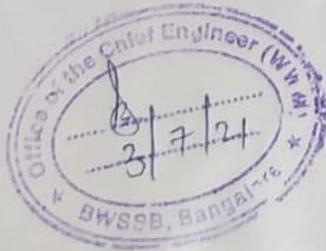
ಗೆ,

ಅ.ಮು.ಅ (ತ್ಯಾನೀ.ನಿ-1)

**ವಿಷಯ:** ಕೆಳಕಂಡ ಕಾಮಗಾರಿಗಳನ್ನು ಮತ್ತು ಟೆಂಡರ್‌ಗಳನ್ನು ಕರೆಯಲು ಅನುಮತಿಗಾಗಿ ಮನವಿ.

ಈ ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಈ ವಿಭಾಗದಿಂದ 2020-21ರ ಸಾಲಿನಲ್ಲಿ ಟೆಂಡರ್ ಕರೆದು ಸೂಕ್ತ ಗುತ್ತಿದಾರರು ಇಲ್ಲದ ಕಾರಣ ಈ ಕೆಳಕಂಡ ಕಾಮಗಾರಿಗಳನ್ನು ಮತ್ತು ಟೆಂಡರ್‌ಗಳನ್ನು ಕರೆಯಲು ಅನುಮತಿಗಾಗಿ ಕೋರಲಾಗಿದೆ.

ಕ್ರ.ಸಂ	ಕಾಮಗಾರಿಗಳ ವಿವರ	ಕಾಮಗಾರಿಯ ವೆಚ್ಚ	ಷರಾ
1.	work of Supply,Installation of Supply,Installation,Testing and commission and five years comprehensive O&M of realtime online treated water quality monitoring system inclusive of GST at 2 MLD Ulsoor STP coming under AEE -STP(K Valley-1) Subdivison	ರೂ 19,45,944/-	ಮರು ಟೆಂಡರ್‌ಗಳನ್ನು ಕರೆಯಲು ಮನವಿ.
2.	Work of fixing of Electro-Magnetic Induction Flow meter at 2 MLD Ulsoor STP to measure the flow coming under AEE (STP-KV)	ರೂ 2,05,000/-	ಮರು ಟೆಂಡರ್‌ಗಳನ್ನು ಕರೆಯಲು ಮನವಿ.
3.	Work of Supply,errection,testing and Commissioning of Mechanical Multirake Screen to 50 MLD STP at Kadabeesnahalli	ರೂ 6254000/-	ಮರು ಟೆಂಡರ್‌ಗಳನ್ನು ಕರೆಯಲು ಮನವಿ.
4.	work of Supply,Installation of outdoor Weather proof IR CC Camera at 50MLD STP Kadabeesanahalli and 90 MLD STP at Bellandur Amanikere Premises coming under AEE -STP(K Valley-2) Subdivison	ರೂ 2,00,000/-	ಮರು ಟೆಂಡರ್‌ಗಳನ್ನು ಕರೆಯಲು ಮನವಿ.



*[Signature]*  
ಅ.ಮು.ಅ (ತ್ಯಾನೀ.ನಿ-3)



ಬೆಂಗಳೂರು ನೀರು ಸರಬರಾಜು ಮತ್ತು ಒಳಚರಂಡಿ ಮಂಡಲಿ

**BANGALORE WATER SUPPLY AND SEWERAGE BOARD**

Office of the Additional Chief Engineer, (STP K-Valley) Division  
Kadabesanahalli STP, Outer Ring Road, Near Marathhalli, Bangalore 560037.

No.: BWSSB/ACE(WWM)-3)/PB/593/2020-21

Date: 04/02/2021

**Short Term TENDER NOTIFICATION**

LCB (Local Competitive Bidding)

(tendering through E- procurement portal

<https://eproc.karnataka.gov.in> help desk No.255012161227)

BWSSB invites item rate e-procurement tender from eligible contractors for the following work.

Name of the work	Approximate value of work	EMD amount in Rs
Supply, Installation, Testing and commission and five years comprehensive O&M of Realtime online Treated water quality monitoring system inclusive of GST at 02 MLD STP Ulsooru	Rs 1945944/-	Rs 48649.00

Availability of tenders in e - procurement portal of Government of Karnataka from 08-02-2021 to 16-02-2021 up to 15:00 hours. The last date and time for receipt of completed tender is on 16-02-2021 up to 16:00 hours. Opening of Tender on 17-02-2021. at 16:05hours.

The details regarding the tender and participation in the e-procurement can be obtained by logging on to <https://eproc.karnataka.gov.in>.



*[Signature]*  
ACE (WWM)-3  
(STP K-Valley) Division  
Kadabesanahalli STP, Outer ring Rd  
Bangalore-560037

EUROTEK ENVIRONMENTAL PVT. LTD.		ULSOOR 2-MLD STP-LAB ANALYSIS REPORT										JUNE_2021		SBR TANK-1 MLSS		SBR TANK-2 MLSS				
DATE	INLET - RAW SEWAGE										OUTLET - TREATED SEWAGE									
Parameters	Flow	PH	COD	BOD	TSS	Ammonical Nitrogen	Total Phosphate	TKN	PH	COD	BOD	TSS	Ammonical Nitrogen	Nitrate Nitrogen	Total Phosphate	TKN	Fecal Coliform	FRC in PPM	SBR TANK-1 MLSS	SBR TANK-2 MLSS
Unit	MLD	.....	mg/l	mg/l	mg/l	mg/l	mg/l	mg/l	.....	mg/l	mg/l	mg/l	mg/l	mg/l	mg/l	mg/l	MPN/100	mg/l	mg/l	mg/l
Limits	2	6.5-8.5	1000	350	600	---	7	70	(6.5 - 8.5)	≤ 50	≤ 10	≤ 10	≤ 5	≤ 10	≤ 1	≤ 10	≤ 100	≤ 1	3000 - 4500	
KSPCB limits									(6.5 - 9.0)	≤ 50	≤ 10	≤ 20	≤ 5	≤ 10	NA	≤ 10	< 100	NA	NA	NA
01-06-2021	1.150	7.6	348.0	134.0	127.0	22	2.6	32.0	7.4	29.0	2.5	2.3	1.8	3.0	0.7	2.4	73	0.5	3573	3605
02-06-2021	1.240	7.8	335.0	129.0	122.0	24	2.3	28.0	7.6	26.0	2.7	2.5	1.6	2.8	0.5	2.9	77	0.3	3558	3587
03-06-2021	1.520	7.7	342.0	136.0	124.0	23	2.5	27.0	7.4	30.0	2.9	2.4	1.9	2.7	0.3	2.6	79	0.4	3615	3648
04-06-2021	1.400	7.5	338.0	132.0	126.0	21	2.9	26.0	7.2	28.0	2.5	2.6	1.7	3.2	0.6	2.8	82	0.6	3542	3587
05-06-2021	1.397	7.8	327.0	130.0	121.0	22	2.2	25.0	7.5	26.0	2.4	2.7	2.0	3.1	0.4	2.5	74	0.5	3582	3610
06-06-2021	1.150	7.5	332.0	127.0	124.0	23	2.5	24.0	7.2	23.0	2.6	2.2	1.8	2.9	0.3	2.7	72	0.7	3567	3597
07-06-2021	1.090	7.7	326.0	129.0	125.0	26	2.3	28.0	7.4	27.0	2.5	2.4	2.1	3.2	0.5	2.6	76	0.4	3584	3598
08-06-2021	1.080	7.5	320.0	123.0	128.0	29	2.0	26.0	7.2	23.0	2.2	2.6	2.7	2.9	0.7	2.4	79	0.6	3543	3562
09-06-2021	1.240	7.7	332.0	125.0	122.0	26	2.1	27.0	7.5	28.0	2.7	2.3	2.4	3.0	0.3	2.2	83	0.5	3546	3605
10-06-2021	1.020	7.9	345.0	128.0	126.0	27	2.3	25.0	7.6	32.0	2.6	2.8	1.9	3.2	0.4	2.3	76	0.3	3574	3619
11-06-2021	1.050	7.6	349.0	130.0	124.0	24	2.0	28.0	7.4	30.0	2.5	2.4	1.8	2.9	0.6	2.6	74	0.4	3596	3657
12-06-2021	1.080	7.8	341.0	134.0	122.0	26	2.1	26.0	7.5	28.0	2.3	2.7	1.7	3.2	0.5	2.5	79	0.6	3607	3628
13-06-2021	1.110	7.5	343.0	127.0	125.0	23	2.4	32.0	7.2	33.0	2.8	2.6	1.9	2.7	0.3	2.9	70	0.5	3586	3612
14-06-2021	1.020	7.7	336.0	131.0	123.0	24	2.2	29.0	7.4	30.0	2.4	2.6	1.6	2.8	0.4	2.7	75	0.7	3574	3605
15-06-2021	1.050	7.9	330.0	124.0	120.0	27	2.5	30.0	7.6	26.0	2.8	2.3	1.9	3.1	0.7	2.5	78	0.4	3582	3619
16-06-2021	1.020	7.6	343.0	138.0	129.0	23	2.1	34.0	7.4	28.0	2.6	2.4	1.8	3.2	0.5	2.9	82	0.6	3608	3657
17-06-2021	1.018	7.5	337.0	126.0	125.0	25	2.3	32.0	7.3	27.0	2.5	2.7	2.0	2.8	0.3	2.6	75	0.5	3584	3615
18-06-2021	1.015	7.8	335.0	132.0	127.0	22	2.0	30.0	7.6	25.0	2.8	2.4	2.2	3.0	0.5	2.9	70	0.4	3607	3619
19-06-2021	1.080	7.6	342.0	128.0	130.0	24	2.8	29.0	7.4	27.0	2.5	2.8	2.0	3.5	0.3	3.1	78	0.6	3574	3591
20-06-2021	1.010	7.7	338.0	126.0	134.0	26	2.5	34.0	7.4	30.0	2.9	2.4	1.9	2.7	0.3	2.6	79	0.4	3652	3690
21-06-2021	1.100	7.9	346.0	132.0	129.0	23	2.7	32.0	7.6	26.0	2.5	2.2	2.0	3.1	0.5	2.8	73	0.7	3605	3628
22-06-2021	1.070	7.6	343.0	128.0	132.0	25	2.4	31.0	7.4	29.0	2.7	2.5	1.8	2.8	0.7	3.0	76	0.6	3572	3609
23-06-2021	1.020	7.4	351.0	135.0	126.0	28	2.2	29.0	7.6	32.0	2.6	2.4	2.3	3.0	0.5	2.5	82	0.3	3586	3544
24-06-2021	1.120	7.7	347.0	132.0	149.0	23	1.9	36.0	7.9	28.0	2.4	2.7	2.1	3.2	0.6	2.8	68	0.4	3682	3638
25-06-2021	1.080	7.5	356.0	138.0	128.0	26	2.1	28.0	7.7	25.0	2.7	3.1	1.8	3.0	0.3	2.6	70	0.6	3571	3554
26-06-2021	1.040	7.9	343.0	142.0	134.0	25	2.3	34.0	7.6	26.0	2.6	2.9	2.0	3.1	0.5	2.5	74	0.8	3608	3676
27-06-2021	1.130	7.6	352.0	136.0	127.0	23	2.6	31.0	7.4	28.0	2.9	3.3	2.2	2.8	0.4	2.4	78	0.7	3542	3609
28-06-2021	1.020	7.8	345.0	140.0	126.0	21	2.4	33.0	7.5	27.0	2.5	3.0	1.9	2.6	0.7	2.8	76	0.5	3580	3682
29-06-2021	0.970	7.5	356.0	143.0	129.0	25	2.2	30.0	7.7	32.0	2.7	2.6	2.0	2.5	0.6	2.3	72	0.4	3574	3604
30-06-2021	1.058	7.7	348.0	146.0	125.0	23	2.1	29.0	7.4	28.0	2.6	2.5	2.3	2.4	0.5	2.7	80	0.3	3558	3584
Tot.Avg	33.348	7.7	340.9	132.0	127.0	24.3	2.3	29.5	7.5	27.9	2.6	2.6	2.0	2.9	0.5	2.6	76.0	0.5	3584.4	3614.6
R. K. K. S.		S. S. S.				M. S. S.				A. S. S.				S. S. S.						
PLANT CHEMIST		PLANT MANAGER				AE (STP K-Valley - 1)				AEE (STP R - V Valley - 1)										



## ULSOOR 2-MLD STP-LAB ANALYSIS REPORT

Jul-21



DATE	INLET - RAW SEWAGE							OUTLET - TREATED SEWAGE											
	Flow	PH	COD	BOD	TSS	Total Phosphate	TKN	PH	COD	BOD	TSS	Ammonical Nitrogen	Nitrate Nitrogen	Total Phosphate	TKN	Fecal Coliform	FRC in PPM	SBR TANK-1 MLSS	SBR TANK-2 MLSS
Unit	MLD	.....	mg/l	mg/l	mg/l	mg/l	mg/l	.....	mg/l	mg/l	mg/l	mg/l	mg/l	mg/l	mg/l	MPN/100	mg/l	mg/l	mg/l
Limits	2	6.5-8.5	1000	350	600	7	70	(6.5 - 8.5)	≤ 50	≤ 10	≤ 10	≤ 5	≤ 10	≤ 1	≤ 10	≤ 100	≤ 1	3000 - 4500	
KSPCB limits								(6.5 - 9.0)	≤ 50	≤ 10	≤ 20	≤ 5	≤ 10	NA	≤ 10	≤ 100	NA	NA	NA
01-07-2021	1.07	7.8	342.0	142.0	133.0	2.4	34.0	7.6	26.0	2.4	2.7	2.1	2.9	0.3	3.0	85	0.5	3562	3587
02-07-2021	0.99	7.6	338.0	139.0	128.0	2.2	32.0	7.3	32.0	2.9	2.4	2.5	2.7	0.7	2.8	78	0.6	3582	3604
03-07-2021	1.03	7.9	345.0	134.0	130.0	2.0	30.0	7.6	28.0	2.5	2.9	2.2	2.6	0.5	3.2	80	0.4	3576	3598
04-07-2021	0.96	7.7	336.0	142.0	125.0	2.4	36.0	7.5	30.0	2.7	2.6	2.1	2.5	0.4	3.0	74	0.7	3594	3618
05-07-2021	0.94	7.8	334.0	137.0	128.0	2.3	33.0	7.6	27.0	2.4	2.5	2.0	2.7	0.6	2.9	78	0.5	3548	3594
06-07-2021	1.12	7.6	340.0	140.0	126.0	2.2	35.0	7.4	29.0	2.6	2.7	1.8	2.4	0.5	3.2	76	0.3	3564	3586
07-07-2021	1.52	7.7	332.0	145.0	124.0	2.7	32.0	7.5	28.0	2.3	2.4	1.6	2.8	0.7	3.0	73	0.6	3578	3604
08-07-2021	1.48	7.9	335.0	148.0	128.0	2.3	29.0	7.7	25.0	2.7	2.9	1.9	2.3	0.3	2.8	79	0.4	3555	3590
09-07-2021	1.785	7.6	340.0	143.0	132.0	2.4	30.0	7.3	28.0	2.5	2.7	2.0	2.6	0.5	3.2	75	0.7	3562	3587
10-07-2021	1.801	7.8	332.0	140.0	125.0	2.6	28.0	7.5	30.0	2.7	2.5	2.2	2.4	0.7	3.1	72	0.5	3569	3591
11-07-2021	1.752	7.6	335.0	138.0	129.0	2.4	32.0	7.7	25.0	2.7	2.9	1.9	2.3	0.3	2.8	79.0	0.4	3584	3608
12-07-2021	1.724	7.9	338.0	146.0	132.0	2.5	29.0	7.6	27.0	2.4	2.6	2.0	2.8	0.5	3.3	75.0	0.6	3614	3690
13-07-2021	1.758	7.7	332.0	134.0	127.0	2.1	26.0	7.4	28.0	2.3	2.4	1.7	2.6	0.7	3.0	82.0	0.5	3574	3594.0
14-07-2021	1.762	7.3	334.0	132.0	128.0	2.5	38.0	7.3	26.0	2.2	2.8	1.8	2.8	0.7	3.1	89.0	0.7	3586	3608.0
15-07-2021	1.857	7.5	338.0	128.0	132.0	2.3	28.0	7.7	25.0	2.7	2.9	1.9	2.3	0.3	2.8	79	0.4	3608	3637
16-07-2021	1.886	7.6	342.0	134.0	129.0	2.4	30.0	7.4	27.0	2.4	2.6	1.6	2.5	0.5	3.4	84	0.6	3582	3615
17-07-2021	1.894	7.4	336.0	132.0	125.0	2.6	33.0	7.2	23.0	2.5	2.7	1.9	2.9	0.3	3.5	80	0.5	3562	3580
18-07-2021	1.885	7.9	340.0	138.0	127.0	2.3	29.0	7.7	25.0	2.7	2.9	1.9	2.3	0.3	2.8	79	0.3	3609	3654
19-07-2021	1.87	7.7	334.0	135.0	129.0	2.7	30.0	7.3	27.0	2.5	3.0	1.6	2.4	0.5	2.9	74	0.7	3572	3584
20-07-2021	1.893	7.6	345.0	140.0	132.0	2.4	28.0	7.4	29.0	2.7	3.2	1.8	2.5	0.4	2.6	82	0.5	3594	3684
21-07-2021	1.884	7.5	338.0	137.0	126.0	2.6	27.0	7.7	25.0	2.7	2.9	1.9	2.3	0.3	2.3	79	0.6	3566	3578
22-07-2021	1.895	7.8	343.0	135.0	129.0	2.4	26.0	7.6	27.0	2.5	3.0	2.1	2.8	0.5	2.7	74	0.4	3550	3582
23-07-2021	1.856	7.6	326.0	129.0	122.0	2.1	2.9	7.3	24.0	2.8	2.6	1.8	3.1	0.7	2.5	79	0.5	3608	3627
24-07-2021	1.857	7.4	321.0	126.0	124.0	2.5	23.0	7.2	22.0	2.3	2.4	1.6	2.7	0.4	2.6	84	0.3	3594	3635
25-07-2021	1.914	7.7	318.0	123.0	128.0	2.2	25.0	7.4	26.0	2.5	2.2	1.7	2.9	0.3	2.3	76	0.6	3528	3568
26-07-2021	1.875	7.5	324.0	125.0	130.0	2.4	22.0	7.2	24.0	2.7	2.0	1.4	2.5	0.5	2.8	80	0.4	3542	3590
27-07-2021	1.882	7.2	320.0	127.0	124.0	2.6	24.0	7.0	28.0	2.3	2.5	1.9	2.7	0.4	2.7	78	0.7	3526	3574
28-07-2021																			
29-07-2021																			
30-07-2021																			
31-07-2021																			
Tot.Avg																			
R. K. Singh PLANT CHEMIST			S. Singh PLANT MANAGER					H. C. Sharma AE (STP K-Valley - 1)					D. Singh AEE (STP K - Valley - 1)						



84901-

ಕರ್ನಾಟಕ ಸರ್ಕಾರ, "ನಿಸರ್ಗಭವನ",  
೭ ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ  
ರಸ್ತೆ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯

KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY

K.S.P.C.B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bengaluru- 560079

Legal 42(3)/87, E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY  
IS 18001:2007 CERTIFIED LABORATORY

**FORM-X**  
**(SEE RULE 28 AND SECTION 22 OF THE ACT)**  
**REPORT BY THE STATE BOARD ANALYST**

Report No:-L-09, L-09A, L-09B L-09C&L-09D

Dated: 07-07-2021

I hereby certify that, I Prasanna Kumar M.S, State Board Analyst duly appointed under Sub-section (3) of Section 53 of the water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on the Sixteen day of June-2021 from Sri. Mohammed Mirza Ammenulla Baig, Deputy Environmental Officer, Karnataka State Pollution Control Board, Regional Office Bng City East , Bengaluru-560 010 sample of Grab Sample of Treated Effluent collected from outlet of Effluent Treatment Plant from M/s. Karnataka Meat & Poultry(BBMP Slaughter House), Tannery Road, Frazer Town, Bengaluru-560045, for analysis vide letter No. KSPCB/RO-BNG City East/LEGAL/2021-22/352. Dated: 16-06-2021. The sample was in a condition fit for analysis reported below.

I further certify that, I have analysed the aforementioned sample on/between 16-06-2021 to 01-07-2021 and declare the results of analysis to be as enclosed in Annexure.

The condition of the seal, fastening & container on receipt was as follows:  
The seal was intact and tallied with the specimen impression of the seal.

Signed this on Seventh day of July-2021

  
State Board Analyst  
Karnataka State Pollution Control Board  
Bengaluru

**Address****From,**

Prasanna Kumar M.S,  
State Board Analyst,  
Karnataka State Pollution Control Board,  
Central Environmental Laboratory,  
"NisargaBhavan", Thimmaiah Road,  
7<sup>th</sup> 'D' Cross, Shivanagar,  
Bengaluru – 560 079.

**To,**

**The Regional Officer,**  
Karnataka State Pollution Control Board,  
Regional Office –**Bng. City East,**  
"Nisarga Bhavana", 3<sup>rd</sup> Floor,  
Thimmaiah Road, 7<sup>th</sup> D Cross,  
Bengaluru.



ರಾ.ಮಾ.ನಿ.ಮಂ., "ನಿಸರ್ಗಭವನ",  
ನೇ 'ಡಿ'ಮುಖ್ಯರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ  
ಸ್ವ.ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೭೯

KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY

K.S.P.C.B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bengaluru-560079

Legal 42(3)/87, E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY  
IS 18001:2007 CERTIFIED LABORATORY

ANNEXURE  
ANALYSIS REPORT

Report No:-L-09, L-09A, L-09B, L-09C&L-09D

Dated: 07-07-2021

NAME & ADDRESS:

M/s. Karnataka Meat & Poultry (BBMP  
Slaughter House), Tannery Road, Frazer Town,  
Bengaluru-560045.

DATE OF COLLECTION:

16-06-2021

SAMPLE DESCRIPTION:

Grab Sample of Treated Effluent collected from  
outlet of Effluent Treatment Plant

Sl. No.	Parameters Analyzed	Unit	Standards	Result					Test Method
				L-09	L-09A	L-09B	L-09C	L-09D	
1.	pH @ 25°C	-	5.5-9.0	7.1	-	-	-	-	IS 3025 (Part 11)
2.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	350	162	-	-	-	-	IS 3025 (Part 44)
3.	Total Suspended Solids	mg/L	600	40	-	-	-	-	IS 3025 (Part 17)
4.	Total Dissolved Solids	mg/L	2100	2338	-	-	-	-	IS:3025(Part 16)-1984
5.	Chloride as Cl	mg/L	600	796	-	-	-	-	IS 3025 (Part 32)
6.	Sulphate as SO <sub>4</sub>	mg/L	1000	102	-	-	-	-	IS 3025 (Part 24)
7.	Fluoride as F	mg/L	1.5	0.2	-	-	-	-	IS 3025 (Part 60)
8.	Phenolic Compounds	mg/L	5.0	BDL	-	-	-	-	IS 3025 (Part 43)
9.	Hexavalent chromium as Cr <sup>+6</sup>	mg/L	2.0	BDL	-	-	-	-	APHA 23rd edition (3500-Cr -B)
10.	Chemical Oxygen Demand	mg/L	250	-	645	-	-	-	IS 3025 (Part 58): 2006
11.	Ammonical Nitrogen as N	mg/L	50	-	1.0	-	-	-	IS 3025 (Part 34)
12.	Cyanide as (CN)	mg/L	0.2	-	-	BDL	-	-	-
13.	Oil & grease	mg/L	20	-	-	-	BDL	-	APHA 23rd edition (5520B)
14.	Zinc as Zn	mg/L	1.5	-	-	-	-	0.13	IS 3025 (Part 49)
15.	Iron as Fe	mg/L	3.0	-	-	-	-	2.13	IS 3025 (Part 53)
16.	Copper as Cu	mg/L	3.0	-	-	-	-	BDL	IS 3025 (Part 42)

Sl. No	Parameters Analyzed	Unit	Standards	Result					Test Method
				L-09	L-09A	L-09B	L-09C	L-09D	
17.	Nickel as Ni	mg/L	3.0	-	-	-	-	BDL	IS 3025 (Part 54)
18.	Total Chromium as Cr	mg/L	2.0	-	-	-	-	BDL	IS 3025 (Part 52)
<b>INFERENCE</b>		<b>Non Conforms</b> to prescribed standards.							

- Note: 1. The above results pertain only to the sample tested.  
 2. The Analysis report shall not be reproduced without the written approval of Head of the laboratory.  
 3. Samples will be stored for a period of 15 days from the date of dispatch of report.  
 4. BDL: Below Detection Level in mg/L.  
 Hexavalent chromium as Cr<sup>+6</sup>:0.05; Oil & grease:1.0; Phenolic Compounds:0.1; Cyanide as (CN)  
 Copper as Cu:0.05; Nickel as Ni:0.1; Total Chromium as Cr:0.2;

  
 State Board Analyst  
 Karnataka State Pollution Control Board  
 Bengaluru

**Karnataka State Pollution Control Board**

**Regional Office : Bangalore City East**

"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,

Thimmaiah Road, Shivanagar, Bangalore-560 010.

Tel.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

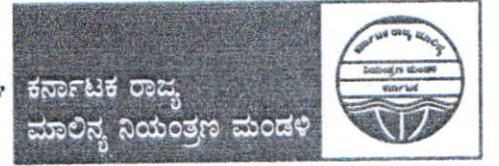
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ

"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,

ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.

ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No. PCB/BCE/2021-22/379

Date:

23 JUN 2021

To,  
The Member Secretary,  
Karnataka State Pollution Control Board,  
ParisaraBhavan, No.49,  
Church Street, Bangalore-560001

91

**DISPATCHED**

//Kind Attn: SEO, WMC//

- Sub : Submission of inspection report of M/s BBMP Civil Slaughter House-reg.  
Ref : 1. Board Office vide Memo No.2226 dated 14.09.2020  
2. Inspection of the Slaughter house by the Officers of this Office on 22.09.2020  
3. Board Office letter No.684 dated 07.06.2021  
4. Inspection of the Slaughter house by the Officers of this Office on 16.06.2021  
--/--

With reference to the above subject, as per the directions of the Board Office letter dated 07.06.2021 cited under ref (3), M/s BBMP Civil Slaughter house was inspected by the Officers of this Office on 16.06.2021. As per the observations made during inspection, Inspection report, Mahazar copy are enclosed for kind reference.

Further, in spite of several opportunities given, the BBMP authorities have not shown any progress for treatment of Waste water generated from the slaughter house and maintenance of ETP, Disposal of solid waste and also operating the slaughter house without valid consent of the Board since 30.06.2009. Now the authorities have applied for renewal of CFO through XGN and the information furnished is incomplete.

Regarding implementation Govt of Karnataka Ordinance 2020, Senior Veterinary Officer (SVO) present during inspection informed that they are following the directions. In this regard BBMP has addressed a letter to Joint Director (Animal husbandry) on 08.01.2021 and stated that except slaughtering of cattle (buffalo and cow) above 13 year age, they have stopped slaughtering of other cattle from 08.01.2021 (Copy of the letter is enclosed). During inspection, it was informed to submit an affidavit in this regard to Board Office.

As per the observations made during inspection and even after several follow ups, M/s BBMP Civil Slaughter House authorities are not serious in implementing the Board directions. Hence, it is desirable to initiate the action under Section 33(A) of Water Act & also it is recommended for Levying Environmental Compensation Charges for the violations of the Provisions of the Water Act.

This is for your kind information.

Yours faithfully,

Sd/-

Environmental Officer  
Bengaluru City East

Copy Submitted to:t:

1. Regional Senior Environmental Officer, Bengaluru City Zone, NisargaBhavan, Bangalore for kind information.
2. Case file

Environmental Officer  
Bengaluru City East

**INSPECTION REPORT OF M.M.AMEENULLA BAIG,**  
**DEPUTY ENVIRONMENTAL OFFICER, R.O.BENGALURU CITY EAST**

Name and address of the unit	M/s BBMP Civil Slaughter House, Tannery Road, Frazer Town, Bangalore-560017
Date of Inspection	16.06.2021
Officers Accompanied	Vishalakshi, Assistant Environmental Officer
Staff Accompanied	C.B Prakash, Field Assistant
Persons contacted from Slaughter house	1. Sri. Tippeswamy, EE-Pulikeshinagar, BBMP 2. Dr. Smitha S- Senior Veterinary Officer, BBMP
Capital investment	Rs. 1 to 5 Crores
Category	Medium Red
Activity & Capacity	As per consent for operation, the main activity is slaughtering of small animals viz., sheep and goat of about 900 animals/day and large animals viz., cattle's and buffaloes as per The Karnataka Prevention of Slaughter and Preservation of Cattle Ordinance, 2020
Consent Status	Consent expired on 30.06.2009. Subsequently, Slaughter house authorities have applied for renewal of consent for operation and same was refused vide Board Office letter No.R-1223 dated 28.06.2011. Further the authorities have applied for renewal of consent for operation in XGN vide Inward No.95505 The application is under scrutiny and asked to reply the query.
Reference	As per Board Office letter No.684 dated 07.06.2021 regarding compliance made with respect to directions issued during personal hearing and compliance to Govt of Karnataka Ordinance dated 05.01.2020

\*\*\*\*\*

**Preamble :**

The slaughter house was established during the year 1920 & presently under the control of BBMP. Prior to 30.06.2009, slaughter house was operated by Karnataka Meat and Poultry Marketing Corporation. The main activity is slaughtering of big and small animals. The slaughtering area is divided and separated for small animals and large animals and sheds area provided. The Consent under Water Act has expired on 30.06.2009. Subsequently, Slaughter house authorities have applied for renewal of consent for operation and same was refused vide Board Office letter No.R-1223 dated 28.06.2011. Now the slaughter house is operating without valid consent of the Board.

In the meantime, as per the directions of personal hearing, slaughter house authorities have applied for renewal of consent for operation under Water (P & CP) Act 1974 and Air (P &

CP) Act 1981 through XGN inward No.95505. The application is under scrutiny stage and asked to reply to the queries raised.

As per Board Office Memo dated 07.06.2021, M/s BBMP Slaughter House was inspected on 16.06.2021 and the following observations were made:

**Water Consumption and Waste Treatment Details:** About 15 employees are working in the Slaughter House. The source of water is from BWSSB and Bore well. The water consumption is about 40 to 50 KLD for slaughtering activity. Waste water generation is about 40 KLD from the slaughter house. The slaughter house authority has provided 50 KLD Effluent Treatment Plant to treat the waste water generated from the slaughter activity. The effluent is generated from the Large/Small animal slaughtering area is partly connected to the ETP and bypassing through the open drains into the BWSSB sewer.

During inspection it was observed that, the 50 KLD ETP was operating and the units of the ETP are filled with the animal dung. The treated effluent is being discharged into BWSSB UGD line.

Grab sample from the outlet of 50 KLD ETP was collected as per the provisions of Water (P & CP) Act 1974, mahazar drawn. The samples handed over to Central Laboratory for analysis, results awaited.

**Air Pollution Source:** There is no any Source of air emission. In this regards the authorities were informed provide alternate power supply (DG Set) to operate the ETP continuously for effective treatment of effluent.

**Solid Waste Management:** The solid waste generated is cleared on day today basis. The solid waste lifting work is handed over to the contractor. Solid waste (dung) generation is about 0.5 tons/day. There is no source segregation of blood and solid waste. After slaughtering skin, horns, legs, hooves are collected separately and dispose through private contractor for further utilization Solid waste, body parts and other wastes are dumped in designated area. As per the information the authorities are clearing the solid waste on day today basis.

**Specific observations were made:**

1. The slaughter house was working & engaged in the slaughtering of small and large animals
2. The slaughter house was operating without valid consent of the Board since 30.06.2009.
3. The unit is engaged in the slaughtering of about 800 to 900 small animals on regular days. Slaughtering of about 2 to 10 of large animals. The extract of animal slaughtering details is enclosed for kind reference.
4. During inspection, slaughtering of animals was under progress and there is no proper source segregation of blood, body parts and other solid waste which is causing the clogging of the drains and irregular dumping of the solid waste (dung).

5. ETP of capacity 50 KLD was in operation, but the treatment units are all having the cow dung. There is no scientific operation of the ETP.
6. The Civil structures of the existing ETP are in very bad condition.
7. During inspection Waste water along with blood, dung and rumen content are taken into ETP and it is in the slurry form.
8. After settling and aeration tank in the ETP units, Effluent is being discharged in to BWSSB sewer partly and also directly discharging into storm water drain.
9. The drain carrying the washings and effluents in the washing area are in very bad shape, they need repair immediately. Since, it is a food industry hygiene is very important
10. The body fluids, blood etc., and washing from the slaughtering area is not going to the ETP which is by passing leads to outside storm water drain and may cause surface and ground water pollution.
11. The authorities were directed to ensure that, the cow dung shall not reach ETP. The cow dung shall regularly collect and disposed scientifically.
12. The authorities can explore the possibly of providing one bio gas plant to process the cow dung. Apart from giving energy from this process and will solve cow dung handling in the premises
13. Sludge is not removed from the sludge drying beds.
14. Log books are not maintained for the operation and maintenance of ETP. There are no details of water consumption and trade effluent generation and its disposal.
15. Housekeeping in the slaughtering area and in the solid waste storage area is poor.
16. The trade effluent generated from the boti stall (meat stall) and large animal slaughtering area is not yet connected to the ETP and it is being discharge into the storm water drain.
17. During inspection, solid waste such as rumen content, dung and other body parts generated from slaughtering activity is dumped at designated place in the slaughter house area.
18. The dead animals have been dumped in the open area of slaughter house without providing any shelter.
19. There is no proper designated officer to carry out operation and maintenance work at slaughter house.
20. The slaughter house authorities have obtained CEF for up gradation of ETP, during the inspection it was observed that the authorities have not attended any civil structural works in the up graded ETP.
21. As informed by the BBMP authorities, Solid waste generated from the slaughter house is mainly Dung- about 0.5 MT/day, Rumen content about- 4.0 MT/day. The solid waste generation from the slaughter house is collected by the BBMP authorities. Frequency of collection is 2 to 3 days in a week. Collection and scientific disposal of the solid waste is the responsibility of BBMP authorities. During inspection the BBMP authorities were instructed to submit the records pertaining to collection and disposal of solid waste
22. During the Mahazar was drawn, copies of Mahazar photographs taken are enclosed for kind reference

**Action taken: For the repeated violations the following actions has been initiated.**

- Consent application filed for the period from 01.07.2009 to 30.06.2011 was refused vide Board Office letter No.R-1223 dated 28.06.2011. Further, applied for fresh CFO for the period up to 30.06.2012. The application was for forwarded to B.O on 02.05.2012 with recommendations for consent refusal. The consent application yet to be refused.
- Board has issued Prohibitory orders under the provisions of Water (Prevention & Control of Pollution) 1974, vide No.10 dated 19.04.2013,
- Board has filed the criminal case against the BBMP authorities during 2013 for non compliances under Water Act (CC No.1065/2013) and the case under hearing stage.
- The Board has formed a Watch Dog Committee for Slaughter House on 18.2.2014 consisting of BBMP, KSPCB, Animal Husbandry and People Associations for regular monitoring of compliances. Accordingly, 9 watch dog committee meetings were held and in each and every meeting the slaughter house authorities were directed to comply with the several directions issued in the Watch Dog Committee. But till today the authorities have not complied any single directions issued in the watch dog committee. The Copies of Watch Dog Committee proceedings are enclosed for your kind reference.
- Regional Senior Environmental Officer, Bangalore City has issued the Notice of Proposed Direction under section 33(A) of Water (Prevention and control of Pollution) Act 1974 as per the joint monitoring team recommendation on 29.07.2017.
- Officer of this office has inspected the slaughter house on 14.05.2020. Based on the observations and for not taking any steps to comply with previous violations observed and this office issued a Show-cause notice on 25.6.2020.
- Letter addressed to Board Office on 22.10.2020 along with Inspection report dated 22.09.2020 with a recommendation for initiating action under Water (P & CP) Act 1974.
- Accordingly Board Office has called for personal hearing on 01.12.2020 and proceedings were communicated vide No.4338 dated 05.01.2021.

**Compliances made to the directions of Personal Hearing:**

Sl. No	Directions issued	Compliances Observed
1	BBMP authorities has to submit project report inclusive of tender notification, short term plan and long term plan to modernize the slaughter house.	BBMP authorities have submitted the tender notification for O & M of 50 KLD ETP. Copy of the same is enclosed.  Further the authorities have not submitted short term plan and long term plan to modernize the slaughter house.
2	If BBMP is not serious in complying with the Board directions and directions issued in the watch dog committee and implement the same within one month, Board will issue closure directions to BBMP slaughter house	The BBMP slaughter house authorities have not taken action on implementation of Board directions and directions issued in watch dog committee
3	Address a DO letter to BBMP administrator/commissioner and inform to take appropriate action to modernize the slaughter house and to comply to the Board directions	Head Office

**Compliance to Govt of Karnataka Ordinance 2020:** Senior Veterinary Officer (SVO) present during inspection informed that they are following the directions of Govt of Karnataka Ordinance 2020. In this regard BBMP has addressed a letter to Joint Director (Animal husbandry) on 08.01.2021 and stated that except slaughtering of cattle (buffalo and cow) above 13 year age, they have stopped slaughtering of other cattle from 08.01.2021. During inspection, it was informed to submit an affidavit in this regard to Board Office. The officer agreed for the same.

**Honorable Karnataka High Court Order:**

Further as per Honorable Karnataka High Court Order in W.P No.5709/1997 dated 13.05.2002 the para 7 states that, "Keeping in view of the above aspects, we direct that the slaughter house/abattoir which are being run in the territorial limits of the Bangalore City Corporation should be shifted to the outskirts of the City Limits to such place as may be suitably identified by the appropriate authorities and subject to statutory provisions made in this regard including the laws governing the Environmental and Pollution Control laws. It is further directed that after six months from today no slaughter house/abattoir should be maintained or run within the local limits of the Bangalore City Corporation". The order dated 13.05.2002 was modified vide order dated 08.12.2003, the court has granted six months' time for implementation of the above directions.

**Recommendations :** In spite of several opportunities given, the BBMP authorities have not shown any progress for treatment of Waste water generated from the slaughter house and maintenance of ETP, Disposal of solid waste and also operating the slaughter house without valid consent of the Board since 30.06.2009, hence, it is desirable to initiate the action under Section 33(A) of Water Act & also it is recommended for Levying Environmental Compensation Charges for the violations of the Provisions of the Water Act.

  
Assistant Environmental Officer

  
Deputy Environmental Officer  
Bangalore City East

**Karnataka State Pollution Control Board**

Regional Office : Bangalore City East

"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,

Thimmaiah Road, Shivanagar, Bangalore-560 010.

Tel.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

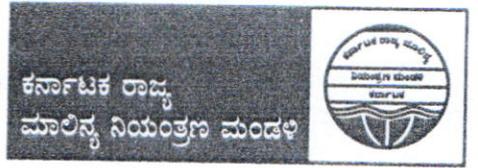
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ

"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,

ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.

ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No.PCB/RO/BCE/2021-22/ 376

Date : 23 JUN 2021

DISPATCHED

To,

The Executive Engineer,

Pulikeshinagar,

Sub Division Office, BBMP

Robertson Road, Frazer Town,

Bengaluru- 560005

Sub : Non-compliances under the provisions of Water (P & CP) Act 1974 with respect to M/s BBMP Civil Slaughter House, Tannery Road, Frazer Town, Bengaluru -reg.

- Ref : 1. Proceeding of Personal Hearing vide No.4338 dated 05.01.2021  
2. Board Office Letter dated 07.06.2021  
3. Inspection of slaughter house by the Officers of this Office on 16.06.2021

--/--

With reference to the above subject, as per Board Office letter dated 07.06.2021, the slaughter house was inspected on 16.06.2021 to verify the compliances to directions issued in personal hearing held on 01.12.2020 and to verify the implementation of Govt of Karnataka Ordinance 2020.

During inspection, following observations were made;

1. The slaughter house was operating without valid consent of the Board since 30.06.2009. The application is submitted in XGN with incomplete details.
2. During inspection, slaughtering of animals was under progress and there is no proper source segregation of blood, body parts and other solid waste which is causing the clogging of the drains and irregular dumping of the solid waste (dung).
3. ETP of capacity 50 KLD was in operation, but the treatment units are all having the cow dung. There is no scientific operation of the ETP.
4. The Civil structures of the existing ETP are in very bad condition.
5. During inspection Waste water along with blood, dung and rumen content are taken into ETP and it is in the slurry form.
6. After settling in the ETP units, Effluent is being discharged in to BWSSB sewer partly and also directly discharging into storm water drain.
7. The drain carrying the washings and effluents in the washing area are in very bad shape, they need repair immediately. Since, it is a food industry hygiene is very important
8. The body fluids, blood etc., and washing from the slaughtering area is not going to the ETP which is by passing leads to outside storm water drain and may cause surface and ground water pollution.

9. The authorities were directed to ensure that, the cow dung shall not reach ETP. The cow dung shall regularly collect and disposed scientifically.
10. The authorities can explore the possibility of providing one bio gas plant to process the cow dung. Apart from giving energy from this process and will solve cow dung handling in the premises
11. Sludge is not removed from the sludge drying beds.
12. Log books are not maintained for the operation and maintenance of ETP. There are no details of water consumption and trade effluent generation and its disposal.
13. Housekeeping in the slaughtering area and in the solid waste storage area is very poor.
14. The trade effluent generated from the boti stall (meat stall) and large animal slaughtering area is not yet connected to the ETP and it is being discharge into the storm water drain.
15. There is no proper designated officer to carry out operation and maintenance of ETP. solid waste management and compliances to be made under the provisions of Water (Prevention and Control of Pollution) Act 1974.
16. The slaughter house authorities have obtained CEF for up gradation of ETP. during the inspection it was observed that the authorities have not attended any civil structural works in the upgrade ETP.
17. As informed by the BBMP authorities, Solid waste generated from the slaughter house is mainly Dung- about 0.5 MT/day, Rumen content about- 4.0 MT/day. The solid waste generation from the slaughter house is collected by the BBMP authorities. Frequency of collection is 2 to 3 days in a week. Collection and scientific disposal of the solid waste is the responsibility of BBMP authorities. There is no proper records maintained pertaining to collection and disposal of solid waste.

Further, as per the proceedings of Personal Hearing, you have not submitted short term plan and long term plan to modernize the slaughter house. In view of the above, you hereby called upon to 'show-cause' within 15 days from the date of receipt of this notice as to why this Office shall not recommend to Board Office to initiate further actions under the provisions of Water (Prevention and Control of Pollution) Act 1974. Also submit the action taken on the above said observations.

Acknowledge the receipt of this notice.

Sd/-  
**Environmental Officer,**  
**Bengaluru City East**

**Copy to:**

1. The Veterinary Officer (Animal Husbandry), M/s BBMP Civil Slaughter House, Tannery Road, Frazer Town, Bengaluru, for information and necessary action.
2. Case file.

*[Handwritten Signature]*  
 23/6/2024  
**Environmental Officer,**  
**Bengaluru City East**



## ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

o/c

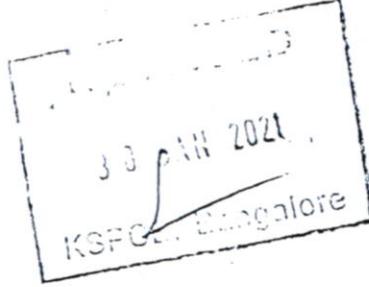
ಅಧ್ಯಕ್ಷರು (ಮನ)/ಪಿಆರ್/ 760 /2020-21

ಕಾರ್ಯವಾಲಕ ಅಭಿಯಂತರರು,

ಮುಲಿಕೇಶಿನಗರ ವಿಭಾಗ, ರಾಬರ್ಟ್‌ಸನ್ ರಸ್ತೆ,  
ಫೈಜರ್‌ಹಾನ್, ಬೆಂಗಳೂರು. ದಿನಾಂಕ: 29-01-2021

ಅಧ್ಯಕ್ಷರು,

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ,  
ಪರಿಸರ ಭವನ, ನಂ. 49,  
4 ಮತ್ತು 5ನೇ ಮಹಡಿ, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್,  
ಬೆಂಗಳೂರು-560001



ಮಾನ್ಯರೇ,

ವಿಷಯ: ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ವ್ಯಾಪ್ತಿಯಲ್ಲಿನ ವಾರ್ಡ್ ಸಂಖ್ಯೆ 60, ಸಗಾಯಮರಂನ  
ಟ್ಯಾನರಿ ರಸ್ತೆಯಲ್ಲಿರುವ ಬಿಬಿಎಂಪಿಯ ಪ್ರಾಣಿಗಳ ವಧಾಗೃಹ (Slaughter house) ದಲ್ಲಿನ ಹಾಲಿ  
ETPಯ ಮರುನ್ದಾಪನೆ ಮತ್ತು ಉನ್ನತೀಕರಣದ ಬಗ್ಗೆ

- ಉಲ್ಲೇಖ: 1. ವಿಶೇಷ ಆಯುಕ್ತರು (ಫ.ತ್ಯಾನಿ & ಪಪಾ)ಬಿಬಿಎಂಪಿರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ನಾಗರಿಕ  
ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣ ಕೇಂದ್ರ, ಟ್ಯಾನರಿ ರಸ್ತೆ ಪರಿಶೀಲನಾ ಮತ್ತು ಸಭೆ  
ನಡವಳಿಯ ವರದಿ ದಿನಾಂಕ: 04-12-2020
2. ಜಂಟಿ ಆಯುಕ್ತರು (ಪೂರ್ವ ವಲಯ)ಬಿಬಿಎಂಪಿರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ನಾಗರಿಕ  
ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣ ಕೇಂದ್ರ, ಟ್ಯಾನರಿ ರಸ್ತೆ ಪರಿಶೀಲನಾ ಮತ್ತು ಸಭೆ  
ನಡವಳಿಯ ವರದಿ ದಿನಾಂಕ: 31-12-2020

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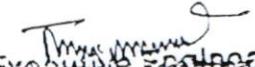
ಮೇಲ್ಕಂಡ ವಿಷಯ ಹಾಗೂ ಉಲ್ಲೇಖಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಮಾನ್ಯ ವಿಶೇಷ ಆಯುಕ್ತರು (ಫ.ತ್ಯಾನಿ &  
ಪಪಾ)ಬಿಬಿಎಂಪಿರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ನಾಗರಿಕ ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣ ಕೇಂದ್ರ, ಟ್ಯಾನರಿ ರಸ್ತೆ ಪರಿಶೀಲನಾ  
ಮತ್ತು ಸಭೆ ನಡವಳಿಯ ದಿನಾಂಕ: 04-12-2020 ರಂದು ಕೊಳಚೆ ನೀರಿನ ಶುದ್ಧೀಕರಣ ಘಟಕಕ್ಕೆ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ  
ನಿಯಂತ್ರಣ ಮಂಡಳಿಯವರ ಮಾರ್ಗಸೂಚಿಯಂತೆ ಆಧುನೀಕರಿಸಲು ಮತ್ತು ನ್ಯೂನತೆ ಇರುವ ಎಲ್ಲಾ ಕೆಲಸ ಕಾರ್ಯಗಳನ್ನು  
ಪೂರ್ಣ ಪ್ರಮಾಣದಲ್ಲಿ ನಿರ್ವಹಿಸುವಂತೆ ಸೂಚಿಸಿರುತ್ತಾರೆ. ಸಂಸ್ಥೆಯಲ್ಲಿರುವ ವಧಾಗಾರಗಳಿಂದ ಹಾಗೂ ಬೋಟ  
ಅಂಗಡಿಗಳಿಂದ ಉತ್ಪತ್ತಿಯಾಗುವ ಕೊಳಚೆ ನೀರನ್ನು ಇ.ಟಿ.ಪಿ ಘಟಕಕ್ಕೆ ಸರಾಗವಾಗಿ ಹರಿದು ಇ.ಟಿ.ಪಿ ಘಟಕದಲ್ಲಿ  
ಸಮರ್ಪಕವಾಗಿ ಶುದ್ಧೀಕರಿಸಲು, ಪರಿಸರಕ್ಕೆ ಹಾನಿಯಾಗದಂತೆ ಮತ್ತು ನೆರೆ-ಹೊರೆಯವರಿಗೆ ವಾಸನೆ ಬರದಂತೆ  
ಕಾರ್ಯನಿರ್ವಹಿಸಲು ಕೂಡಲೇ ಎಲ್ಲಾ ರೀತಿಯ ಕ್ರಮ ಕೈಗೊಳ್ಳುವಂತೆ ಸೂಚಿಸಿರುತ್ತಾರೆ.

ಜಂಟಿ ಆಯುಕ್ತರು ಪೂರ್ವ ವಲಯರವರು ಕನಾಯಿಖಾನೆಯಲ್ಲಿನ ಇ.ಟಿ.ಪಿ ಘಟಕದ ಬಗ್ಗೆ ದಿನಾಂಕ:  
31-12-2020ರಂದು ಮಾನ್ಯ ವಿಶೇಷ ಆಯುಕ್ತರು (ಫ.ತ್ಯಾನಿ & ಪಪಾ)ರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ನಡೆದ ನಡವಳಿಯಂತೆ  
ತೆಗೆದುಕೊಂಡಿರುವ ಕ್ರಮದ ಬಗ್ಗೆ ಮಾಹಿತಿಯನ್ನು ನೀಡಲು ಹಾಗೂ ವಿಶೇಷ ಆಯುಕ್ತರು ಸೂಚಿಸಿರುವಂತೆ 03 ವರ್ಷಗಳಿಗೆ  
ಇ.ಟಿ.ಪಿ ಘಟಕ ನಿರ್ವಹಣೆಗೆ ನೀಡಲಾಗಿರುವ ರೂ. 87.00 ಲಕ್ಷ ರೂಗಳಲ್ಲಿ ರೂ. 35.00 ಲಕ್ಷಗಳು ಇ.ಟಿ.ಪಿಯ ನಿರ್ವಹಣೆಗೆ  
ರೂ. 17.00 ಲಕ್ಷಗಳು ಇ.ಟಿ.ಪಿಯ ರಿಪೇರಿ ಮತ್ತು ಕನಾಯಿಖಾನೆಯಲ್ಲಿನ ವಿವಿಧ ಕಾಮಗಾರಿಗಳಿಗೆ ಉಳಿದಿರುವ ಮೊತ್ತವನ್ನು  
ಉಪಯೋಗಿಸಿಕೊಳ್ಳುವಂತೆ ಸೂಚಿಸಲಾಗಿರುತ್ತದೆ.

ಮೇಲಿನ ಉಲ್ಲೇಖಗಳ ಆದೇಶದನ್ವಯ ವಾರ್ಡ್ ಸಂಖ್ಯೆ 60 ನಗಾಯಪುರಂ ವ್ಯಾಪ್ತಿಯಲ್ಲಿನ ಟ್ಯಾನರಿ ರಸ್ತೆಯಲ್ಲಿರುವ ಬಿಬಿಎಂಪಿಯ ಪ್ರಾಣಿಗಳ ವಧಾಗೃಹ (Slaughter house) ದಲ್ಲಿನ ಹಾಲಿ ETPಯ ಮರುಸ್ಥಾಪನೆ ಮತ್ತು ಉನ್ನತೀಕರಣ ಮಾಡಲು ಈ ಕೆಳಕಂಡ ಕಾಮಗಾರಿಗೆ ಉಲ್ಲೇಖ (2)ರ ಆದೇಶದಂತೆ ಅಂದಾಜು ಪಟ್ಟಿ ತಯಾರಿಸಲಾಗಿದ್ದು, ಆಡಳಿತಾತ್ಮಕ ಅನುಮೋದನೆಗೆ ಸಲ್ಲಿಸಲಾಗಿರುತ್ತದೆ.

Sl No	Job Code	Name of the Work	Est Cost (Rs in Lakhs)	Remarks
1	060-21-000001	Operation & Maintenance for a period of 1 year upgraded effluent Treatment plant of Tannery road slaughter house Bangalore.	87.03	

ಈ ಎಲ್ಲಾ ಅಂಶಗಳನ್ನು ತಮ್ಮ ಗಮನಕ್ಕೆ ತರುತ್ತಾ ಕೊಳಚೆ ನೀರಿನ ಶುದ್ಧೀಕರಣ ಘಟಕಕ್ಕೆ ಅಧುನೀಕರಿಸಲು ಸಂಸ್ಥೆಯಲ್ಲಿರುವ ವಧಾಗಾರಗಳಿಂದ ಹಾಗೂ ಬೋಟಿ ಅಂಗಡಿಗಳಿಂದ ಉತ್ಪತ್ತಿಯಾಗುವ ಕೊಳಚೆ ನೀರನ್ನು ಇ.ಟಿ.ಪಿ ಘಟಕಕ್ಕೆ ಸರಾಗವಾಗಿ ಹರಿದು ಇ.ಟಿ.ಪಿ ಘಟಕದಲ್ಲಿ ನಮರ್ಪಕವಾಗಿ ಶುದ್ಧೀಕರಿಸಲು, ಪರಿಸರಕ್ಕೆ ಹಾನಿಯಾಗದಂತೆ ಮತ್ತು ನೆರೆ-ಹೊರೆಯವರಿಗೆ ವಾಸನೆ ಬರದಂತೆ ಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗುತ್ತದೆ ಎಂದು ಈ ಮೂಲಕ ತಮ್ಮ ಆದ್ಯ ಗಮನಕ್ಕೆ ತರಲಾಗಿದೆ.

  
 Engineer  
 Bullkeshnagare Division  
 BBMP



## ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

ಜಂಟಿ ನಿರ್ದೇಶಕರು(ಪಶುಪಾಲನೆ)ಇವರ ಕಛೇರಿ, ನರಸಿಂಹರಾಜ ಚೌಕ, ಬೆಂಗಳೂರು-02  
 ಸಂಖ್ಯೆ:ಜಂನಿ(ಪಪಾ):ಪಿಆರ್:190:2020-21 ದಿನಾಂಕ:24-11-2020.

27

ಇವರಿಗೆ,

ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ,  
ಪರಿಸರ ಭವನ, ಬೆಂಗಳೂರು.

ಮಾನ್ಯರೇ,

**ವಿಷಯ:-**ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರ, ಬಿಬಿಎಂಪಿ ಇಲ್ಲಿನ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಯನ್ನು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ವಿಭಾಗ ಪೂರ್ವ ವಲಯ ರವರು ನಿರ್ವಹಿಸುತ್ತಿರುವ ಬಗ್ಗೆ ಮಾಹಿತಿ ನೀಡುವ ಕುರಿತು.

**ಉಲ್ಲೇಖ:-** 01. No:DD/AH/PR/138/06-07 Dtd:16/09/2006.

02. ಸಂಖ್ಯೆ: ಉನಿ/ಪಪಾ/ಪಿಆರ್/65/06-07 ದಿ:20/06/2006.

03. ಅ.ಸ.ಪ. ಸಂಖ್ಯೆ:ಕಮಾಕೋಮಾನಿನಿಕಾ.ಹ.ಜ. ಒತ್ತುವರಿ:2006-07 ದಿ:16.03.2007.

04. ಸಂ:ಕಾ.ಪಾ.ಅ-1 (ಘ.ತ್ಯಾ.ನಿ)ಪಿಆರ್/ /2013-14 ದಿ:10/12/2013.

05. ಸಂ:ಕಾ.ಪಾ.ಅ-1 (ಘ.ತ್ಯಾ.ನಿ)ಪಿಆರ್/04/2016-17 ದಿ:12/04/2016.

06. No:Spl.com/SH/PR-340/2015-16, Dtd:03/07/2015.

07. ಸಂಖ್ಯೆ: Comm/PR/ (G) 3837/2016-17 ದಿ:19.08.2016.

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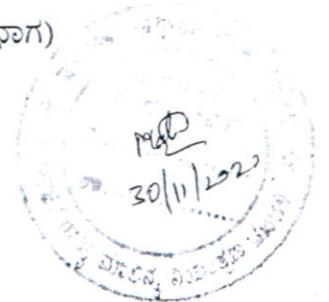
ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಪಟ್ಟಂತೆ, ಈ ಮೇಲಿನ ಉಲ್ಲೇಖಗಳನ್ನು ಅವಲೋಕಿಸಿದಾಗ ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರ, ಟ್ಯಾನರಿ ರಸ್ತೆ ಬಿಬಿಎಂಪಿ ಇಲ್ಲಿನ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಕೆಲಸ ಕಾರ್ಯಗಳನ್ನು ಹಾಗೂ ಸಂಬಂಧಪಟ್ಟ ಟೆಂಡರ್ ಪ್ರಕ್ರಿಯೆಗಳನ್ನು ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ವಿಭಾಗ ಪೂರ್ವ ವಲಯ ರವರು ನಿರ್ವಹಿಸುತ್ತಿರುವ ಬಗ್ಗೆ ಸ್ಪಷ್ಟತೆ ಇರುತ್ತದೆ.

ಮುಂದುವರಿದು ಪ್ರಸ್ತುತ ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನಾ ಕೇಂದ್ರದಲ್ಲಿನ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆಗೆ ಸಂಬಂಧಪಟ್ಟ ಕೆಲಸ ಕಾರ್ಯಗಳನ್ನು ಪೂರ್ವವಲಯದ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣಾ ವಿಭಾಗ ನಿರ್ವಹಿಸುತ್ತಿರುತ್ತದೆ ಹಾಗೂ ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನಾ ಕೇಂದ್ರದಲ್ಲಿ ಕಾರ್ಯನಿರ್ವಹಿಸುವ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು, ಮುಖ್ಯ ಪಶುವೈದ್ಯಾಧಿಕಾರಿಗಳು ಪ್ರಾಣಿಗಳ ವಧಾ ಪೂರ್ವ ಹಾಗೂ ವಧಾ ನಂತರದ ಪರೀಕ್ಷೆಗೆ ಸಂಬಂಧಪಟ್ಟ ತಾಂತ್ರಿಕ ಕೆಲಸ ಕಾರ್ಯಗಳನ್ನು ಮಾತ್ರ ನಿರ್ವಹಿಸುತ್ತಿರುತ್ತಾರೆ.

ಈ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ಹಾಗೂ ಕಾಮಗಾರಿಗಳಿಗೆ ಸಂಬಂಧಪಟ್ಟ ಮಾಹಿತಿಗಳು ಅಗತ್ಯವಿದ್ದ ಸಂದರ್ಭದಲ್ಲಿ ಹಾಗೂ ಸಾಂಧರ್ಭಿಕ ಸೂಚನೆಗಳನ್ನು ನೀಡುವ ಬಗ್ಗೆ ಸಂಬಂಧಪಟ್ಟ ಪತ್ರಗಳನ್ನು ತಮ್ಮ ಕಛೇರಿಯಿಂದ ಈ ಕೆಳಕಂಡ ವಿಳಾಸಕ್ಕೆ ಕಳುಹಿಸ ಬೇಕೆಂದು ಕೋರಲಾಗಿದೆ.

ವಿಳಾಸ:

- 1) ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು, (ಘನತ್ಯಾಜ್ಯ ನಿರ್ವಹಣೆ ವಿಭಾಗ)  
ಪುಲಕೇಶಿನಗರ, ಪೂರ್ವವಲಯ ಬಿಬಿಎಂಪಿ  
ರಾಬರ್ಟ್ ಸನ್ ರಸ್ತೆ, ಫ್ರೇಜರ್ ಟೌನ್, ಬೆಂಗಳೂರು.
- 2) ಜಂಟಿ ಆಯುಕ್ತರು  
ಪೂರ್ವವಲಯ ಬಿಬಿಎಂಪಿ  
ಮೇಯೋಹಾಲ್ ಎಂ.ಜಿ ರಸ್ತೆ ಬೆಂಗಳೂರು.



Submitted to Deputy Environmental Officer

ಇಂದಿ ತನು ನಿಶಾತಿ



**ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ**  
**ಜಂಟಿ ನಿರ್ದೇಶಕರು(ಪಶುಪಾಲನೆ)ಇವರ ಕಛೇರಿ, ನರಸಿಂಹರಾಜ ಚೌಕ, ಬೆಂಗಳೂರು-02**  
**ದಿನಾಂಕ:24-11-2020.**

ಸಂಖ್ಯೆ:ಜಂನಿ(ಪಪಾ):ಪಿಆರ್:170:2020-21

ಇವರಿಗೆ,  
 ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು  
 ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ,  
 ಪರಿಸರ ಭವನ, ಬೆಂಗಳೂರು.  
 ಮಾನ್ಯರೆ.

**ವಿಷಯ:-** ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರ, ಬಿಬಿಎಂಪಿ ಇಲ್ಲಿನ ಇಟಿಪಿ ಘಟಕದ ಕೊಳಚೆ ನೀರು ಶುದ್ಧೀಕರಣ ಕೆಲಸ ಕಾರ್ಯಗಳನ್ನು ಇಂಜಿನಿಯರಿಂಗ್ ವಿಭಾಗ ಪೂರ್ವ ವಲಯ ರವರು ನಿರ್ವಹಿಸುತ್ತಿರುವ ಬಗ್ಗೆ ಮಾಹಿತಿ ನೀಡುವ ಕುರಿತು.

- ಉಲ್ಲೇಖ:-**
01. No:DD/AH/PR/138/06-07 Dtd:16/09/2006.
  02. ಅ.ಸ.ಪ. ಸಂಖ್ಯೆ:ಕಮಾಕೋಮಾನಿನಿ:ಕಾ.ಹ.ಜ. ಒತ್ತುವರಿ:2006-07 ದಿ:16.03.2007.
  03. ಸಂ:ಕಾ.ಪಾ.ಅ-1 (ಫ.ತ್ಯಾನಿ)ಪಿಆರ್ / 2013-14 ದಿ:10/12/2013.
  04. ಸಂ:ಕಾ.ಪಾ.ಅ-1 (ಫ.ತ್ಯಾನಿ)ಪಿಆರ್ /04/2016-17 ದಿ:12/04/2016.
  05. No:Spl.com/SH/PR-340/2015-16, Dtd:03/07/2015.
  06. ಸಂಖ್ಯೆ: Comm/PR/ (G) 3837/2016-17 ದಿ:19.08.2016.

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ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಪಟ್ಟಂತೆ, ಈ ಮೇಲಿನ ಉಲ್ಲೇಖಗಳನ್ನು ಅವಲೋಕಿಸಿದಾಗ ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರ, ಟ್ಯಾನರಿ ರಸ್ತೆ ಬಿಬಿಎಂಪಿ ಇಲ್ಲಿನ ಇಟಿಪಿ ಘಟಕದ ಕೊಳಚೆ ನೀರು ಶುದ್ಧೀಕರಣ ಕೆಲಸ ಕಾರ್ಯಗಳನ್ನು ಹಾಗೂ ಸಂಬಂಧಪಟ್ಟ ಟೆಂಡರ್ ಪ್ರಕ್ರಿಯೆಗಳನ್ನು ಇಂಜಿನಿಯರಿಂಗ್ ವಿಭಾಗ ಪೂರ್ವ ವಲಯ ರವರು ನಿರ್ವಹಿಸುತ್ತಿರುವ ಬಗ್ಗೆ ಸ್ಪಷ್ಟತೆ ಇರುತ್ತದೆ. ಮುಖ್ಯ ಪಶುವೈದ್ಯಾಧಿಕಾರಿಗಳು ಮಾಂಸ ಉತ್ಪಾದನಾ ಕೇಂದ್ರದಲ್ಲಿ ಮುಂದುವರೆದು ಪ್ರಸ್ತುತ ಇಟಿಪಿ ಘಟಕಕ್ಕೆ ಸಂಬಂಧಪಟ್ಟ ಕೆಲಸ ಕಾರ್ಯಗಳನ್ನು ಪೂರ್ವವಲಯದ ಇಂಜಿನಿಯರಿಂಗ್ ವಿಭಾಗ ಪ್ರಸ್ತುತ ಇಟಿಪಿ ಘಟಕಕ್ಕೆ ಹಾಗೂ ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನಾ ಕೇಂದ್ರದಲ್ಲಿ ಕಾರ್ಯನಿರ್ವಹಿಸುವ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು, ಮುಖ್ಯ ಪಶುವೈದ್ಯಾಧಿಕಾರಿಗಳು ಪ್ರಾಣಿಗಳ ಪಧಾ ಪೂರ್ವ ಹಾಗೂ ಪಧಾ ನಂತರದ ಪರೀಕ್ಷೆಗೆ ಸಂಬಂಧಪಟ್ಟ ತಾಂತ್ರಿಕ ಕೆಲಸ ಕಾರ್ಯಗಳನ್ನು ಮಾತ್ರ ನಿರ್ವಹಿಸುತ್ತಿರುತ್ತಾರೆ. ಈ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಇಟಿಪಿ ಘಟಕಕ್ಕೆ ಸಂಬಂಧಪಟ್ಟ ಮಾಹಿತಿಗಳು ಅಗತ್ಯವಿದ್ದ ಸಂದರ್ಭದಲ್ಲಿ ಹಾಗೂ ಸಾಂಧರ್ಭಿಕ ಸೂಚನೆಗಳನ್ನು ನೀಡುವ ಬಗ್ಗೆ ಸಂಬಂಧಪಟ್ಟ ಪತ್ರಗಳನ್ನು ತಮ್ಮ ಕಛೇರಿಯಿಂದ ಈ ಕೆಳಕಂಡ ವಿಳಾಸಕ್ಕೆ ಕಳುಹಿಸ ಬೇಕೆಂದು ಕೋರಲಾಗಿದೆ.

**ವಿಳಾಸ:**

- 1) ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು, ಪೂರ್ವ ವಲಯ ಪುಲಕೇಶಿನಗರ ವಿಭಾಗ, ಬಿಬಿಎಂಪಿ ರಾಬರ್ಟ್ ಸನ್ ರಸ್ತೆ, ಫ್ಲೇಜರ್ ಟೌನ್, ಬೆಂಗಳೂರು.
- 2) ಜಂಟಿ ಆಯುಕ್ತರು ಪೂರ್ವವಲಯ ಬಿಬಿಎಂಪಿ ಮೇಯೋಹಾಲ್ ಎಂ.ಜಿ ರಸ್ತೆ ಬೆಂಗಳೂರು.



ಇಂತಿ ತಮ್ಮ ವಿಶ್ವಾಸಿ

ಜಂಟಿ ನಿರ್ದೇಶಕರು (ಪಶುಪಾಲನೆ)  
 ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

Submitted to Deputy Environmental Officer  
 Bangalore City East,



## ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

ಆಯುಕ್ತರು ಕೇಂದ್ರ ಕಛೇರಿ, ನರಸಿಂಹರಾಜ ಚೌಕ, ಬೆಂಗಳೂರು-560002

ಪತ್ರ ಸಂಖ್ಯೆ:ಪಿಎಸ್‌ಆರ್:ಪಿಆರ್:477/2020-21

ದಿನಾಂಕ: 11-12-2020.

ರವರಿಗೆ,

ಆಯುಕ್ತರು,

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಪರಿಸರ ಭವನ, ಚರ್ಚ್ ಸ್ಟ್ರೀಟ್, ಬೆಂಗಳೂರು.

**ವಿಷಯ:-** ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನಾ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರದಲ್ಲಿ ಹಾಲಿ ಇರುವ ಕಸಾಯಿಖಾನೆಯ ಕೊಳಚೆ ನೀರು ಶುದ್ಧೀಕರಣ ಘಟಕ (ಇ.ಟಿ.ಪಿ.) ವನ್ನು ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿಯ ಮಾರ್ಗ ಸೂಚಿಯಂತೆ ಸದರಿ ಘಟಕವನ್ನು ಆಧುನಿಕರಿಸುವ ವರೆಗೆ ಅನುಮತಿ ಮತ್ತು ಸಮಯಾವಕಾಶ ನೀಡುವ ಬಗ್ಗೆ.

**ಉಲ್ಲೇಖ:-** 1) ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳು, ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ ರವರ ಪತ್ರ ಸಂಖ್ಯೆ: ಪಿಸಿಬಿ/ಡಬ್ಲ್ಯೂ.ಎಂ.ಸಿ/1040/ಸ್ಲಾಟರ್ ಹೌಸ್(2016)/2020-21/3624 ದಿನಾಂಕ: 26/11/2020.

2) ದಿನಾಂಕ: 04/12/2020 ರಂದು ಮಾನ್ಯ ವಿಶೇಷ ಆಯುಕ್ತರು (ಫ.ತ್ಯಾ.ನಿ & ಪಪಾ) ರವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ನಡೆದ ಸಭೆಯ ನಡವಳಿಗಳು.

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ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಪಟ್ಟಂತೆ ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನಾ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರ ಟ್ಯಾನರಿ ರಸ್ತೆ, ಇಲ್ಲಿನ ಇಟಿಪಿ ಘಟಕವನ್ನು ವೈಜ್ಞಾನಿಕ ರೀತಿಯಲ್ಲಿ ನಿರ್ವಹಿಸದಿರುವ ಬಗ್ಗೆ ಪಶುಪಾಲನಾ ಇಲಾಖೆಯ ಅಧಿಕಾರಿಗಳು ತಮ್ಮ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ದಿನಾಂಕ: 01/12/2020 ರಂದು ನಡೆದ ಸಭೆಯಲ್ಲಿ ಕಸಾಯಿಖಾನೆಯ ಟ್ಯಾನರಿ ರಸ್ತೆಯ ಇ.ಟಿ.ಪಿಯು ಸಮರ್ಪಕವಾಗಿ ಕಾರ್ಯನಿರ್ವಹಿಸದಿರುವ ಬಗ್ಗೆ ತಾವು ಪ್ರಸ್ತಾಪಿಸಿ ಅಸಮಧಾನವನ್ನು ವ್ಯಕ್ತಪಡಿಸಿರುವುದು ಸರಿಯಷ್ಟೆ.

ಈ ಸಂಬಂಧ ವಿಶೇಷ ಆಯುಕ್ತರು (ಫ.ತ್ಯಾ.ನಿ & ಪಪಾ) ಇವರ ಅಧ್ಯಕ್ಷತೆಯಲ್ಲಿ ದಿನಾಂಕ: 04/12/2020 ರಂದು ನಡೆದ ಕಸಾಯಿಖಾನೆಯ ಇ.ಟಿ.ಪಿ ಘಟಕದ ಸ್ಥಳ ಪರಿಶೀಲನೆ ನಡೆಸಿ, ಸಂಬಂಧಪಟ್ಟ ಎಲ್ಲಾ ಅಧಿಕಾರಿಗಳ ಒಳಗೊಂಡಂತೆ ತುರ್ತು ಸಭೆಯನ್ನು ನಡೆಸಲಾಯಿತು. ಇ.ಟಿ.ಪಿಯ ನಿರ್ವಹಣೆ ಕುರಿತಂತೆ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು ಪುಲಕೇಶಿ ನಗರ ವಿಭಾಗ ಇವರಿಗೆ ಜವಾಬ್ದಾರಿಯನ್ನು ವಹಿಸುತ್ತಾ ಹಾಲಿ ಇ.ಟಿ.ಪಿ ಘಟಕವನ್ನು ದುರಸ್ತಿಗೊಳಿಸಿ ಸಮರ್ಪಕವಾಗಿ ಕಸಾಯಿಖಾನೆಯಲ್ಲಿ ಉತ್ಪತ್ತಿಯಾಗುವ ಕೊಳಚೆ ನೀರನ್ನು ಶುದ್ಧೀಕರಣ ಕಾರ್ಯವನ್ನು ನಿರ್ವಹಿಸುವಂತೆ ಕ್ರಮವಹಿಸಲು ಸೂಚಿಸಲಾಯಿತು. ಈಗಾಗಲೇ ಇ.ಟಿ.ಪಿ ಘಟಕದ ನಿರ್ವಹಣೆಗಾಗಿ ಮುಂದುವರೆದ ಕಾರ್ಯದೇಶವನ್ನು ನೀಡಲಾದ ಮೇಗ್ರೀನ್ಸ್ ಎನ್‌ವಿರೋ ಟೆಕ್ ರವರಿಗೆ ವಿಶೇಷ ಸೂಚನೆ ನೀಡಲಾಗಿ ಸಮರ್ಪಕವಾಗಿ ಘಟಕವನ್ನು ನಿರ್ವಹಿಸದೇ ಇದ್ದಲ್ಲಿ ಕಾನೂನು ರೀತಿಯ ಕ್ರಮ ಕೈಗೊಳ್ಳಲಾಗುವುದು ಎಚ್ಚರಿಕೆ ನೀಡಲಾಗಿದೆ. ಮುಂದುವರೆದು ಜಂಟಿ ಆಯುಕ್ತರು (ಪೂರ್ವವಲಯ) ರವರಿಗೆ ಹಾಲಿ ಇ.ಟಿ.ಪಿ ಘಟಕವನ್ನು ಆಧುನಿಕರಿಸಲು ತ್ವರಿತವಾಗಿ ಕ್ರಮವಹಿಸಲು ಸೂಚಿಸಲಾಗಿದೆ.

ಮೇಲೆ ತಿಳಿಸಿರುವ ಎಲ್ಲಾ ಅಂಶಗಳನ್ನು ಗಮನದಲ್ಲಿರಿಸಿ ಸಾರ್ವಜನಿಕರಿಗೆ ಉತ್ತಮ ಗುಣಮಟ್ಟದ ಮಾಂಸವನ್ನು ಪೂರೈಸುವ ದೃಷ್ಟಿಯಿಂದ ಪ್ರಸ್ತುತ ಇ.ಟಿ.ಪಿ ಘಟಕದ ಕಾರ್ಯವನ್ನು ಮುಂದುವರಿಸುವುದು ಅನಿವಾರ್ಯವಾಗಿರುತ್ತದೆ. ಆದುದರಿಂದ ಮಂಡಳಿಯ ಹಾಲಿ ಸೂಚನೆಗಳು ಹಾಗೂ ಮಾರ್ಗ ಸೂಚಿಗಳನ್ವಯ ಆಧುನಿಕ ಇ.ಟಿ.ಪಿ ಘಟಕ ನಿರ್ಮಾಣವಾಗುವ ವರೆಗೆ ಅನುಮತಿ ಮತ್ತು ಸಮಯಾವಕಾಶ ನೀಡಲು ಕೋರಲಾಗಿದೆ.



ಆಯುಕ್ತರು

ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ



ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ

ಸಹಾಯಕ ನಿರ್ದೇಶಕರು(ಪಶುಪಾಲನೆ) ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರ ಇವರ ಕಛೇರಿ  
ಸಂಖ್ಯೆ:ಸನಿ(ಪಪಾ)ನಾಮಾಲು & ಸಂಕೇಂದ್ರ/ಪಿಆರ್/44/2020-21 ದಿನಾಂಕ:18-11-2020.

44

ಇವರಿಗೆ.

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು/ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು.

ಬಿಬಿಎಂಪಿ ಪುಲಕೇಶಿ ನಗರ

ಬೆಂಗಳೂರು.

ಮಾನ್ಯರೇ.

- ವಿಷಯ:- ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರ ಟ್ಯಾನರಿ ರಸ್ತೆ, ಇಲ್ಲಿಯ ಇ.ಟಿ.ಪಿ ಯು ಕಾರ್ಯದ ಬಗ್ಗೆ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ ಯಲ್ಲಿ ಖದ್ದು ಹಾಜರಾಗುವ ಬಗ್ಗೆ.
- ಉಲ್ಲೇಖ:- 1) ಸಹಾಯಕ ನಿರ್ದೇಶಕರು, ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರ ಟ್ಯಾನರಿ ರಸ್ತೆ, ರವರ ಪತ್ರದ ಸಂಖ್ಯೆ:ಸನಿ/ನಾ.ಮಾ.ಉ.&ಸಂಕೇಂದ್ರ/ಪಿಆರ್ /27/2020-21 ದಿ:01/07/2020.
- 2) ಸಹಾಯಕ ನಿರ್ದೇಶಕರು, ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರ ಟ್ಯಾನರಿ ರಸ್ತೆ, ರವರ ಪತ್ರದ ಸಂಖ್ಯೆ:ಸನಿ/ನಾ.ಮಾ.ಉ.&ಸಂಕೇಂದ್ರ/ಪಿಆರ್ /35/2020-21 ದಿ:17/08/2020.
- 3) ಸಹಾಯಕ ನಿರ್ದೇಶಕರು, ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರ ಟ್ಯಾನರಿ ರಸ್ತೆ, ರವರ ಪತ್ರದ ಸಂಖ್ಯೆ:ಸನಿ/ನಾ.ಮಾ.ಉ.&ಸಂಕೇಂದ್ರ/ಪಿಆರ್ /39/2020-21 ದಿ:08/09/2020.
- 4) ಸಂಖ್ಯೆ: ಪಿಸಿಬಿ/ಡಬ್ಲ್ಯೂ.ಎಂ.ಸಿ/1040/ಸ್ಲಾಟರ್ ಹೌಸ್/(2016)/2020-21/3467 ದಿ:13/11/2020.

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ಈ ಮೇಲಿನ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಉಲ್ಲೇಖ ಪತ್ರಗಳ ಸಂಖ್ಯೆ 1, 2 & 3 ರಂತೆ, ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ ರವರ ಪತ್ರಗಳನ್ನು ತಮ್ಮಲ್ಲಿ ಸಲ್ಲಿಸಿದ್ದು ಈ ದಿನಾಂಕದವರೆವಿಗೂ ಅಂದರೆ 18/11/2020 ರ ವರೆಗೂ, ಉಲ್ಲೇಖದ ಪತ್ರಗಳಿಗೆ ಸಂಬಂಧಪಟ್ಟಂತೆ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿಗೆ ಯಾವುದೇ ಮಾಹಿತಿಯನ್ನು ತಮ್ಮ ಕಛೇರಿಯಿಂದ ಕಳುಹಿಸಿರುವುದಿಲ್ಲ.

ಮುಂದುವರೆಯುತ್ತಾ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ ಯವರು ಉಲ್ಲೇಖ 04 ರ ಪತ್ರದಲ್ಲಿ ತಿಳಿಸಿರುವಂತೆ ಎಲ್ಲಾ ಅಗತ್ಯ ಮಾಹಿತಿಗಳೊಂದಿಗೆ ದಿನಾಂಕ: 20/11/2020 ರ ಅಪರಾಹ್ನ 2:30 ಸಂಖ್ಯೆ:49 ಪರಿಸರಭವನ ಚರ್ಚ್ ಸ್ಟೀಟ್, ಬೆಂಗಳೂರು 01 ರಲ್ಲಿ ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರದಲ್ಲಿನ ಇಟಿಪಿ ಘಟಕಕ್ಕೆ ಸಂಬಂಧಪಟ್ಟ ಕೆಲಸ ಕಾರ್ಯಗಳನ್ನು ನಿರ್ವಹಿಸುತ್ತಿರುವ ಘಟಕ ನಿರ್ವಹಣಾ ಅಧಿಕಾರಿ ರವರು ಖುದ್ದಾಗಿ ಹಾಜರಾಗಲು ಸೂಚಿಸಿರುತ್ತಾರೆ.

ಆದುದರಿಂದ ದಿನಾಂಕ: 20/11/2020 ರ ಅಪರಾಹ್ನ 2:30 ಕ್ಕೆ ಇಟಿಪಿ ಘಟಕಕ್ಕೆ ಸಂಬಂಧಪಟ್ಟ ಕೆಲಸ ಕಾರ್ಯಗಳನ್ನು ನಿರ್ವಹಿಸುತ್ತಿರುವ ಘಟಕ ನಿರ್ವಹಣಾ ಅಧಿಕಾರಿ ರವರು ಖುದ್ದಾಗಿ ಹಾಜರಾಗಬೇಕೆಂದು ಕೋರಲಾಗಿದೆ.

ಕಾ.ಪಾ.ಅ.ಕಛೇರಿ(ಪುನ)

ಸ್ವೀಕರಿಸಿದ ದಿನಾಂಕ 19/11/20  
ಸಂಖ್ಯೆ 452

ತಮ ಉತ್ಪಾದನೆ

18/11/2020

ಸಹಾಯಕ ನಿರ್ದೇಶಕರು (ಪಪಾ)

ನಾಗರೀಕ ಮಾಂಸ ಉತ್ಪಾದನಾ ಮತ್ತು ಸಂಸ್ಕರಣಾ ಕೇಂದ್ರ ಟ್ಯಾನರಿ ರಸ್ತೆ  
ಬಿಬಿಎಂಪಿ ಬೆಂಗಳೂರು



ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ  
ಸಹಾಯಕ ನಿರ್ದೇಶಕರು(ಪಶುಪಾಲನೆ) ನಾಗರಿಕ ಮಾಂಸ ಉತ್ಪಾದನ ಮತ್ತು ಸಂಸ್ಕರಣ ಕೇಂದ್ರ ಇವರ ಕಛೇರಿ  
ಸಂಖ್ಯೆ:ಸನಿ(ಪಪಾ)ನಾಮಾಲು & ಸಂಕೇಂದ್ರ/ಪಿಆರ್/54/2020-21  
ದಿನಾಂಕ:08-01-2021.

ಇವರಿಗೆ,

ಜಂಟಿ ನಿರ್ದೇಶಕರು (ಪಶುಪಾಲನೆ)  
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ  
ಬೆಂಗಳೂರು.

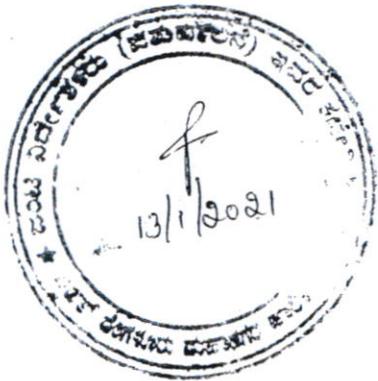
ಮಾನ್ಯರೇ,

ವಿಷಯ:- ಕರ್ನಾಟಕ ಜಾನುವಾರು ಹತ್ಯೆ ಪ್ರತಿಬಂಧಕ ಮತ್ತು ಸಂರಕ್ಷಣಾ ಆಧ್ಯಾದೇಶ, 2020  
(2021ರ ಕರ್ನಾಟಕ ಆಧ್ಯಾದೇಶ ಸಂಖ್ಯೆ:01) ರನ್ವಯ ಸಂಸ್ಥೆಯ ದೊಡ್ಡ ಪ್ರಾಣಿಗಳ  
ವಧಾಗಾರದಲ್ಲಿ 13 ವರ್ಷ ಮೇಲ್ಪಟ್ಟ ಎಮ್ಮೆ ಮತ್ತು ಕೋಣಗಳನ್ನು ಹೊರತುಪಡಿಸಿ ಬೇರೆ  
ಯಾವುದೇ ದೊಡ್ಡ ಪ್ರಾಣಿಗಳ (ದನ) ವಧೆಯನ್ನು ನಿಲ್ಲಿಸಿರುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ:- 1. ಕರ್ನಾಟಕ ರಾಜ್ಯ ಪತ್ರದಲ್ಲಿ ಅಧಿಕೃತವಾಗಿ ಪ್ರಕಟವಾದ ಸಂಸದೀಯ ವ್ಯವಹಾರಗಳು  
ಮತ್ತು ಶಾಸನ ರಚನೆ ಸಚಿವಾಲಯ ಅಧಿಸೂಚನೆ ಸಂಖ್ಯೆ:ಸಂವ್ಯಶಾಇ 86 ಶಾಸನ  
2020, ಬೆಂಗಳೂರು ದಿನಾಂಕ:05-01-2021.  
2. ಜಂಟಿ ನಿರ್ದೇಶಕರು (ಪಶುಪಾಲನೆ) ರವರ ಪತ್ರದ ಸಂಖ್ಯೆ:ಜಂನಿ(ಪಪಾ):ಪಿಆರ್:213:  
2020-21, ದಿನಾಂಕ:06-01-2021.

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ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಪಟ್ಟಂತೆ ಉಲ್ಲೇಖ (1)ರ ರಾಜ್ಯಪತ್ರ ಹಾಗೂ (2)ರ ತಮ್ಮ  
ಆದೇಶದನ್ವಯ ಸಂಸ್ಥೆಯ ದೊಡ್ಡ ಪ್ರಾಣಿಗಳ ವಧಾಗಾರದಲ್ಲಿ 13 ವರ್ಷ ಮೇಲ್ಪಟ್ಟ ಎಮ್ಮೆ ಮತ್ತು  
ಕೋಣಗಳನ್ನು ಹೊರತುಪಡಿಸಿ ಬೇರೆ ಯಾವುದೇ ದೊಡ್ಡ ಪ್ರಾಣಿಗಳ (ದನ) ವಧೆಯನ್ನು  
ದಿನಾಂಕ:08-01-2021 ರಿಂದ ನಿಲ್ಲಿಸಲಾಗಿದೆ ಎಂಬ ವಿಷಯವನ್ನು ತಮ್ಮ ಮಾಹಿತಿ ಹಾಗೂ ಮುಂದಿನ  
ಕ್ರಮಕ್ಕಾಗಿ ಸಲ್ಲಿಸಿದೆ.



ತಮ್ಮ ವಿಶ್ವಾಸಿ,

*[Signature]* 8/1/2021

ಸಹಾಯಕ ನಿರ್ದೇಶಕರು (ಪಪಾ)  
ನಾ.ಮಾ.ಲು ಮತ್ತು ಸಂ.ಕೇಂದ್ರ ಟ್ಯಾನರಿ ರಸ್ತೆ  
ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ



ಕರ್ನಾಟಕ ಸರ್ಕಾರ

(ಮೀನುಗಾರಿಕೆ ಇಲಾಖೆ)

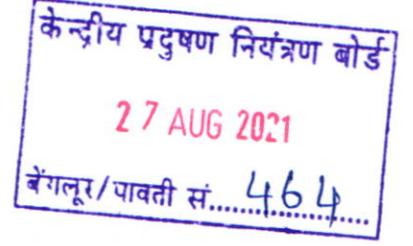
ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲಾ ಪಂಚಾಯಿತಿ

ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು (ಶ್ರೇಣಿ-1) ರವರ ಕಚೇರಿ

ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಕಬ್ಬನ್ ಪಾರ್ಕ್, ಕೆ.ಆರ್.ಸರ್ಕಲ್, ಬೆಂಗಳೂರು-560 001

ದೂರವಾಣಿ: 080-22350078

ಫ್ಯಾಕ್ಸ್: 080-22375660

E-mail: [adf1-blu-ka@nic.in](mailto:adf1-blu-ka@nic.in)

No: Fish/Ulsoor lake (NGT)/02/2021-22

Dated:26/08/2021

To,

The Regional Director (  
Central pollution control Board  
Nisarga bhavana, A-Block, 1 &2 nd Floor,  
Thimmaiah Road, Shivanagara,  
Bangalore-78

Sir,

Sub: Hon'ble NGT , Sothern zone, Chennai order dt 10.06.2021 in the matter of Q.A. 54 of 2016 (SZ)/LA. 28 of 2019 regarding pollution caused to Ulsoor Lake due to dumping and indiscriminate discharge of Sewage etc.

Ref: 1. Your letter No:Tech 39/Legal/(NGT)/RDS/2021-22/112,  
dated: 02/07/2021

2. Hon'ble NGT , Chennai order dt 10.06.2021

3. Joint committee report dt 10.08.2020 filled in Hon'ble NGT.

\*\*\*\*\*

With reference to above , The Fisheries department is here with furnishing the action taken report and updating the status of implementation of recommendation and suggestion of joint committee report in the prescribed format. The formats and reports are enclosed for your reference and necessary action.

Thanking you sir

Yours faithfully

(Mr.Chikkanna)

Senior Assistant Director of Fisheries  
Bangalore urban district.

Encls; Reports

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Smt SO

21/8/2021

**Format-3****Action taken report of Department of Fisheries**

<b>Sl</b>	<b>Suggestion of the Joint Committee in the report dt 10.08.2020</b>	<b>Measures implemented</b>	<b>Measures yet to be implemented</b>	<b>Time required for implementing the measures</b>
1	To prescribe appropriate physio-chemical and biological parameters in the contract / agreement to carryout water quality monitoring while appointing contractor for fishing.	The Prescribe appropriate physio-chemical and biological parameters been done by lessee ie Fisheries-co operative society. Reports are enclosed for your reference. It is submitted that the all values are in the permissible range.	-	-
2	To carryout study of bio accumulation of heavy metals in some tissues of fishes in Ulsoor Lake.	The analysis of heavy metals accumulation in some tissues of fishes in Ulsoor Lake has been carried out by recognized govt lab. The report is enclosed for your reference. It is submitted that the heavy metals range in the tissues of Fishes of Ulsoor lake are in permissible range and fishes are safe for human consumption.	-	-
3	To maintain the cleanliness of the Ulsoor Lake and disposal of aquatic plants by pit composing method or any other means.	Fishermen co-operative society is maintaining the cleanliness of the lake as per procedure laid down by the Fisheries department.	-	-

  
Senior Assistant Director of Fisheries

Bangalore urban District.

(For reference only)

The report submitted as per your office letter No: Tech39/legal(NGT)/2020-21/2019 , dated: 19/06/2021

**Formate****Action taken report of Department of Fisheries**

Sl	Suggestion of the Joint Committee in the report dt 10.08.2020	Measures implemented	Measures yet to be implemented	Time required for implementing the measures
1	Status of Establishing of nursery within the Lake to facilitate Pisci-culture in Ulsoor Lake.	-	The Nursery has not been established in Lake to facilitate fish culture due to non availability of land. If concerned authorities allot / provide ½ acre land, then the establishment Nursery can be taken up.	Fishermen co-operative society is advised to stock Advanced Fish fingerlings in Ulsoor lake in scientific method. So that establishing of Nursery may be avoided due to non availability of land.



Senior Assistant Director of Fisheries

Bangalore urban District.



केन्द्रीय प्रदुषण नियंत्रण बोर्ड  
27 AUG 2021  
बैंगलूर/पावती सं. 464

ಕರ್ನಾಟಕ ಸರ್ಕಾರ

ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲಾ ಪಂಚಾಯಿತಿ

(ಮೀನುಗಾರಿಕೆ ಇಲಾಖೆ)

ಮೀನುಗಾರಿಕೆ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು (ಶ್ರೇಣಿ-1) ರವರ ಕಚೇರಿ

ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ, ಕಬ್ಬನ್ ಪಾರ್ಕ್, ಕೆ.ಆರ್.ಸರ್ಕಲ್, ಬೆಂಗಳೂರು-560 001

ದೂರವಾಣಿ: 080-22350078

ಫ್ಯಾಕ್ಸ್: 080-22375660

E-mail: [adf1-blu-ka@nic.in](mailto:adf1-blu-ka@nic.in)

No: Fish/Ulsoor lake (NGT)/02/2021-22

Dated:26/08/2021

To,

The Regional Director (  
Central pollution control Board  
Nisarga bhavana, A-Block, 1 &2 nd Floor,  
Thimmaiah Road, Shivanagara,  
Bangalore-78

Sir,

Sub: Hon'ble NGT , Sothern zone, Chennai order dt 10.06.2021 in the matter of Q.A. 54 of 2016 (SZ)/LA. 28 of 2019 regarding pollution caused to Ulsoor Lake due to dumping and indiscriminate discharge of Sewage etc.

Ref: 1. Your letter No:Tech 39/Legal/(NGT)/RDS/2021-22/112,  
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With reference to above , The Fisheries department is here with furnishing the action taken report and updating the status of implementation of recommendation and suggestion of joint committee report in the prescribed format. The formats and reports are enclosed for your reference and necessary action.

Thanking you sir

Yours faithfully

(Mr.Chikkanna)

Senior Assistant Director of Fisheries  
Bangalore urban district.

Encls; Reports

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Smt SO :

27/8/2021

**Karnataka Veterinary, Animal and Fisheries Sciences  
University, Bidar**



**WATER AND FISH QUALITY LAKE OF ULSOOR LAKE**

**August, 2021**

**Submitted to**

**Senior Assistant Director of Fisheries,  
Department of Fisheries, Bengaluru Urban**

**Fisheries Research and Information Centre (Inland)  
Cross, Mayura Street, Hebbal Outer Ring Road, Papanna layout,  
Bengaluru – 560 094**

## CONTENT

Sl No.	Title	Page no.
I	Introduction	1-2
1.	Ulsoor lake	3-4

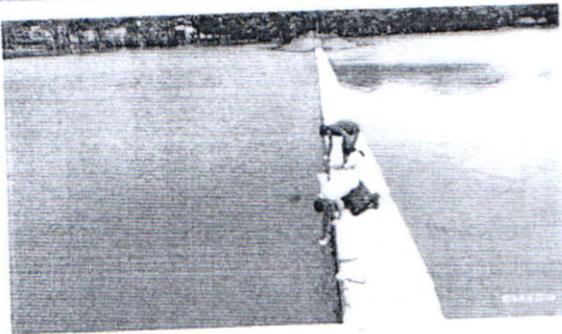
### Introduction

Freshwater is the fastest depleting natural resources in the world. The surface waterbodies like lakes, ponds and tanks are the sources of fresh water for majority, at least, in rural areas or in cities where dense population occurs. Unfortunately, due to irresponsible and careless management these waterbodies have been abused to such an extent that not only their ecology is under threat but their very existence is at stake in many cases. Of late, realizing the importance of lakes and ponds, many governments have initiated action to protect and restore them for the benefit of society. People consume harvested fish from these eutrophic lakes without knowing the quality and consequences. It is in this context that the Department of Fisheries, Bengaluru is committed to empower the people in Bengaluru city regarding the efficient utilization of lake water and also quality fish production from those waters.

Ulsoor Lake situated in the eastern part of the city and spread over an area of about 50 ha. It has three islands and receives direct industrial and domestic wastewaters from the surrounding area. The wastewater is aerated and then let into the lake. There is a park in its vicinity, a corporation swimming pool adjacent to the lake. Madras Engineering Group (MEG) uses this lake for training Purpose.

Further, to know the water quality from Ulsoor lake, the authority has assigned the task of investigating one lake to FRIC, Hebbal, Bengaluru. The assignment was to analyze the water qualities of these lakes with perspective to produce quality fish and to maintain the ecological and aesthetic environment. in this context, water from the ulsoor lake was analyzed and following are the observations.

ULSOOR LAKE



## OBSERVATIONS OF WATER QUALITY OF ULSOOR LAKE

Parameters	Methodology	Samples			Standards for aquaculture
		Inlet	Middle	Outlet	
pH	pH meter	7.76	7.53	8.47	6.5-8.5
Alkalinity (mg/l as CaCO <sub>3</sub> )	Titration method	96	72	76	300
Hardness (mg/l)	Titration method	144	108	94	<500
Conductivity (mS/cm)	Electrometric method	0.40	0.36	0.38	<1.0
Dissolved Oxygen (mg/l)	Winkler's method	8.43	7.73	8.61	4-10
BOD (mg/l)	Winkler's method after 3 days incubation @ 27 °C	1.24	2.21	2.28	< 5
COD (mg/l)	Chemical oxidizing method	470	380	260	<500
Turbidity (NTU)	Turbidometer	0.09	0.01	0.02	< 5
Carbon di oxide (mg/l)	Titration method	16.1	28.72	27.44	<30
Ammonia (PPM)	Phenol hypochlorite method	0.619	0.052	0.625	<2
Nitrate (PPM)	Strickland and parsons	0.008	0.008	0.004	<1
Phosphorous (mg/l)	Strickland and parsons	0.882	0.267	0.405	<1
<b>Heavy Metals</b>		<b>Rohu Fish</b>	<b>Tilapia Fish</b>		
Lead mg/kg	AAS	BDL	0.005		0.3
Mercury (mg/kg)	AAS	BDL	0.010		0.5
Cadmium (mg/kg)	AAS	0.03	0.01		0.3
Nickel (mg/kg)	AAS	BDL	BDL		0.5
Zinc (mg/kg)	AAS	BDL	BDL		40

• BDL- Below Detectable Level

Group	Inlet (Nos/ml)	Middle (Nos/ml)	Outlet (Nos/ml)
<b>Chlorophyceae</b>			
<i>Volvox</i>	18	20	19
<i>Gonium</i>	15	18	14
<i>Sphaerdystis</i>	02	36	16
<i>Pediastrum</i>	03	14	17
<i>Chlorella</i>	08	19	16
<i>Spirogyra</i>	20	20	19
<i>Clostrium</i>	13	14	20
<b>Bacilliarophyceae</b>			
<i>Diatom</i>	52	08	26
<i>Asterionella</i>	14	09	18
<b>Charophyceae</b>			
<i>Nitella sp.</i>	23	18	15
<b>Total</b>	<b>168</b>	<b>158</b>	<b>180</b>

**Inference:**

- The water quality parameters analyzed are within permissible limits.
- The heavy metal in fish tissue is below permissible limit.
- Fish from Ulsoor lake can be safe for human consumption only after removal of gill, intestine and proper cooking.
- The lake with proper management the water body can be efficiently used for fish culture.
- However, all the water entry points must have silt trap be provided with and lake has to be oxygenated using a greater number of jet aerators.
- Water quality analysis must be carried out every month and Heavy Metal in fish, water and sediment has to be measured for every six months.

Professor and Head  
FRIC, Hebbal

Professor & Head  
Fishes Research and Information Centre  
KVAFSU, 10th Cross, Mayura Street  
Papanna Layout, Hebbal Outer Ring Road  
Bengaluru - 560 094



ENVIRONMENTAL HEALTH AND SAFETY  
RESEARCH & DEVELOPMENT CENTRE  
P 080 23012100/121/122 E : ehsrdc2010@gmail.com  
F 080 23012111 W : www.ehsrdc.in

## ENVIRONMENTAL HEALTH AND SAFETY RESEARCH AND DEVELOPMENT CENTRE

(Recognised under section 12 of the Environment (Protection) Act, 1986 New Delhi, Validity 09.02.2017 to 08.02.2022)

ವಿನ್ಯಾನ್ ಮೆಂಟಲ್ ಹೆಲ್ತ್ ಅಂಡ್ ಸೇಫ್ಟಿ ರಿಸರ್ಚ್ ಅಂಡ್ ಡೆವಲಪ್ ಮೆಂಟ್ ಸೆಂಟರ್  
(ಪರಿಸರ (ಸಂರಕ್ಷಣಾ) ಕಾಯ್ದೆ, 1986 ರ ಕಲಂ 12 ರಲ್ಲಿ ಮಾನ್ಯತೆ ಪಡೆದ ಪ್ರಯೋಗಾಲಯ) ನವ ದೆಹಲಿ, ಮಾನ್ಯತಾ ಅವಧಿ : 09.02.2017 ರಿಂದ 08.02.2022

एनवायरमेंटल हेल्थ एण्ड सेफ्टी रिसर्च एण्ड डेवलेपमेंट सेंटर

(पर्यावरण (संरक्षण) अधिनियम, 1986 अनुभाग 12 की धारा मान्यता प्राप्त प्रयोगशाला) न्यु दिल्ली, मान्यता तारीख. 09.02.2017 - 08.02.2022

ISO 9001 : 2015, ISO 14001 : 2015 & BS OHSAS 18001 : 2007

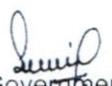
### Test Report

116

#### ANALYSIS REPORT OF WATER QUALITY

1. Name of the Location : Ulsoor Tank Settling Tank.
2. Name of the Customer : Shri.M.F. Rahman
3. Sample Collected by : Shri.M.F. Rahman
4. Date of Collection : 17.11.2018
5. Particulars of Sample Collected : Surface Water, Grab Sampling
6. Date of Sample Receipt : 17.11.2018
7. Sample Number : EHSRDC/RH/W/18/11/8821
8. Analysis started on : 17.11.2018
9. Analysis Completed on : 21.11.2018
10. Report to be Sent : 22.11.2018
11. Page No : 1 of 2
12. Protocol : APHA,23<sup>rd</sup> Edition/IS: Standard

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Methods
			A	B	C	D	E		
1.	pH	-	6.5-8.5					7.32	APHA 4500H* E
2.	Specific Conductivity	µs /cm	-	-	-	1000	2250	832	APHA 2510 B
3.	Turbidity	NTU	-	-	-	-	-	1.36	APHA 2130 B
4.	Total Hardness	mg/L	-	-	-	-	-	194.0	APHA 2340 C
5.	Calcium as Ca	mg/L	-	-	-	-	-	59.2	APHA 3500-Ca
6.	Potassium as K	mg/L	-	-	-	-	-	18.8	APHA 3500-K
7.	Nitrate as NO <sub>3</sub>	mg/L	20	-	50	-	-	0.49	APHA 4500-NO <sub>3</sub>
8.	Dissolved Oxygen	mg/L	6	5	4	4	-	4.9	APHA 4500-O <sub>2</sub>
9.	Silicate	mg/L	-	-	-	-	-	3.41	APHA 4500-SiO <sub>2</sub>
10.	Iron as Fe	mg/L	0.3	-	50	-	-	0.39	APHA 3500-Fe
11.	Phosphate as PO <sub>4</sub>	mg/L	-	-	-	-	-	2.20	APHA 4500- P <sub>4</sub>
12.	Alkalinity	mg/L	-	-	-	-	-	268	APHA 2320 B
13.	Free Ammonia	mg/L	-	-	-	1.2	-	5.22	IS 3025 (Part 3)
14.	Carbon Dioxide	mg/L	-	-	-	-	-	22.0	APHA 4500-CC
15.	Chloride as Cl	mg/L	250	-	600	-	600	87.34	APHA 4500-Cl

  
Government Analyst

#### Concern towards protecting Environment

Office Address : No.13/2, 1st Main Road, Near Fire Station, Industrial Town, Rajajinagar, Bangalore - 560 010.

ಕಛೇರಿ ವಿಳಾಸ : ನಂ. 13/2, 1ನೇ ಮುಖ್ಯ ರಸ್ತೆ, ಅಗ್ನಿಶಾಮಕ ಕಛೇರಿ ಹತ್ತಿರ, ಇಂಡಸ್ಟ್ರಿಯಲ್ ಟೌನ್, ರಾಜಾಜಿನಗರ, ಬೆಂಗಳೂರು - 560 010

आफिस : सं 13/2, पहली मुख्य सडक, फायर स्टेशन के पास, इंडस्ट्रीयल टाऊन, राजाजीनगर, बेंगलोर - 560 010

See NOTE over

**Note:**

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6. Complaint register is available at the laboratory at the reception.



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(ಪರಿಸರ (ಸಂರಕ್ಷಣಾ) ಕಾಯ್ದೆ, 1986 ರ ಕಲಂ 12 ರಲ್ಲಿ ಮಾನ್ಯತೆ ಪಡೆದ ಪ್ರಯೋಗಾಲಯ) ನವ ದೆಹಲಿ, ಮಾನ್ಯತಾ ಅವಧಿ : 09.02.2017 ರಿಂದ 08.02.2022

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ISO 9001 : 2015, ISO 14001 : 2015 & BS OHSAS 18001 : 2007

### Test Report

Sample Number: EHSRDC/RH/W/18/11/8821

Page No: 2 of 2

16.	BOD (3 Days @ 27°C)	mg/L	2	3	3	-	-	11.0	APHA 5210 B
17.	Chemical Oxygen Demand	mg/L	-	-	-	-	-	40.0	APHA 5220 B
18.	Aluminum	mg/L						0.039	IS 3025 (Part 2): 2004 RA 2
19.	Arsenic as As	mg/L	0.05	0.2	0.2	-	-	BDL	IS 3025 (Part 2): 2004 RA 2
20.	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 2): 2004 RA 2
21.	Copper as Cu	mg/L	1.5	-	1.5	-	-	BDL	IS 3025 (Part 2): 2004 RA 2
22.	Cobalt	mg/L						BDL	IS 3025 (Part 2): 2004 RA 2
23.	Lead as Pb	mg/L	0.1	-	0.1	-	-	BDL	IS 3025 (Part 2): 2004 RA 2
24.	Mercury as Hg	mg/L	-	-	-	-	-	BDL	IS 3025(Part 48)-1994 RA-2
25.	Zinc as Zn	mg/L	15	-	15	-	-	0.004	IS 3025 (Part 2): 2004 RA 2

BDL: Below Detectable Limit, BOD- Biochemical Oxygen Demand.

**Conforms to Class "E"- Criteria with respect to above tested parameters.**

#### INFERENCE

- A-Drinking Water source without conventional Treatment but after disinfection
- B- Outdoor Bathing (Organized)
- C- Drinking Water source with conventional treatment followed by disinfection
- D- Propagation of wild life, fisheries.
- E- Irrigation, Industrial cooling, Controlled waste Disposal.

\*\*\*End of Report\*\*\*

Government Analyst

### Concern towards protecting Environment

Office Address : No.13/2, 1st Main Road, Near Fire Station, Industrial Town, Rajajinagar, Bangalore - 560 010.

ಕಛೇರಿ ವಿಳಾಸ : ನಂ. 13/2, 1ನೇ ಮುಖ್ಯರಸ್ತೆ, ಅಗ್ನಿಶಾಮಕ ಕಛೇರಿ ಹತ್ತಿರ, ಇಂಡಸ್ಟ್ರಿಯಲ್ ಟೌನ್, ರಾಜಾಜಿನಗರ, ಬೆಂಗಳೂರು - 560 010

आफिस : सं 13/2, पहली मुख्य सड़क, फायर स्टेशन के पास, इंडस्ट्रीयल टाऊन, राजाजीनगर, बेंगलोर - 560 010

See NOTE over

**Note:**

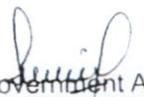
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## Test Report

### ANALYSIS REPORT OF WATER QUALITY

- |                                    |                                                                                        |
|------------------------------------|----------------------------------------------------------------------------------------|
| 1. Name of the Location            | : Ulsoor Tank -2, Middle Part of the Tank.                                             |
| 2. Name of the Customer            | : Bangalore Fish Production and Marketing Co. Operative Society Ltd. Bangalore-560075. |
| 3. Sample Collected by             | : Shri.M.F. Rahman                                                                     |
| 4. Date of Collection              | : 14.11.2019                                                                           |
| 5. Particulars of Sample Collected | : Surface Water, Grab Sampling                                                         |
| 6. Date of Sample Receipt          | : 14.11.2019                                                                           |
| 7. Sample Number                   | : EHSRDC/BFPMC/W/19/11/9029                                                            |
| 8. Analysis started on             | : 14.11.2019                                                                           |
| 9. Analysis Completed on           | : 18.11.2019                                                                           |
| 10. Report to be Sent              | : 19.11.2019                                                                           |
| 11. Page No                        | : 1 of 2                                                                               |
| 12. Protocol                       | : APHA,23 <sup>rd</sup> Edition/IS: Standard                                           |

SI. No	Parameters	Unit	Water Quality Criteria					Result	Test Methods
			A	B	C	D	E		
1.	pH	-	6.5-8.5					9.02	APHA 4500H <sup>+</sup> B
2.	Specific Conductivity	µs /cm	-	-	-	1000	2250	460	APHA 2510 B
3.	Turbidity	NTU	-	-	-	-	-	0.61	APHA 2130 B
4.	Total Hardness	mg/L	-	-	-	-	-	70.0	APHA 2340 C
5.	BOD (3 Days @ 27°C)	mg/L	2	3	3	-	-	21.0	APHA 5210 B
6.	Chemical Oxygen Demand	mg/L	-	-	-	-	-	72	APHA 5220 B
7.	Calcium as Ca	mg/L	-	-	-	-	-	15.2	APHA 3500-Ca
8.	Potassium as K	mg/L	-	-	-	-	-	17.08	APHA 3500-K
9.	Nitrate as NO <sub>3</sub>	mg/L	20	-	50	-	-	6.85	APHA 4500-NO <sub>3</sub> I
10.	Dissolved Oxygen	mg/L	6	5	4	4	-	4.4	APHA 4500-O C
11.	Silicate	mg/L	-	-	-	-	-	BDL	APHA 4500-SiO <sub>2</sub>
12.	Iron as Fe	mg/L	0.3	-	50	-	-	BDL	APHA 3500-Fe B
13.	Phosphate as PO <sub>4</sub>	mg/L	-	-	-	-	-	BDL	APHA 4500- P D
14.	Alkalinity	mg/L	-	-	-	-	-	94.0	APHA 2320 B
15.	Free Ammonia	mg/L	-	-	-	1.2	-	0.49	IS 3025 (Part 34)
16.	Carbon Dioxide	mg/L	-	-	-	-	-	1.76	APHA 4500-CO <sub>2</sub>
17.	Chloride as Cl	mg/L	250	-	600	-	600	55.76	APHA 4500-Cl B

  
Government Analyst

### Concern towards protecting Environment

Office Address : No.13/2, 1st Main Road, Near Fire Station, Industrial Town, Rajajinagar, Bangalore - 560 010.

ಕಛೇರಿ ವಿಳಾಸ : ನಂ. 13/2, 1ನೇ ಮುಖ್ಯ ರಸ್ತೆ, ಅಗ್ನಿಶಾಮಕ ಕಛೇರಿ ಹತ್ತಿರ, ಇಂಡಸ್ಟ್ರಿಯಲ್ ಟೌನ್, ರಾಜಾಜಿನಗರ, ಬೆಂಗಳೂರು - 560 010

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See NOTE overle.

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## Test Report

Sample Number: EHSRDC/BFPMC/W/19/11/9029

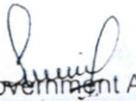
Page No: 2 of 2

18.	Aluminum as Al	mg/L	-	-	-	-	-	0.115	IS 3025 (Part 2): 2004 RA 20
19.	Arsenic as As	mg/L	0.05	0.2	0.2	-	-	BDL	IS 3025 (Part 2): 2004 RA 20
20.	Barium as Ba	mg/L	-	-	-	-	-	0.058	IS 3025 (Part 2): 2004 RA 20
21.	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 2): 2004 RA 20
22.	Total Chromium	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 2): 2004 RA 20
23.	Copper as Cu	mg/L	1.5	-	1.5	-	-	0.005	IS 3025 (Part 2): 2004 RA 20
24.	Cobalt	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 2): 2004 RA 20
25.	Lead as Pb	mg/L	0.1	-	0.1	-	-	BDL	IS 3025 (Part 2): 2004 RA 20
26.	Manganese as Mn	mg/L	-	-	-	-	-	0.032	IS 3025 (Part 2): 2004 RA 20
27.	Mercury as Hg	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 48)-1994 RA-20
28.	Nickel as Ni	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 2): 2004 RA 20
29.	Selenium as Se	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 2): 2004 RA 20
30.	Zinc as Zn	mg/L	15	-	15	-	-	0.008	IS 3025 (Part 2): 2004 RA 20
31.	Silver as Ag	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 2): 2004 RA 20
32.	Vanadium as Va	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 48)-1994 RA-20
33.	Beryllium as Be	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 2): 2004 RA 20
34.	Molybdenum as Mo	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 2): 2004 RA 20
35.	Total Coliform	MPN/100ml	50	500	5000	-	-	210x10 <sup>3</sup>	APHA 9221 A, B, C, D, E & F

BDL: Below Detectable Limit, BOD- Biochemical Oxygen Demand.

INFERENCE	<b>Conforms to Class Below "E"- Criteria with respect to above tested parameters.</b>
	<ul style="list-style-type: none"> <li>A-Drinking Water source without conventional Treatment but after disinfection</li> <li>B- Outdoor Bathing (Organized)</li> <li>C- Drinking Water source with conventional treatment followed by disinfection</li> <li>D- Propagation of wild life, fisheries.</li> <li>E- Irrigation, Industrial cooling, Controlled waste Disposal.</li> </ul>

\*\*\*End of Report\*\*\*

  
Government Ana

### Concern towards protecting Environment

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आफिस : सं 13/2, पहली मुख्य सडक, फायर स्टेशन के पास, इंडस्ट्रीयल टाऊन, राजाजीनगर, बेंगलोर - 560 010

See NOTE over

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Ph : 080-23238458  
Fax : 080-23238300



Email: [centrallab@kspcb.gov.in](mailto:centrallab@kspcb.gov.in)  
Website : <http://kspcb.gov.in>



KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY

Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY  
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487  
ISO 45001: 2018 CERTIFIED LABORATORY

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿರ್ವಹಣಾಭವನ,  
೨ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ,  
ಬೆಂಗಳೂರು-೫೬೦೦೦೦  
K. S. P. C. B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanigat, Bangalore - 560079

**ANALYSIS REPORT**

**Date: 03.08.2021**

NAME OF THE INDUSTRY :	M/s. Madras Engineering Group & Center, Shivana Chetty Road, Bengaluru-43.	Page 1 of 1
		DATE OF COMMENCEMENT OF TEST: 29.07.2021
SAMPLE COLLECTED BY :	<b>Sri. R. Padmanabhan E.O.</b> <b>RO: City East</b>	DATE OF COMPLETION OF TEST: 03.08.2021
DATE OF COLLECTION :	28.07.2021	SAMPLE REPORT NO: <b>WW-609</b>
DATE OF RECEIPT :	29.07.2021	
PARTICULARS :	Treated Sewage collected from Outlet of STP	SAMPLE NO : <b>WW-609</b>

Sl No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25°C	-	6.5-9.0	7.5	IS 3025 (Part 11)
2.	Total Suspended solids	mg/L	Not more than 20	8.0	IS 3025 (Part 17)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	68	IS 3025 (Part 58)
4.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 10	9.0	IS 3025 (Part 44)
5.	Ammonical Nitrogen as N	mg/L	Not more than 5	1.0	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	5.0	APHA 23rd edition
7.	Fecal Coliform	MPN/100ml	Less than 100	16000	APHA 23rd edition (9221 E) 9-77 to 9-78
<b>INFERENCE</b>		<b>Non Conforms to prescribed standards.</b>			

- Note: 1. The above results pertain only to the sample tested.  
2. The report shall not be reproduced without the written approval of the laboratory.  
3. Samples will be stored for a period of 15 days from the date of issue of report.  
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

*Radha M. N.*  
Authorized Signatory (Biological)  
(Radha M. N)  
Assistant Scientific Officer

*H. Roopadevi*  
Authorized Signatory (Chemical)  
(Dr. H. Roopadevi)  
Senior Scientific Officer

---End of Report---

Tele: 6172

Headquarters  
Madras Engr Gp & Centre  
Pin – 900493, C/o 56 APO

2369/GBG/218 /Adm

15 July 2021

Central Pollution Control Board  
Ministry of Environment, Forest & Climate Change  
Govt of India, Regional Directorate (South)  
1<sup>st</sup> & 2<sup>nd</sup> Floor Nisarga Bhavan  
7<sup>th</sup> D Main, Thimmaiah Road  
Shivanagar, Bengaluru- 560079



**HON'BLE NGT, SOUTHERN ZONE, CHENNAI ORDER DT 10 . 06. 2012 IN  
THE MATTER OF OA 54 OF 2016 (SZ)/IA 28 OF 2019 REGARDING  
POLLUTION CAUSED TO ULSOOR LAKE DUE TO DUMPING  
AND INDISCRIMINATE DISCHARGE OF SEWAGE ETC**

Sir,

1. Refer your letter No Tech 39/Legal(NGT)/RDS/2021-22/113 dt 02 July 2021.
2. The following aspects are brought out for your information:-
  - (a) As per Garrison Engineer (North) Bangalore who is the service provider to this Centre, the sewage lines of this Centre are connected the BWSSB lines for further disposal.
  - (b) There are Storm Water Drains (SWDs) flowing through this Centre. These SWDs enter from the Civil area at one side and exit to the civil area on an another side. The Bangalore Water Supply and Sewage Board (BWSSB) has diverted their sewage from various civil area in to these SWDs and the same sewage is flowing through it.
  - (c) Various complaints/representations have been made to BWSSB to stop the flow of sewage through the SWDs.
  - (d) These open SWDs which has sewage flowing through it passes through the living areas of this Centre and has caused health hazard and mosquito problem in plenty.
3. In view of the above the following are requested:-
  - (a) Necessary direction be issued to BWSSB at your end to desist from diverting sewage into these SWDs. Moreover it is also info that. Necessary direction be issued at your end to BWSSB/ Bruhat Bengaluru Mahanagara Palike (BBMP) to cover these SWDs.
  - (b) Garrison Engineer (North) being the services provider, you may seek further clarification/correspondence on this matter from Garrison Engineer (North) Bangalore.
4. This is for your information please.

Yours faithfully,

*Fazaluddin J*  
(Fazaluddin J)  
Colonel  
Administrative Officer  
for Commandant

*pe daniel*  
*5/7/21*  
*21/7/2021*

**Copy to:-**

HQ K &amp; K &amp; Sub Area -

1. For info pl.

*Smt SD:*

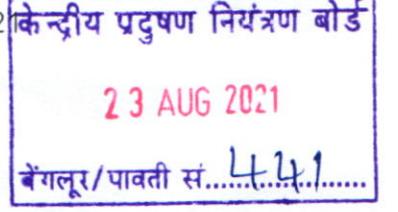
Garrison Engineer (North)  
Bangalore -

2. A copy of the ibid letter mentioned at Para 1 above att for your reference pl.

- For info alongwith a copy of the ibid letter.

19000/29/AMWP/STP/21-22/Q3W

// August 2021



Central Pollution Control Board  
Ministry of Environment, Forest & Climate Change,  
Govt of India, Regional Directorate (South)  
Nisarga Bhawan A-Block, 1<sup>st</sup> & 2<sup>nd</sup> Floors  
Thimmaiah Road, 7<sup>th</sup> D Main  
Shivanagar, Bengaluru-560079

**INSPECTION BY JOINT COMMITTEE MEMBERS IN THE MATTER OF THE HON'BLE  
NGT, SOUTHERN ZONE, CHENNAI ORDER DT 10.06.2021 REGARDING OA 54 OF  
2016 (SZ)/I.A 28 OG 2019, POLLUTION CAUSED TO ULSOOR LAKE**

Sir,

1. Please refer Madras Engineer Group & Centre letter Number 2369/GBG/225/Adm dated 29 July 2021.
2. Steps to undertake directions of National Green Tribunal (NGT) regarding establishing of Sewage Treatment Plant (STPs) for treatment of solid waste were initiated immediately on occurrence. Twenty two pockets having 50 or more residential units or a total built-up area of 5000 sqm were identified where STPs were required and a project to construct STPs in each of them was planned in two phases for total cost of Rs 4174.45 lakhs.
3. The STPs already completed in the station are as under :-

Ser No	STP Locations	Capacity KLD
01.	STP at Infantry Battalion Phase – II at Banaswadi Garrison	300
02.	STP at Madras Engineer Group & Centre, Bengaluru	100
03.	STP at Married Accommodation Projects at Hebbal	300
04.	STP at Married Accommodation Projects at Agram	700
05.	Augmentation of water supply by recycling of water and sewage at ASC Centre (South)	1000
06.	Augmentation of water supply by recycling of water and sewage at ASC Centre & College	300
07.	STP at Parachute Regimental Centre (PRTC) & connection of ADMC (Army Digital Mapping Centre) Phase II sewage line BWSSB (construction in progress at 41%)	600

23/8/2021

SMA SD

4. The amount & scope being large, approval for Phase-I was given by Integrated HQ of Ministry of Defence (Army) on 31 March 2020, after which planning for execution commenced immediately. Phase-I construction of STPs amounting to Rs 2090.45 lakhs will be constructed in the following locations:-

Ser No	STP Locations	Capacity KLD
(a)	Feild Marshal Cariappa Colony (Cubbon Road)	400
(b)	Marshall Barrack (Dickenson Road)	200
(c)	56 Coy ASC (Supply) (Cubbon Road)	100
(d)	515 Tech Area (515 Military Canteen)	100
(e)	515 Military Wing (515 Military Canteen)	200
(f)	Harish Barrack & Separated Family Accommodation (515 Military canteen)	100
(g)	CMP Centre & School (Neelasandara)	400
(h)	Vannarpet Non Commissioned Officers (NCO) Colony	300
(j)	Training Battalion III, Madras Engineer Group & Centre (Banaswadi)	400
(k)	Chaudhary Line & Army Digital Mapping Centre (Chikka Banaswadi)	200
(l)	Tarapore Officers Colony/Promenade Officers Colony/MEG Officers Mess (Promenade Road)	100

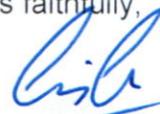
5. The planning process for the above Phase-I project is complete and is presently under tender action by Chief Engineer, Chennai Zone. It is expected that the contract would be awarded by mid November 2021, after which work would commence and be executed by local Military Engineer Services (MES) authority. The STPs will carryout tertiary treatment of sewage and treated water from a sump will be utilized for various purposes.

6. The Phase-II of the project also includes 11 locations and is in the process of being approved by the Competent Financial Authorities and is likely to be sanctioned by December 2021. The project would include construction of 11 STPs at the following locations:-

Ser No	STP Locations	Capacity KLD
(a)	Baird Barracks (Dickenson Road)	360
(b)	Sandip Unnikrishnan Officer Enclave (Dickenson Road)	35
(c)	Senior Officer Colony (Dickenson Road)	60
(d)	Gun Troops Officer Colony (Old Airport Road)	190
(e)	Rashtriya Military School (Neelasandra)	150
(f)	Controller Defence Account (Victoria Road)	520
(g)	Vanarpet Officer Colony (Victoria Road)	100
(h)	Domlur (Domlur Village)	200
(j)	Meanee Line (Near Maya Bazar)	670
(k)	Assaye Line and Field Marshal Manekhsaw Enclave (John's Road)	200
(l)	RC Line (Jeevanhalli)	300

7. After approval of the work, planning process and tender action would be similarly undertaken by the Chief Engineer, Chennai Zone (CE CZ) and work be executed on finalization of contract by the local Military Engineer Services (MES) authority.

Yours faithfully,



(Manoj Mehta)

Colonel

Staff Officer (Works)

For General Officer Commanding

Copy to :-

MEG & Centre

-

for information with reference to your letter Number  
2369/GBG/225/Adm dated 29 July 2021.

Format-5

## Action taken report of Karnataka State Pollution Control Board

Sl	Suggestion of the Joint Committee in the report dt 10.08.2020	Measures implemented	Measures yet to be implemented	Time required for implementing the measures
1	To ensure the implementation of Notification No. FEE 316 EPC 2015, dated 19.01.2016 issued by Forest, Ecology & Environment Secretariat w.r.t. installation of STP and reuse of Treated Sewage.	As per the records of this office there are 62 units located in the catchment of Ulsoor Lake. Out of 62 units 37 units have installed STP/ETP to treat the wastewater generated, the treated effluent reused for secondary purposes. The remaining 25 units are discharging the untreated wastewater in to UGD with a permission of BWSSB. Further, this office is regularly conducting inspection for ensuring implementation of notification dt.19.01.2016.		
2	Out of 62 units, only 37 units (59.67%) are provided with STP / ETP to treat the wastewater generated and the remaining units are permitted to discharge untreated wastewater in to UGD with a permission of BWSSB. KSPCB shall reinvestigate & take appropriate action to install STP/ ETP in remaining 25 units, if applicable.	Out of 62 units, 25 units are established prior to notification dated 19.01.2016. With prior permission from BWSSB, the units are discharging the untreated wastewater in to BWSSB UGD, the same effluent is being treated in the terminal 2 MLD STP of BWSSB established at Ulsoor Lake premises. However, this office is pursuing with the above said 25 units, for establishing the STP to treat the sewage and reuse of the treated effluent. A letter has been addressed to apartments/ hospital/ commercial establishments for installation of STP. Copy of the letter is enclosed for kind		

	<p>reference <b>Annexure-I.</b></p> <p>Further, the above said 25 Units have submitted BWSSB Bills and informed that the buildings are established prior to the notification dated 19.01.2016. They are discharging the sewage to BWSSB UGD with prior permission. Copies of bills submitted enclosed as <b>Annexure-II.</b></p> <p>This Office is regularly collecting and analyzing the samples of Ulsoor Lake under Boards Programme and NWMP Program. Copy of Analysis Reports are enclosed as <b>Annexure-III.</b></p> <p>Also treated effluent from the outlet of the 2 MLD BWSSB is collected and analyzed on monthly basis. Analysis reports are enclosed as <b>Annexure-IV</b> for kind reference.</p> <p>Photographs of the STP and Ulsoor lake are enclosed, <del>for kind reference.</del> <b>ANNEXURE-V</b></p>		
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## ANNEXURE-I

Karnataka State Pollution Control Board

Regional Office : Bangalore City East

"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,

Thimmaiah Road, Shivanagar, Bangalore-560 010

Tel.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

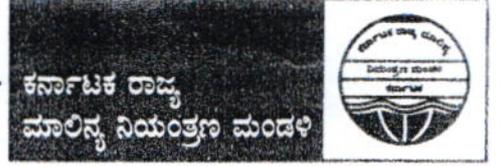
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ

"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,

ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.

ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/ 472

Date: 09 JUL 2021

To,

The Occupier

M/s.G-Corp properties Ltd. by

V.R.Manjunath,

(1MG Mall)No.1/2,

Swamy Vivekananda Road,

Ulsoor, Bangalore-560008.

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg

Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

\*\*\*\*\*

With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

Hence, you are hereby informed to explore the possibility of installing STP at your apartment/commercial complex / units and submit the action taken report to this office within 15 days from the date of receipt of this notice.

Acknowledge the receipt of this letter.

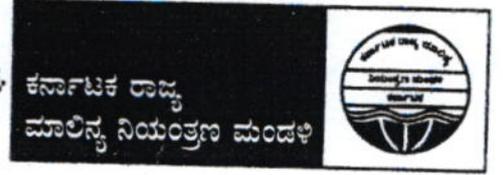
Yours faithfully

  
Environmental Officer  
Bangalore City East


  
13/7/21

**Karnataka State Pollution Control Board**  
 Regional Office : Bangalore City East  
 "Sarga Bhavan", 3rd Floor, 7th 'D' Main,  
 Himaliah Road, Shivanagar, Bangalore-560 010.  
 Tel.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ  
 ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ  
 "ನಿರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,  
 ಹಿಮಾಲಿಯ ರಸ್ತೆ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.  
 ದೂ.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/470

Date: 09 JUL 2021

To,

The Occupier  
 M/s.Wonder Global  
 (India Technology center Pvt., Ltd)  
 (formerly G.E. India exports Pvt. Ltd.,)  
 No.11, Brigade Terraces,  
 Cambridge Road, Ulsoor,  
 Bangalore-560008

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
 Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

\*\*\*\*\*

With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

Hence, you are hereby informed to explore the possibility of installing STP at your apartment/commercial complex / units and submit the action taken report to this office within 15 days from the date of receipt of this notice.

Acknowledge the receipt of this letter.

Yours faithfully

*[Signature]*  
 Environmental Officer  
 Bengaluru City East



*Received*  
 13/7/2021

**Karnataka State Pollution Control Board**

Regional Office : Bangalore City East

"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,

Thimmaiah Road, Shivanagar, Bangalore-560 010.

Tel.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ

"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,

ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.

ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/471

Date: 09 JUL 2021

To,

The Occupier

M/s.Star Mark Services Pvt. Ltd.,

No. 16/1, Cambridge Road,

Bangalore-560008.

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg

Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

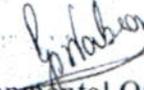
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With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

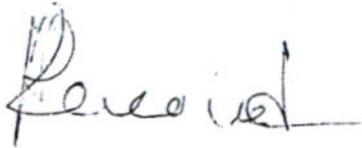
Hence, you are hereby informed to explore the possibility of installing STP at your apartment/commercial complex / units and submit the action taken report to this office within 15 days from the date of receipt of this notice.

Acknowledge the receipt of this letter.

Yours faithfully

at your  
  
 Environmental Officer  
 Bengaluru City East





**STARMARK SERVICES LLP**

16/1, Wings, 3rd Floor, Cambridge Road,

Halasuru, Bangalore - 560008

INDIA

13/7/21

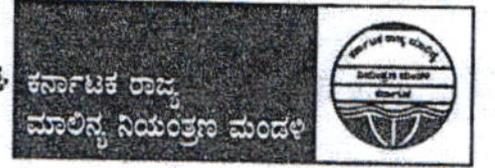
Date:

Signature:

**Karnataka State Pollution Control Board**

Regional Office : Bangalore City East  
 "Nisarga Bhavan", 3rd Floor, 7th 'D' Main,  
 Thimmaiah Road, Shivanagar, Bangalore-560 010.  
 Tel.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ  
 ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ  
 "ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,  
 ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.  
 ದೂ.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/473

Date: 09 JUL 2021

To,

The Occupier  
 M/s.Mantri Altius,  
 No.17, Cubbon Road,  
 Bangalore-560001.

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
 Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

\*\*\*\*\*

With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

Hence, you are hereby informed to explore the possibility of installing STP at your apartment/commercial complex / units and submit the action taken report to this office within 15 days from the date of receipt of this notice.

Acknowledge the receipt of this letter.

Yours faithfully

*[Signature]*  
 Environmental Officer  
 Bengaluru City East

*[Signature]*  
 Manager - Propcare  
 MANTRI ALTIUS

13/07/2021

**Karnataka State Pollution Control Board**

**Regional Office : Bangalore City East**

"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,  
Thimmalah Road, Shivanagar, Bangalore-560 010.  
Tel.: 080-23224830

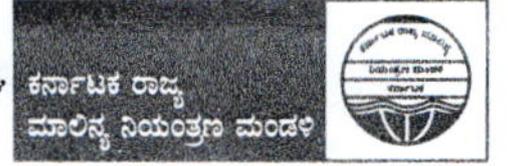
E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ

"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,  
ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.  
ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/456

Date: 03/08/2020

To,

The Occupier  
M/s.Concavity Solutions  
No.158, 1st floor, 7th Main,  
80 feet road, Subbayana palya,  
Banaswadi, Bangalore-560043

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

\*\*\*\*\*

With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

Hence, you are hereby informed to explore the possibility of installing STP at your apartment/commercial complex / units and submit the action taken report to this office within 15 days from the date of receipt of this notice.

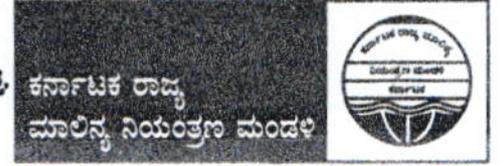
Acknowledge the receipt of this letter.

Yours faithfully

*[Signature]*  
Environmental Officer  
Bengaluru City East

**Karnataka State Pollution Control Board**  
**Regional Office : Bangalore City East**  
 "Nisarga Bhavan", 3rd Floor, 7th 'D' Main,  
 Thimmaiah Road, Shivanagar, Bangalore-560 010.  
 Tel.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ  
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 "ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,  
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 ದೂ.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/454

Date: 09 JUL 2021

To,

The Occupier  
 M/s.Bimal Auto Agency India Pvt  
 Ltd.No.82, Banaswadi Main Road,  
 Bangalore-560003

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
 Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

\*\*\*\*\*

With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

Hence, you are hereby informed to explore the possibility of installing STP at your apartment/commercial complex / units and submit the action taken report to this office within 15 days from the date of receipt of this notice.

Acknowledge the receipt of this letter.

Yours faithfully

*[Signature]*  
 Environmental Officer  
 Bengaluru City East

**Karnataka State Pollution Control Board****Regional Office : Bangalore City East**"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,  
Thimmaiah Road, Shivanagar, Bangalore-560 010.

Tel.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in

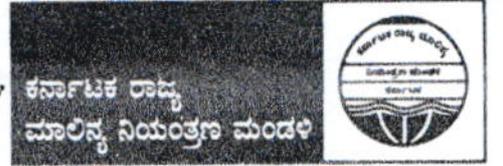
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ

"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,  
ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.

ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/461

Date: 09 JUL 2021

To,

The Occupier  
M/s.Santosh Hospital.  
No.6/1. Promenade Road.  
Behind Coles park. Near Goodwill School.  
Bangalore-560005.

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

\*\*\*\*\*

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Acknowledge the receipt of this letter.

Yours faithfully

*[Signature]*  
Environmental Officer  
Bangalore City East

**Karnataka State Pollution Control Board****Regional Office : Bangalore City East**

"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,

Thimmaiah Road, Shivanagar, Bangalore-560 010.

Tel.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

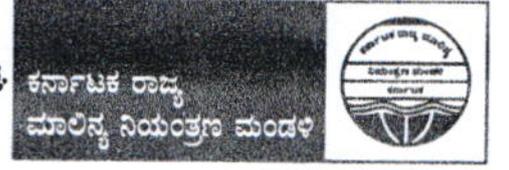
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ

"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,

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ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/ 478

Date: 09 JUL 2021

To,

The Occupier

M/s.Medico Pastoral Association,

Plot No. 47, Pottery Road,

Frazer Town, Bengaluru-560005

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg

Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

\*\*\*\*\*

With reference to the above subject. as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

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Yours faithfully

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Bengaluru City East

Karnataka State Pollution Control Board  
Regional Office : Bangalore City East  
"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,  
Thimmaiah Road, Shivanagar, Bangalore-560 010.  
Tel.: 080-23224830  
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ದೂ.: 080-23224830  
E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/457

Date: 09 JUL 2021

To,

The Occupier  
M/s.Puthur Infotech Pvt Ltd.,  
No.55, 1st Floor, 5th Cross,  
Banaswadi Main Road,  
Bangalore-560043

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

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With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

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Yours faithfully

Environmental Officer  
Bengaluru City East

**Karnataka State Pollution Control Board**

**Regional Office : Bangalore City East**

"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,  
Thimmaiah Road, Shivanagar, Bangalore-560 010.  
Tel.: 080-23224830

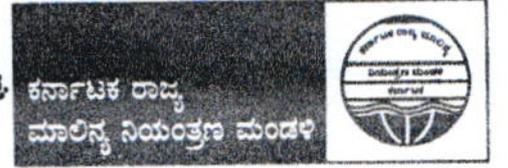
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ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ

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ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/459

Date: 09 JUL 2021

To,

The Occupier  
M/s.Jayamahal Palace Hotel  
No.01, Jayamahal Road,  
Bangalore -560046

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

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With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

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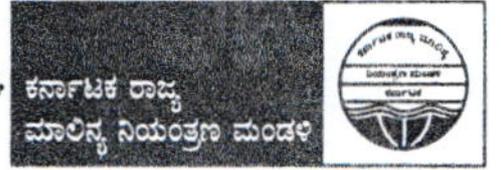
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Yours faithfully

*[Signature]*  
Environmental Officer  
Bangaluru City East

**Karnataka State Pollution Control Board**  
**Regional Office : Bangalore City East**  
 "Nisarga Bhavan", 3rd Floor, 7th 'D' Main,  
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 ದೂ.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in



Date: a cleaner Karnataka

To,

The Occupier  
 M/s.MLC Industries Pvt. Ltd.,  
 14th Floor,Millenia Tower,  
 No.192, Murphy Road,Ulsoor,  
 Bangalore - 560008

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
 Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

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With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

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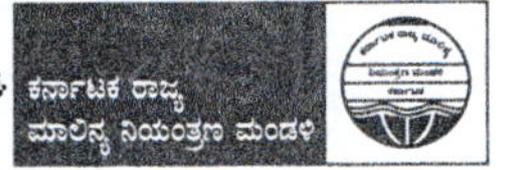
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 Environmental Officer  
 Bengaluru City East

**Karnataka State Pollution Control Board**  
**Regional Office : Bangalore City East**  
 "Nisarga Bhavan", 3rd Floor, 7th 'D' Main,  
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 ದೂ.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/476

Date: 09 JUL 2021

To,

The Occupier  
 M/s.Specialist hospital,  
 No.216, 7th main, 80 feet road,  
 1st block, HRBR Layout, Kalyannagar,  
 Bangalore-560043

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
 Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

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With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

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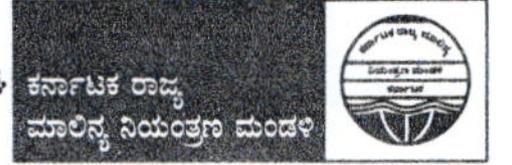
Acknowledge the receipt of this letter.

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*[Signature]*  
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**Regional Office : Bangalore City East**  
 "Nisarga Bhavan", 3rd Floor, 7th 'D' Main,  
 Thimmalah Road, Shivanagar, Bangalore-560 010.  
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 ದೂ.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/475

Date: 09 JUL 2021

To,

The Occupier  
 M/s.HBS Hospital,  
 # 58, Cockburn road,  
 Shivajinagar, Bangalore-560051

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
 Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

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With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

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Yours faithfully

  
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 Bengaluru City East

**Karnataka State Pollution Control Board****Regional Office : Bangalore City East**

"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,

Thimmaiah Road, Shivanagar, Bangalore-560 010.

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ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/462

Date: 09 JUL 2021

To,

The Occupier  
M/s. Seventh Day Adventist Medical Centre  
No. 8, Spensar Road,  
Frazer Town,  
Bangalore -560005

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

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With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

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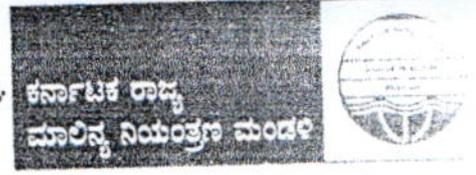
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Bengaluru City East

Karnataka State Pollution Control Board  
Regional Office : Bangalore City East  
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ದೂ.: 080-23224830  
E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/474

Date: 09/09/2020

To.

The Occupier  
M/s.Benir Aquaa Inc  
No.1/1, Muniswamappa garden,  
Near Gurudwar, Halasur,  
Bangalore-560008

Sir.

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

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Bangaluru City East



**Karnataka State Pollution Control Board****Regional Office : Bangalore City East**

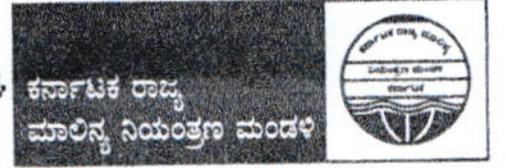
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"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,  
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ಕರ್ನಾಟಕ ರಾಜ್ಯ  
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/463

Date: 09 JUL 2021

To,

The Occupier  
M/s. Medicstar Hospital,  
No.17/1, Arunachalam Mudaliar Road,  
Shivajinagra, Bangalore-560051

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

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Environmental Officer  
Bengaluru City East

**Karnataka State Pollution Control Board**

**Regional Office : Bangalore City East**

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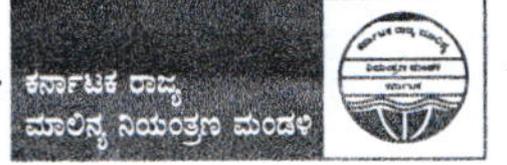
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ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/477

Date: 09 JUL 2021

To,

The Occupier  
M/s.City Multi Speciality Hospital And  
Trauma Centre, No.22,  
Achuttaraya Modaliar Road,  
Frazer Town, Pulikeshi Nagar,  
Bangalore-560005

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg

Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

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Bengaluru City East

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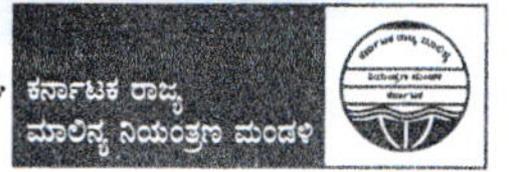
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ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/468

Date: 09 JUL 2021

To,

The Occupier  
M/s.Sobis Software India Pvt Ltd,  
No:201, Varsav Palza. 12,  
Jayamahall Main Road.  
Bangalore - 560046

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

\*\*\*\*\*

With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

Hence, you are hereby informed to explore the possibility of installing STP at your apartment/commercial complex / units and submit the action taken report to this office within 15 days from the date of receipt of this notice.

Acknowledge the receipt of this letter.

Yours faithfully

Environmental Officer  
Bengaluru City East

**Karnataka State Pollution Control Board****Regional Office : Bangalore City East**

"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,

Thimmaiah Road, Shivanagar, Bangalore-560 010.

Tel.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

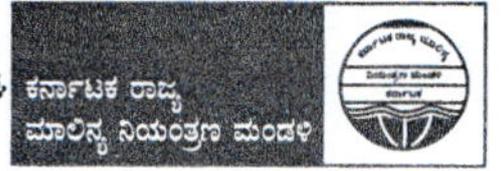
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ

"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ, 7ನೇ 'ಡಿ' ಮುಖ್ಯರಸ್ತೆ,

ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.

ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ  
ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/469

Date: 09 JUL 2021

To,

The Occupier

M/s.Dhruvdesh Motors Pvt Ltd,

No:24/1, 5th Main,

Jayamahal Extension,

Anantheswara Complex,

Bangalore - 560046

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg

Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

\*\*\*\*\*

With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

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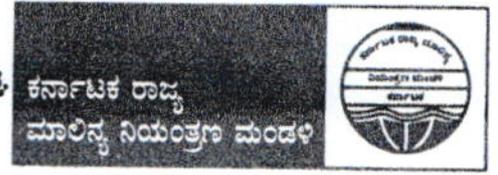
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Yours faithfully

Environmental Officer  
Bengaluru City East

**Karnataka State Pollution Control Board**  
**Regional Office : Bangalore City East**  
 "Nisarga Bhavan", 3rd Floor, 7th 'D' Main,  
 Thimmaiah Road, Shivanagar, Bangalore-560 010.  
 Tel.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ  
 ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ : ಬೆಂಗಳೂರು ನಗರ ಪೂರ್ವ  
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 ದೂ.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/458

Date: 09 JUL 2021

To,

The Occupier  
 M/s.Earthe Essentials,  
 No.52, Ground Floor, 3rd Cross,  
 Raghavendra Nagar, HRBR Layout,  
 Kalyananagar, Bangalore-560043.

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
 Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

\*\*\*\*\*

With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

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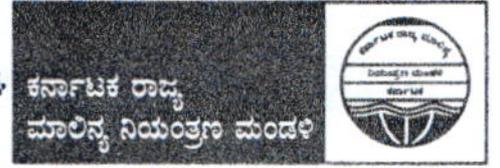
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Yours faithfully

*[Signature]*  
 Environmental Officer  
 Bengaluru City East

**Karnataka State Pollution Control Board**  
**Regional Office : Bangalore City East**  
 "Nisarga Bhavan", 3rd Floor, 7th 'D' Main,  
 Thimmaiah Road, Shivanagar, Bangalore-560 010.  
 Tel.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ  
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 ದೂ.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/467

Date: 09 JUL 2021

To,

The Occupier  
 M/s.Meta Fusion,  
 No232a, Ground Floor,  
 2nd Main Road, Maruthisevanagar,  
 Bangalore,- 560084

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
 Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

\*\*\*\*\*

With reference to the above subject, as per the records of this office you are discharging the sewage directly to BWSSB sewer. As per Hon'ble NGT OA 54 of 2016, it is necessary to install Sewage Treatment Plant (STP) to treat the waste water generated from your unit.

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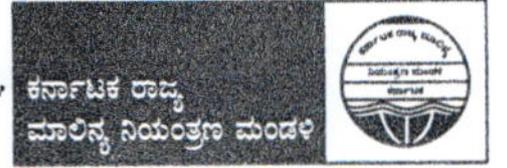
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*[Signature]*  
 Environmental Officer  
 Bengaluru City East

**Karnataka State Pollution Control Board**  
**Regional Office : Bangalore City East**  
 "Nisarga Bhavan", 3rd Floor, 7th 'D' Main,  
 Thimmaiah Road, Shivanagar, Bangalore-560 010.  
 Tel.: 080-23224830  
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ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ  
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 ದೂ.: 080-23224830  
 E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/466

Date: 09 JUL 2021

To,

The Occupier  
 M/s.New Bright Powder Coating,  
 No.1/1,Dhanakoti Lane,  
 Thimmaiah Road Cross,  
 Bangalore. - 560051

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg  
 Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

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Yours faithfully

*[Signature]*  
 Environmental Officer  
 Bengaluru City East

**Karnataka State Pollution Control Board****Regional Office : Bangalore City East**

"Nisarga Bhavan", 3rd Floor, 7th 'D' Main,

Thimmaiah Road, Shivanagar, Bangalore-560 010.

Tel.: 080-23224830

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ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

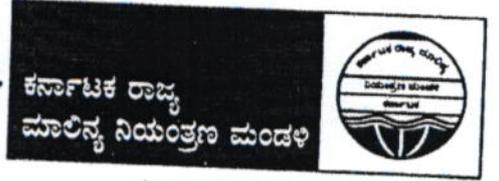
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ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.

ದೂ.: 080-23224830

E-mail : bngcityeast@kspcb.gov.in



towards a cleaner Karnataka

No: KSPCB/BCE/20201-22/460

Date: 9 JUL 2021

To,

The Occupier

M/s.Reliance Retail Limited C

unningham Road ,No.74,

Prestige Feroze, Cunningham Road,

Bangalore- 560052

Sir,

Sub : Installation of Sewage Treatment Plant(STP) at your unit-reg

Ref : Hon'ble NGT OA 54 of 2016 w.r.t. Ulsoor Lake

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Yours faithfully

Environmental Officer  
Bengaluru City East

## ULSOOR LAKE MONITORING RESULTS FROM 01.04.2020 TO 31.03.2021

Sl. No.	Physical Parameters	22.04.2020		19.05.2020		18.06.2020 (Non Accredited)			18.06.2020 (Accredited Parameters)			14.07.2020 (Non Accredited)			14.07.2020 (Accredited Parameters)		
		Near Temple	Near Fishery	Near Temple	Near Fishery	Lake water	Near Temple	Near Fishing Center	Lake water	Near Temple	Near Fishing Center	Near kalyani	Near Temple	Near Fishing Center	Near Kalyani	Near Temple	Near Fishing Center
1	pH	8.2	8.3	7.97	8.17				9.2	8.1	8.5				8.8	7.0	7.0
2	Total Suspended Solids																
3	Total Dissolved Solids	316.0	306.0	320.0	306.0				310.0	302.0					298.0	272.0	
4	Turbidity	20.0	21.0	89.4	78.8				62.0	70.0					36.0	34.0	
5	Conductivity	480.0	479.0	458.0	444.0				490.0	461.0	464.0				444.0	427.0	391.0
6	Suspended Solids																
7	<b>Chemical Parameters</b>																
8	BOD ( 3 days @ 27 <sup>o</sup> C)	25.0	60.0	9.0	9.0				12.0	14.0	13.0				9.0	7.0	9.0
9	Dissolved Oxygen	11.3	8.5	4.1	4.3				4.0	3.5	3.4				3.5	4.3	3.7
10	Sodium Absorption Ratio					4.0						4.0					
11	COD	164.0	300.0	92.0	96.0				152.0	148.0					83.0	92.0	
12	Oil & Grese																
13	Sulphate	15.0	18.0	36.0	34.0				10.0	8.4					15.0	12.0	
14	Chloride	80.0	88.0	116.0	100.0				75.0	72.0					76.0	73.0	
15	Nitrate as NO <sub>3</sub>	2.4	1.3	2.0	4.3		1.2	1.3					1.5	1.3			
16	Hardness as CaCO <sub>3</sub>	84.0	96.0	80.0	84.0				58.0	50.0					56.0	56.0	
17	Calcium as CaCO <sub>3</sub>	52.0	60.0	52.0	52.0				32.0	26.0					32.0	36.0	
18	Magnesium as MgCO <sub>3</sub>	32.0	36.0	28.0	32.0		26.0	24.0	BDL	BDL			24.0	20.0			
19	Boron	BDL	BDL	BDL	BDL				BDL	BDL	BDL	BDL	BDL	BDL			
20	Total Kjedal Nitorgen																
21	Ammonical Nitorgen	0.4	4.1	0.0650	0.0717				0.2	0.2							0.3
22	Potassium	8.0	7	19.59	21.4100				23.0	12.0					3.0	4.0	
23	Phosphate	0.0	0.004	0.015	BDL		0.022	0.007					BDL	0.2			
24	Fluoride	0.3	0.312	0.313	0.3020				0.16	0.2					0.3	0.3	
25	Phenolphthlein Alkalinity	Nil	Nil	Nil	Nil		Nil	8.0					Nil	Nil			
26	Total Alkalinity	135.0	158	88.0	92.0000				76.0	68.0					84.0	96.0	
27	Sodium	78.0	84	68.5	69.0000				69.0	69.0					68.0	47.0	
28	Free Ammonia					0.0						0.056			0.2		

Sl. No.	Physical Parameters	22.04.2020		19.05.2020		18.06.2020 (Non Accredited)			18.06.2020 (Accredited Parameters)			14.07.2020 (Non Accredited)			14.07.2020 (Accredited Parameters)		
		Near Temple	Near Fishery	Near Temple	Near Fishery	Lake water	Near Temple	Near Fishing Center	Lake water	Near Temple	Near Fishing Center	Near Kalyani	Near Temple	Near Fishing Center	Near Kalyani	Near Temple	Near Fishing Center
29	Cyanide																
	<b>Heavy Metals</b>																
30	Total Chromium	BDL	BDL						BDL			BDL	BDL				
31	Lead	BDL							BDL	BDL		BDL	BDL				
32	Copper	BDL	BDL						0.1	0.1						0.1	0.1
33	Zinc	BDL	BDL						1.1	1.111						0.9	0.5
34	Iron	0.3	0.58						BDL	BDL		BDL					
35	Nickel	BDL	BDL						BDL	BDL		BDL	BDL				
36	Cadmium	BDL	BDL														
	<b>Biological Parameters</b>																
37	Total Coliform			920 x 10 <sup>2</sup>	350 x 10 <sup>2</sup>				540 x 10 <sup>2</sup>	540 x 10 <sup>2</sup>	350 x 10 <sup>2</sup>				350 x 10 <sup>2</sup>	540 x 10 <sup>2</sup>	5400.0
38	Fecal Coliform			120 x 10 <sup>2</sup>	48 x 10 <sup>2</sup>					70 x 10 <sup>2</sup>	23 x 10 <sup>2</sup>					46 x 10 <sup>2</sup>	940.0
39	SAR																
40	Total fixed Solids																
41	Dissolved phosphate																
42	Hexavalent chromium																
43	Mercury																
44	Manganese	BDL	BDL														
45	Arsenic																
46	Anionic Surfactants as Methylene blue active (MBA s) Substance													Nil	Nil		
	Carbonate (CO <sub>3</sub> )	Nil	Nil	Nil	Nil		Nil	Nil					84.0	96.0			
	Bicarbonate (HCO <sub>3</sub> )	135.0	158	88.0	92		79.0	68.0					21.0	17.0			
	Fecal Streptococci MPN/100ml																
	<b>Remarks</b>	Class 'D'	Class 'D'	Class 'D'	Class 'D'	Class 'D'	Class 'E'	Class 'E'	Class 'D'	Class 'E'	Class 'E'	Class 'E'	Class 'D'	Class 'E'	Class 'E'	Class 'D'	Class 'E'





## ULSOOR LAKE MONITORING RESULTS FROM 01.04.2020 TO 31.03.2021

Sl. No.	Physical Parameters	29.08.2020	31.08.2020		02.09.2020		02.09.2020 (Accredited Parameters)			02.09.2020 (Non Accredited Parameters)			13.10.2020 (Accredited Parameters)		
		Kalyani Water	Near Kalyani	Kalyani Water	Kalyani Water	Lake water (Near Kalyani)	Fishing Center	Near Temple	Lake Water	Fishing Center	Near Temple	Lake water	Near Fishing center	Near Temple	Near Kalyani
1	pH	7.26	8.2	6.2	7.24	6.53	7.0	7.0	8.1				8.0	8.3	7.2
2	Total Suspended Solids	4.0	8.0	8.0	2.0	8.0									
3	Total Dissolved Solids	418.0	326.0	348.0	424.0	356.0	250.0	340.0					290.0	286.0	
4	Turbidity						6.0	6.3					57.0	51.0	
5	Conductivity	630.0	472.0	518.0	618.0	529.0	368.0	500.0	467.0				421.0	427.0	424.0
6	Suspended Solids														
7	<b>Chemical Parameters</b>														
8	BOD ( 3 days @ 27 <sup>o</sup> C)	3.0	5.0	5.0	4.0	3.0	3.0	3.0	4.0				7.0	8.0	16.0
9	Dissolved Oxygen	7.3	6.0	6.2	7.0	7.8	6.5	6.7	5.2				4.9	5.3	3.2
10	Sodium Absorption Ratio										2.0				
11	COD						34.0	31.0					84.0	80.0	
12	Oil & Grese														
13	Sulphate						10.0	9.0					7.0	8.0	
14	Chloride						36.0	84.0					65.0	53.0	
15	Nitrate as NO <sub>3</sub>	1.1	1.8	1.9	1.8	1.6				1.2	1.8				
16	Hardness as CaCO <sub>3</sub>						72.0	116.0					48.0	34.0	
17	Calcium as CaCO <sub>3</sub>						40.0	60.0					22.0	20.0	
18	Magnesium as MgCO <sub>3</sub>									32.0	56.0				
19	Boron									BDL	BDL	BDL			
20	Total Kjedal Nitorgen														
21	Ammonical Nitorgen									0.09	0.1		0.63	0.6	
22	Potassium						4.0	5.0					4.0	4.0	
23	Phosphate	BDL	BDL	0.1	BDL	BDL				0.2	0.2				
24	Fluoride						0.2	0.1					0.2	0.2	
25	Phenolphthlein Alkalinity									Nil					
26	Total Alkalinity						56.0	104.0			Nil		70.0	80.0	
27	Sodium						49.0	47.0					56.0	56.0	
28	Free Ammonia										0.006				



## ULSOOR LAKE MONITORING RESULTS FROM 01.04.2020 TO 31.03.2021

Sl. No.	Physical Parameters	13.10.2020 (Non Accredited Parameters)			12.11.2020 (Accredited Parameters)			12.11.2020 (Non Accredited Parameters)			17.12.2020 (Accredited Parameters)			17.12.2020 (Non Accredited Parameters)		
		Near Fishing center	Near Temple	Near Kalyani	Near Fishing center	Near Temple	Near Kalyani (Bacteriological)	Near Fishing center	Near Temple	Near Kalyani (Bacteriological)	Near Fishing center	Near Temple	Lake Water	Near Fishing center	Near Temple	Lake Water
1	pH				7.7	7.7	8.1				8.5	8.5	8.4			
2	Total Suspended Solids															
3	Total Dissolved Solids				218.0	222.0					232.0	236.0				
4	Turbidity				14.1	17.0					44.0	39.6				
5	Conductivity				317.0	320.0	317.0				332.0	335.0	332.0			
6	Suspended Solids															
7	<b>Chemical Parameters</b>															
8	BOD ( 3 days @ 27 <sup>o</sup> C)				8.0	6.0	9.0				6.0	7.0	8.0			
9	Dissolved Oxygen				4.8	5.2	4.6				6.9	7.2	6.2			
10	Sodium Absorption Ratio			3.7												2.8
11	COD				80.0	64.0					64.0	80.0				
12	Oil & Grese										10.0	9.0				
13	Sulphate				25.0	28.0					77.0	78.0				
14	Chloride				52.0	52.0								1.3	1.9	
15	Nitrate as NO <sub>3</sub>	0.7	1.2					0.5	0.9							
16	Hardness as CaCO <sub>3</sub>				60.0	60.0					44.0	48.0				
17	Calcium as CaCO <sub>3</sub>				36.0	36.0					28.0	32.0				
18	Magnesium as MgCO <sub>3</sub>	26.0	14.0					24.0	24.0					16.0	16.0	
19	Boron	BDL	BDL	BDL				BDL	BDL	BDL				BDL	BDL	BDL
20	Total Kjedal Nitorgen										0.29	0.2				
21	Ammonical Nitorgen				0.0775	0.0838					8.0	8.0				
22	Potassium				13.0	13.0								0.1	0.2	
23	Phosphate	BDL	BDL					0.2								
24	Fluoride				0.218	0.223					0.1	0.2				
25	Phenolphthlein Alkalinity	Nil	Nil					Nil	0.2					16.0	20.0	
26	Total Alkalinity				80.0	80.0					56.0	60.0				
27	Sodium				49.0	49.0					46.0	46.0				
28	Free Ammonia			0.01						0.004						0.02



## ULSOOR LAKE MONITORING RESULTS FROM 01.04.2020 TO 31.03.2021

Sl. No.	Physical Parameters	04.01.2021(Accredited Parameters)			04.01.2021(Non Accredited Parameters)			01.02.2021 (Accredited Parameters)			01.02.2021 (Non- Accredited Parameters)		
		Near Fishing center	Near Temple	Near Kalyani	Near Fishing center	Near Temple	Near Kalyani	Lake water Near Kalyani	Lake water Near Fishing Center	Lake Water Near Temple	Lake water Near Kalyani	Lake water Near Fishing Center	Lake Water Near Temple
1	pH	7.3	6.8	8.1				8.0	7.8	7.8			
2	Total Suspended Solids								266.0	268.0			
3	Total Dissolved Solids	372.0	276.0						2.8	2.3			
4	Turbidity	2.8	2.3					359.0	392.0	397.0			
5	Conductivity	570.0	416.0	433.0									
6	Suspended Solids												
7	<b>Chemical Parameters</b>												
8	BOD ( 3 days @ 27 <sup>o</sup> C)	5.0	4.0	8.0				10.0	7.0	5.0			
9	Dissolved Oxygen	5.4	5.2	4.5				4.6	5.0	6.5			
10	Sodium Absorption Ratio						2.4				2.4		
11	COD	76.0	48.0						80.0	48.0			
12	Oil & Grese								10.0	9.0			
13	Sulphate	11.2	12.0						40.0	44.0			
14	Chloride	60.0	100.0									2.0	1.2
15	Nitrate as NO <sub>3</sub>				1.7	0.3							
16	Hardness as CaCO <sub>3</sub>	96.0	92.0	88.0					76.0	76.0			
17	Calcium as CaCO <sub>3</sub>	52.0	48.0						40.0	44.0			
18	Magnesium as MgCO <sub>3</sub>				11.0	44.0						36.0	32.0
19	Boron				BDL	BDL	BDL				BDL	BDL	BDL
20	Total Kjedal Nitorgen												
21	Ammonical Nitorgen	0.6	0.407	0.429					15.1	0.7			
22	Potassium	14.9	14.3						14.0	14.0			
23	Phosphate				0.5	0.1						0.5	0.8
24	Fluoride	0.2	0.2						0.2	0.2		Nil	Nil
25	Phenolphthlein Alkalinity				Nil	Nil							
26	Total Alkalinity	108.0	60.0						80.0	80.0			
27	Sodium	49.1	50.1						49.0	52.0			
28	Free Ammonia						0.023				0.05		



## ULSOOR LAKE MONITORING RESULTS FROM 01.04.2020 TO 31.03.2021

Sl. No.	Physical Parameters	01.03.2021 (Accredited Parameters)			01.03.2021 (Non- Accredited Parameters)		
		Lake water Near Fishing Center	Lake Water Near Temple	Lake water Near Kalyani	Lake water Near Fishing Center	Lake Water Near Temple	Lake water Near Kalyani
1	pH	7.9	7.2	8.1			
2	Total Suspended Solids						
3	Total Dissolved Solids	252.0	258.0				
4	Turbidity	67.2	63.0				
5	Conductivity	373.0	381.0	370.0			
6	Suspended Solids						
7	<b>Chemical Parameters</b>						
8	BOD ( 3 days @ 27 <sup>o</sup> C)	26.0	28.0	9.0			
9	Dissolved Oxygen	2.0	1.8	4.8			
10	Sodium Absorption Ratio						3.3
11	COD	192.0	212.0				
12	Oil & Grese						
13	Sulphate	9.0	12.0				
14	Chloride	60.0	60.0				
15	Nitrate as NO <sub>3</sub>				1.0	1.0	
16	Hardness as CaCO <sub>3</sub>	68.0	72.0				
17	Calcium as CaCO <sub>3</sub>	40.0	44.0				
18	Magnesium as MgCO <sub>3</sub>				28.0	28.0	
19	Boron				BDL	BDL	BDL
20	Total Kjedal Nitorgen						
21	Ammonical Nitorgen				BDL	BDL	
22	Potassium	20.0	19.0				
23	Phosphate				BDL	BDL	
24	Fluoride	0.2	0.2				
25	Phenolphthlein Alkalinity				Nil	Nil	
26	Total Alkalinity	88.0	92.0				
27	Sodium	60.0	59.0				
28	Free Ammonia						0.002

Sl. No.	Physical Parameters	01.03.2021 (Accredited Parameters)			01.03.2021 (Non- Accredited Parameters)		
		Lake water Near Fishing Center	Lake Water Near Temple	Lake water Near Kalyani	Lake water Near Fishing Center	Lake Water Near Temple	Lake water Near Kalyani
29	Cyanide						
	<b>Heavy Metals</b>						
30	Total Chromium						
31	Lead						
32	Copper						
33	Zinc						
34	Iron						
35	Nickel						
36	Cadmium						
	<b>Biological Parameters</b>						
37	Total Coliform	920 x 10 <sup>2</sup>	540 x 10 <sup>2</sup>	1600 x 10 <sup>2</sup>			
38	Fecal Coliform	110 x 10 <sup>2</sup>	49 x 10 <sup>2</sup>				
39	SAR						
40	Total fixed Solids						
41	Dissolved phosphate						
42	Hexavalent chromium						
43	Mercury						
44	Manganese						
45	Arsenic						
46	Anionic Surfactants as Methylene blue active (MBA s) Substance						
	Carbonate (CO <sub>3</sub> )				Nil	Nil	
	Bicarbonate (HCO <sub>3</sub> )				88.0	92.0	
	Fecal Streptococci MPN/100ml				33.0	48.0	
	<b>Remarks</b>	Class 'E'	Class 'E'	Class 'D'	Class 'E'	Class 'E'	Class 'D'

## ANNEXURE - IV

Karnataka State Pollution Control Board							
Treated effluent sample from 2 MLD Sewage Treatment Plant of BWSSB at Ulsoor Lake, Bengaluru							
Sl. No.	Physical Parameters	Unit	Standards	Results of samples collected on various dates			
				01.03.2021 (Accredited parameters)	01.03.2021 (Non Accredited parameters)	01.04.2021	03.05.2021
1	pH@25°C	pH Unit	6.5-9.0	7.0	-	7.4	7.8
2	Biochemical Oxygen Demand (3 days @ 27°C)	mg/L	Not more than 10	5.0	-	6.2	5.0
3	Chemical Oxygen Demand	mg/L	Not more than 50	55	-	54.5	67
4	Total Suspended solids	mg/L	Not more than 20	12	-	2.0	6.0
5	Ammonical Nitrogen	mg/L	Not more than 5	27.1	-	2.74	3.0
6	Total Nitrogen	mg/L	Not more than 10	-	37.0	5.69	7.0
7	Fecal Coliform	MPN/100 ml	Less than 100	-	27 x 10 <sup>4</sup>	33 x 10 <sup>3</sup>	23 x 10 <sup>3</sup>
REMARKS				Non conforms	Non Conforms	Non Conforms	Non Conforms



**KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY**

Legal 42(3)/87.E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY  
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487  
IS 18001:2007 CERTIFIED LABORATORY

ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ಬೆಂಗಳೂರು  
ಎ ಸಿ 'ಡಿ' ವಾಣಿಜ್ಯ ರಸ್ತೆ, ನಿರ್ಮಲಾ ಭವನ,  
ಶಿವನಗರ-ಬೆಂಗಳೂರು  
K.S.P.C.B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bangalore - 560079

**ANALYSIS REPORT**

Date: 16.06.2021

NAME OF THE INDUSTRY :	M/s. BWSSB STP (4.0 MLD Capacity), Cubbon Park, Bengaluru.	Page 1 of 1
SAMPLE COLLECTED BY :	<b>Sri. M.M.Ameenulla Baig D.E.O.</b> <b>RO: City East</b>	DATE OF COMMENCEMENT OF TEST:01.04.2021
DATE OF COLLECTION :	01.04.2021	DATE OF COMPLETION OF TEST:06.04.2021
DATE OF RECEIPT :	01.04.2021	SAMPLE REPORT NO: <b>WW-09</b>
PARTICULARS :	Treated Sewage Effluent	SAMPLE NO : <b>WW-09</b>

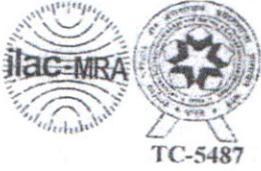
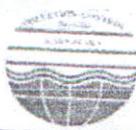
Sl No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25 <sup>o</sup> C	-	6.5-9.0	6.9	IS 3025 (Part 11)
2.	Total Suspended solids	mg/L	Not more than 20	2.0	IS 3025 (Part 17)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	39.3	IS 3025 (Part 58)
4.	Biochemical Oxygen Demand (3 days @ 27 <sup>o</sup> C)	mg/L	Not more than 10	4.5	IS 3025 (Part 44)
5.	Ammonical Nitrogen as N	mg/L	Not more than 5	0.44	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	1.88	APHA 23rd edition
7.	Fecal Coliform	MPN/100ml	Less than 100	<b>94x10<sup>3</sup></b>	APHA 23rd edition (9221 E) 9-77 to 9-78
<b>INFERENCE</b>		<b>Non Conform to prescribed standards.</b>			

- Note: 1. The above results pertain only to the sample tested.  
2. The report shall not be reproduced without the written approval of the laboratory.  
3. Samples will be stored for a period of 15 days from the date of issue of report.  
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".

*Radha M. N.*  
Authorized Signatory (Biological)  
(Radha M. N)  
Assistant Scientific Officer

*H. Roopadevi*  
Authorized Signatory (Chemical)  
(Dr. H. Roopadevi)  
Senior Scientific Officer

---End of Report---



KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY

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ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ಪರಿಸರ ಇಲಾಖೆ  
ಕೆ.ಎಸ್.ಪಿ.ಸಿ.ಬಿ., "ನಿಸರ್ಗಾ ಭವನ"  
7<sup>th</sup> D Cross, Thimmalah Road,  
Shivanagar, Bangalore - 560079

**ANALYSIS REPORT**

Date: 16.06.2021

NAME OF THE INDUSTRY :	M/s. Ulsoor STP Plant (2MLD), BWSSB, Ulsoor, Bengaluru.	Page 1 of 1
SAMPLE COLLECTED BY :	<b>Sri. M.M.Ameenulla Baig D.E.O.</b> <b>RO: City East</b>	DATE OF COMMENCEMENT OF TEST:01.04.2021
DATE OF COLLECTION :	01.04.2021	DATE OF COMPLETION OF TEST:06.04.2021
DATE OF RECEIPT :	01.04.2021	SAMPLE REPORT NO: <b>WW-08</b>
PARTICULARS :	Treated Sewage Effluent	SAMPLE NO : <b>WW-08</b>

SI No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25°C	-	6.5-9.0	7.4	IS 3025 (Part 11)
2.	Total Suspended solids	mg/L	Not more than 20	2.0	IS 3025 (Part 17)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	54.5	IS 3025 (Part 58)
4.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 10	6.2	IS 3025 (Part 44)
5.	Ammonical Nitrogen as N	mg/L	Not more than 5	2.74	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	5.69	APHA 23rd edition
7.	Fecal Coliform	MPN/ 100ml	Less than 100	<b>33x10<sup>3</sup></b>	APHA 23rd edition (9221 E) 9-77 to 9-78
<b>INFERENCE</b>		<b>Non Conform to prescribed standards.</b>			

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*Radha M.N*  
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(Radha M. N)  
Assistant Scientific Officer

*H. Roopadevi*  
Authorized Signatory (Chemical)  
(Dr. H. Roopadevi)  
Senior Scientific Officer

----End of Report----



**KARNATAKA STATE POLLUTION CONTROL BOARD  
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ಕರ್ನಾಟಕ ಸಿ.ಪಿ.ಬಿ., ನಿರ್ವಹಣಾ ಕಛೇರಿ,  
೭ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, ಶಿವನಗರ,  
ಬೆಂಗಳೂರು - ೫೬೦೦೦೯  
K.S.P.C.B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bangalore - 560079

**ANALYSIS REPORT**

Date: 23.06.2021

NAME OF THE INDUSTRY :	M/s. BWSSB STP (4.0 MLD Capacity), Cubbaon Park, Bengaluru.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri. M.M.Ameenulla Baig D.E.O. RO: City East	DATE OF COMMENCEMENT OF TEST:03.05.2021
DATE OF COLLECTION :	03.05.2021	DATE OF COMPLETION OF TEST:19.05.2021
DATE OF RECEIPT :	03.05.2021	SAMPLE REPORT NO: WW-123
PARTICULARS :	Treated Sewage Effluent	SAMPLE NO : WW-123

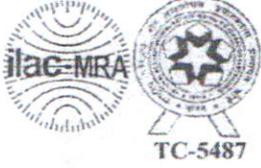
Sl No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25°C	-	6.5-9.0	7.8	IS 3025 (Part 11)
2.	Total Suspended solids	mg/L	Not more than 20	8.0	IS 3025 (Part 17)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	60	IS 3025 (Part 58)
4.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 10	4.0	IS 3025 (Part 44)
5.	Ammonical Nitrogen as N	mg/L	Not more than 5	2.0	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	5.0	APHA 23rd edition
7.	Fecal Coliform	MPN/100ml	Less than 100	130x10 <sup>3</sup>	APHA 23rd edition (9221 E) 9-77 to 9-78
<b>INFERENCE</b>		<b>Non Conform to prescribed standards.</b>			

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*Radha M.N*  
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(Radha M. N)  
Assistant Scientific Officer

*H. Roopadevi*  
Authorized Signatory (Chemical)  
(Dr. H. Roopadevi)  
Senior Scientific Officer

---End of Report---



KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY

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IS 18001:2007 CERTIFIED LABORATORY

ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ಕೆ.ಎಸ್.ಪಿ.ಸಿ.ಬಿ.,  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bangalore - 560079

**ANALYSIS REPORT**

Date: 23.06.2021

NAME OF THE INDUSTRY :	M/s. Ulsoor STP Plant (2MLD), BWSSB, Ulsoor, Bengaluru.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri. M.M.Ameenulla Baig D.E.O. RO: City East	DATE OF COMMENCEMENT OF TEST:03.05.2021
DATE OF COLLECTION :	03.05.2021	DATE OF COMPLETION OF TEST:19.05.2021
DATE OF RECEIPT :	03.05.2021	SAMPLE REPORT NO: WW-122
PARTICULARS :	Treated Sewage Effluent	SAMPLE NO : WW-122

Sl No	Parameters	Unit	Standard	Result	Test Method
1.	pH @ 25°C	-	6.5-9.0	7.8	IS 3025 (Part 11)
2.	Total Suspended solids	mg/L	Not more than 20	6.0	IS 3025 (Part 17)
3.	Chemical Oxygen Demand	mg/L	Not more than 50	67	IS 3025 (Part 58)
4.	Biochemical Oxygen Demand (3 days @ 27 °C)	mg/L	Not more than 10	5.0	IS 3025 (Part 44)
5.	Anmonical Nitrogen as N	mg/L	Not more than 5	3.0	IS 3025 (Part 34)
6.	Total Nitrogen	mg/L	Not more than 10	7.0	APHA 23rd edition
7.	Fecal Coliform	MPN/100ml	Less than 100	23x10 <sup>3</sup>	APHA 23rd edition (9221 E) 9-77 to 9-78
<b>INFERENCE</b>		<b>Non Conform to prescribed standards.</b>			

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(Radha M. N)  
Assistant Scientific Officer

*H. Roopadevi*  
Authorized Signatory (Chemical)  
(Dr. H. Roopadevi)  
Senior Scientific Officer

----End of Report----



ಕೇಂದ್ರ ಪರಿಸರ ಪ್ರಯೋಗಾಲಯ / CENTRAL ENVIRONMENTAL LABORATORY  
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BS OHSAS 18001:2007  
IND/OHSAS/JAS-C0653/0280  
www.jasanz.org/register

No: PCB/CCB/CSO-1/2021-22/ 582

Date: 9 AUG 2021

To,

The Regional Officer,  
Karnataka State Pollution Control Board,  
Regional Office – Bng-City – East,  
“Nisarga Bhavana”, 3<sup>rd</sup> Floor,  
Thimmaiah Road, 7<sup>th</sup> D Cross,  
Bengaluru – 560079.

Dear Sir/Madam,

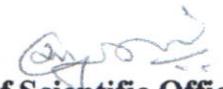
**Sub:** - Forwarding of analysis reports – reg.  
\*\*\*\*\*

Adverting to the above, please find herewith the analysis reports of the Water samples received during the month of July – 2021.

Sl. No.	Name of the Lake	Sample No	Date of Receipt
1.	Ulsoor Lake Near Temple	W-965	28-07-2021
2.	Ulsoor Lake Near Fishing Center	W-966	
3.	Ulsoor Lake near Kalyani	W-967	

Thanking You,

Yours Sincerely,

  
Chief Scientific Officer(I/C)

Phone : 080-23238458  
Fax : 080-23238300



KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY

Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY  
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487  
ISO 45001:2018 CERTIFIED LABORATORY

Email: [centrallab@kspcb.gov.in](mailto:centrallab@kspcb.gov.in)  
Website : <http://kspcb.gov.in>

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿರ್ವಹಣಾಭವನ",  
೭ ನೇ 'ಡಿ'ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,  
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೦  
K.S.P.C.B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bangalore - 560079

**ANALYSIS REPORT (ACCREDITED PARAMETERS)**

Date: 04-08-2021

1	Date & time of Sample taken	Date	28-07-2021	Type of Water Body	Lake	Page 1 of 3	
2	Name of Monitoring Station	Ulsoor Lake Near Temple				SAMPLE COLLECTED BY : Sri. R.Padmanabhan, EO, RO: Bng City East	
3	Visible Effluent Discharge in Proximity	None	Moderate	High	Other ✓	Completed by	Scientific Assistant
4	Weather	Cloudy	Clear ✓	Windy	Raining	Verified by:	DSO
5	Depth of water body (meter)	< 50 cm	50-100cm ✓	>100 cm	Flood	AGENCY:	KARNATAKA
6	Human Activities	Cattle Wading	Melon Farming	Fishing	Other Boating ✓	Date of commencement of test	28-07-2021
7	Colour	Clear	Turbid	Green ✓	Brown	Date of completion of test	03-08-2021
8	Odour	None	Fishy	H <sub>2</sub> S	Other ✓	Sample Report No.	W-965
9	Particulars of sample collected	Lake Water Sample				Sample No.	W-965

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25 <sup>o</sup> C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	8.5	IS 3025 (Part 11)
3	Conductivity@25 <sup>o</sup> C	µs/cm	-	-	-	-	2250	369	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	5400	APHA 23 <sup>rd</sup> edition (9221 A, B,C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	410	APHA 23 <sup>rd</sup> edition (9221 E,D). 9-77 to 9-78
6	Total Suspended Solids	mg/L	-	-	-	-	-	70	IS 3025 (Part 17)
7	Total Kjeldahl Nitrogen	mg/L	-	-	-	-	-	0.35	IS 3025 (Part 34)
8	Dissolved Oxygen	mg/L	6	5	4	4	-	4.2	IS 3025 (Part 38)
9	Biochemical Oxygen Demand (3 days @ 27 <sup>o</sup> C)	mg/L	2	3	3	-	-	15	IS 3025 (Part 44)
10	Chemical Oxygen Demand	mg/L	-	-	-	-	-	164	IS 3025 (Part 58)
11	Boron as B	mg/L	-	-	-	-	2.0	BDL	APHA 23 <sup>rd</sup> edition (4500-B B)
12	Nitrate as N	mg/L	-	-	-	-	-	3.5	IS 3025 (Part 34)
13	Ammonia as N	mg/L	-	-	-	-	-	0.26	IS 3025 (Part 34)

P.T.O

14	Turbidity	mg/L	-	-	-	-	-	58.4	IS 3025 (Part 10)
15	Total Hardness as CaCO <sub>3</sub>	mg/L	-	-	-	-	-	108	IS 3025 (Part 21)
16	Calcium as CaCO <sub>3</sub>	mg/L	-	-	-	-	-	68	IS 3025 (Part 40)
17	Magnesium	mg/L	-	-	-	-	-	9.7	IS 3025 (Part 46)
18	Chloride as Cl	mg/L	-	-	-	-	-	68	IS 3025 (Part 32)
19	Sodium as Na	mg/L	-	-	-	-	-	56	IS 3025 (Part 45)
20	Potassium as K	mg/L	-	-	-	-	-	17	IS 3025 (Part 45)
21	Sulphate as SO <sub>4</sub>	mg/L	-	-	-	-	-	8.0	IS 3025 (Part 24)
22	P- Alkalinity	mg/L	-	-	-	-	-	16	IS 3025 (Part 23)
23	Total Alkalinity as CaCO <sub>3</sub>	mg/L	-	-	-	-	-	84	
24	Total Dissolved Solids	mg/L	-	-	-	-	-	248	IS 3025 (Part 16)
25	Total Phosphate as P	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 31)
26	Fluoride as F	mg/L	-	-	-	-	-	0.10	IS 3025 (Part 60)
27	Copper as Cu	mg/L	-	-	-	-	-	0.004	APHA 23 <sup>rd</sup> edition (3125B)
28	Zinc as Zn	mg/L	-	-	-	-	-	0.009	
29	Nickel as Ni	mg/L	-	-	-	-	-	0.009	
30	Manganese as Mn	mg/L	-	-	-	-	-	0.059	
31	Total Chromium as Cr	mg/L	-	-	-	-	-	0.017	
32	Iron as Fe	mg/L	-	-	-	-	-	1.361	
33	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	
34	Lead as Pb	mg/L	-	-	-	-	-	0.004	

**INFERENCE**

Class "D" – Propagation of Wild Life, Fisheries as per Primary water quality criteria-CPCB.

**Note: 1. Additional analysis report No: W-965A dated 04-08-2021 shall also be read for declaration of Inference of the sample Tested.**

- The above results pertain only to the sample tested.
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 10 days from the date of issue of report.
- Decision Rule: "Statement of conformity / non conformity applies only to test results as per standard stipulated by regulatory authority".
- BDL: Below Detection Level in mg/L.

Boron as B:0.1; Total Phosphate as P:0.05; Cadmium as Cd:0.001.

*g.s.*  
**Authorized Signatory (Chemical & Biological)**  
**(Gouri Golsangi)**

**Assistant Scientific Officer**

---End of Report---

*B*

**ANALYSIS REPORT (NON ACCREDITED PARAMETERS)**

Date: 04-08-2021

1	Date & time of Sample taken	Date	28-07-2021	Type of Water Body	Lake	Page 3 of 3	
2	Name of Monitoring Station	Ulsoor Lake Near Temple				SAMPLE COLLECTED BY : Sri. R.Padmanabhan, EO, RO: Bng City East	
3	Visible Effluent Discharge in Proximity	None	Moderate	High	Other ✓	Completed by	Scientific Assistant
4	Weather	Cloudy	Clear ✓	Windy	Raining	Verified by:	Deputy Scientific Officer
5	Depth of water body (meter)	< 50 cm	50-100cm ✓	>100 cm	Flood	AGENCY:	KARNATAKA
6	Human Activities	Cattle Wading	Melon Farming	Fishing	Other Boating ✓	Date of commencement of test	28-07-2021
7	Colour	Clear	Turbid	Green ✓	Brown	Date of completion of test	03-08-2021
8	Odour	None	Fishy	H <sub>2</sub> S	Other ✓	Sample Report No.	<b>W-965 A</b>
9	Particulars of sample collected	Lake Water Sample				Sample No.	<b>W-965</b>

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Total Fixed Solids	mg/L	-	-	-	-	-	92	IS 3025 (Part 18)

<b>INFERENCE</b>	<b>Class "D" – Propagation of Wild Life, Fisheries as per Primary water quality criteria-CPCB.</b>
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**Note: 1. Additional analysis report No: W-965 dated 04-08-2021 shall also be read for declaration of Inference of the sample Tested.**

---End of Report---

*for*  **Section Head**  
**Water Testing Laboratory**



: 080-23238458  
: 080-23238300



KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY

Legal 42(3)/87,E(P)ACT, 1986 RECOGNISED ENVIRONMENTAL LABORATORY  
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487  
ISO 45001:2018 CERTIFIED LABORATORY

Email: [centrallab@kspcb.gov.in](mailto:centrallab@kspcb.gov.in)  
Website : <http://kspcb.gov.in>

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿರ್ವಹಣಾ ಭವನ",  
೭ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,  
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೦  
K.S.P.C.B., "Nisarga Bhavan"  
7<sup>th</sup> D Cross, Thimmaiah Road,  
Shivanagar, Bangalore - 560079



**ANALYSIS REPORT (ACCREDITED PARAMETERS)**

Date: 04-08-2021

1	Date & time of Sample taken	Date	28-07-2021	Type of Water Body	Lake	Page 1 of 3	
2	Name of Monitoring Station	Ulsoor Lake Near Fishing Center				SAMPLE COLLECTED BY : Sri. R.Padmanabhan, EO, RO: Bng City East	
3	Visible Effluent Discharge in Proximity	None	Moderate	High	Other ✓	Completed by	Scientific Assistant
4	Weather	Cloudy	Clear ✓	Windy	Raining	Verified by:	DSO
5	Depth of water body (meter)	< 50 cm	50-100cm ✓	>100 cm	Flood	AGENCY:	KARNATAKA
6	Human Activities	Cattle Wading	Melon Farming	Fishing	Other Boating ✓	Date of commencement of test	28-07-2021
7	Colour	Clear	Turbid	Green ✓	Brown	Date of completion of test	03-08-2021
8	Odour	None	Fishy	H <sub>2</sub> S	Other ✓	Sample Report No.	W-966
9	Particulars of sample collected	Lake Water Sample				Sample No.	W-966

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	8.3	IS 3025 (Part 11)
3	Conductivity@25° C	µs/cm	-	-	-	-	2250	367	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	1600x10 <sup>2</sup>	APHA 23 <sup>rd</sup> edition (9221 A, B,C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	110x10 <sup>2</sup>	APHA 23 <sup>rd</sup> edition (9221 E,D). 9-77 to 9-78
6	Total Suspended Solids	mg/L	-	-	-	-	-	68	IS 3025 (Part 17)
7	Total Kjeldahl Nitrogen	mg/L	-	-	-	-	-	0.25	IS 3025 (Part 34)
8	Dissolved Oxygen	mg/L	6	5	4	4	-	4.1	IS 3025 (Part 38)
9	Biochemical Oxygen Demand (3 days @ 27° C)	mg/L	2	3	3	-	-	15	IS 3025 (Part 44)
10	Chemical Oxygen Demand	mg/L	-	-	-	-	-	160	IS 3025 (Part 58)
11	Boron as B	mg/L	-	-	-	-	2.0	BDL	APHA 23 <sup>rd</sup> edition (4500-B B)
12	Nitrate as N	mg/L	-	-	-	-	-	3.36	IS 3025 (Part 34)
13	Ammonia as N	mg/L	-	-	-	-	-	0.18	IS 3025 (Part 34)

P.T.O

14	Turbidity	mg/L	-	-	-	-	-	60.6	IS 3025 (Part 10)
15	Total Hardness as CaCO <sub>3</sub>	mg/L	-	-	-	-	-	80	IS 3025 (Part 21)
16	Calcium as CaCO <sub>3</sub>	mg/L	-	-	-	-	-	48	IS 3025 (Part 40)
17	Magnesium	mg/L	-	-	-	-	-	7.7	IS 3025 (Part 46)
18	Chloride as Cl	mg/L	-	-	-	-	-	56	IS 3025 (Part 32)
19	Sodium as Na	mg/L	-	-	-	-	-	55	IS 3025 (Part 45)
20	Potassium as K	mg/L	-	-	-	-	-	17	IS 3025 (Part 45)
21	Sulphate as SO <sub>4</sub>	mg/L	-	-	-	-	-	8.0	IS 3025 (Part 24)
22	P- Alkalinity	mg/L	-	-	-	-	-	Nil	IS 3025 (Part 23)
23	Total Alkalinity as CaCO <sub>3</sub>	mg/L	-	-	-	-	-	76	
24	Total Dissolved Solids	mg/L	-	-	-	-	-	246	IS 3025 (Part 16)
25	Total Phosphate as P	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 31)
26	Fluoride as F	mg/L	-	-	-	-	-	0.1	IS 3025 (Part 60)
27	Copper as Cu	mg/L	-	-	-	-	-	0.056	APHA 23 <sup>rd</sup> edition (3125B)
28	Zinc as Zn	mg/L	-	-	-	-	-	0.097	
29	Nickel as Ni	mg/L	-	-	-	-	-	0.127	
30	Manganese as Mn	mg/L	-	-	-	-	-	0.480	
31	Total Chromium as Cr	mg/L	-	-	-	-	-	0.283	
32	Iron as Fe	mg/L	-	-	-	-	-	5.79	
33	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	
34	Lead as Pb	mg/L	-	-	-	-	-	0.023	

<b>INFERENCE</b>	<b>Class "D" – Propagation of Wild Life, Fisheries as per Primary water quality criteria-CPCB.</b>
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**Note: 1. Additional analysis report No: W-966A dated 04-08-2021 shall also be read for declaration of Inference of the sample Tested.**

2. The above results pertain only to the sample tested.
3. The report shall not be reproduced without the written approval of the laboratory.
4. Samples will be stored for a period of 10 days from the date of issue of report.
5. Decision Rule: "Statement of conformity / non conformity applies only to test results as per standard stipulated by regulatory authority".
6. BDL: Below Detection Level in mg/L.

Boron as B:0.1; Total Phosphate as P:0.05; Cadmium as Cd:0.001.

  
**Authorized Signatory (Chemical & Biological)**  
**(Gouri Golsangi)**  
**Assistant Scientific Officer**

---End of Report---



**ANALYSIS REPORT (NON ACCREDITED PARAMETERS)**

Date: 04-08-2021

1	Date & time of Sample taken	Date	28-07-2021	Type of Water Body	Lake	Page 3 of 3	
2	Name of Monitoring Station	Ulsoor Lake Near Fishing Center				SAMPLE COLLECTED BY : Sri. R.Padmanabhan, EO, RO: Bng City East	
3	Visible Effluent Discharge in Proximity	None	Moderate	High	Other ✓	Completed by	Scientific Assistant
4	Weather	Cloudy	Clear ✓	Windy	Raining	Verified by:	Deputy Scientific Officer
5	Depth of water body (meter)	< 50 cm	50-100cm ✓	>100 cm	Flood	AGENCY:	KARNATAKA
6	Human Activities	Cattle Wading	Melon Farming	Fishing	Other Boating ✓	Date of commencement of test	28-07-2021
7	Colour	Clear	Turbid	Green ✓	Brown	Date of completion of test	03-08-2021
8	Odour	None	Fishy	H <sub>2</sub> S	Other ✓	Sample Report No.	W-966 A
9	Particulars of sample collected	Lake Water Sample				Sample No.	W-966

Sl No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Total Fixed Solids	mg/L	-	-	-	-	-	90	IS 3025 (Part 18)

<b>INFERENCE</b>	<b>Class "D" – Propagation of Wild Life, Fisheries as per Primary water quality criteria-CPCB.</b>
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Note: 1. Additional analysis report No: W-966 dated 04-08-2021 shall also be read for declaration of Inference of the sample Tested.

---End of Report ---

  
 Section Head  
 Water Testing Laboratory  


: 080-23238458  
x : 080-23238300



KARNATAKA STATE POLLUTION CONTROL BOARD  
CENTRAL ENVIRONMENTAL LABORATORY

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ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number TC-5487  
ISO 45001:2018 CERTIFIED LABORATORY

Email: [centrallab@kspcb.gov.in](mailto:centrallab@kspcb.gov.in)  
Website : <http://kspcb.gov.in>

ಕ.ರಾ.ಮಾ.ನಿ.ಮಂ., ನಿಸರ್ಗಭವನ",  
೭ ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ, ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ,  
ಶಿವನಗರ, ಬೆಂಗಳೂರು-೫೬೦೦೦೦  
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Shivanagar, Bangalore - 560079



**ANALYSIS REPORT (ACCREDITED PARAMETERS)**

Date: 04-08-2021

Date & time of Sample taken		Date	Type of Water Body			Lake	Page 1 of 3	
1	Date & time of Sample taken	28-07-2021	Type of Water Body			Lake	SAMPLE COLLECTED BY : Sri. R.Padmanabhan, EO, RO: Bng City East	
2	Name of Monitoring Station	Ulsoor Lake near Kalyani					Completed by	
3	Visible Effluent Discharge in Proximity	None	Moderate	High	Other ✓	Scientific Assistant		
4	Weather	Cloudy	Clear ✓	Windy	Raining	Verified by: DSO		
5	Depth of water body (meter)	< 50 cm	50-100cm	>100 cm	Flood	AGENCY: KARNATAKA		
6	Human Activities	Cattle Wading	Melon Farming	Fishing	Other Boating ✓	Date of commencement of test: 28-07-2021		
7	Colour	Clear	Turbid	Green ✓	Brown	Date of completion of test: 03-08-2021		
8	Odour	None	Fishy	H <sub>2</sub> S	Other ✓	Sample Report No. W-967		
9	Particulars of sample collected	Lake Water Sample				Sample No. W-967		

SL No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Temperature	°C	-	-	-	-	-	25	Thermometric
2	pH@25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	8.5	IS 3025 (Part 11)
3	Conductivity@25° C	µs/cm	-	-	-	-	2250	366	IS 3025 (Part 14)
4	Total Coliform	MPN /100ml	50	500	5000	-	-	16000	APHA 23 <sup>rd</sup> edition (9221 A, B,C). 9-68 to 9-75
5	Fecal Coliform	MPN /100ml	-	500 (Desirable) 2500 (Max permissible)	-	-	-	1500	APHA 23 <sup>rd</sup> edition (9221 E,D). 9-77 to 9-78
6	Total Suspended Solids	mg/L	-	-	-	-	-	72	IS 3025 (Part 17)
7	Total Kjeldahl Nitrogen	mg/L	-	-	-	-	-	0.21	IS 3025 (Part 34)
8	Dissolved Oxygen	mg/L	6	5	4	4	-	4.4	IS 3025 (Part 38)
9	Biochemical Oxygen Demand (3 days @ 27° C)	mg/L	2	3	3	-	-	16	IS 3025 (Part 44)
10	Chemical Oxygen Demand	mg/L	-	-	-	-	-	168	IS 3025 (Part 58)
11	Boron as B	mg/L	-	-	-	-	2.0	BDL	APHA 23 <sup>rd</sup> edition (4500-B B)
12	Nitrate as N	mg/L	-	-	-	-	-	3.38	IS 3025 (Part 34)
13	Ammonia as N	mg/L	-	-	-	-	-	0.14	IS 3025 (Part 34)

P.T.O

14	Turbidity	mg/L	-	-	-	-	-	59.6	IS 3025 (Part 10)
15	Total Hardness as CaCO <sub>3</sub>	mg/L	-	-	-	-	-	76	IS 3025 (Part 21)
16	Calcium as CaCO <sub>3</sub>	mg/L	-	-	-	-	-	44	IS 3025 (Part 40)
17	Magnesium	mg/L	-	-	-	-	-	7.7	IS 3025 (Part 46)
18	Chloride as Cl	mg/L	-	-	-	-	-	56	IS 3025 (Part 32)
19	Sodium as Na	mg/L	-	-	-	-	-	55	IS 3025 (Part 45)
20	Potassium as K	mg/L	-	-	-	-	-	17	IS 3025 (Part 45)
21	Sulphate as SO <sub>4</sub>	mg/L	-	-	-	-	-	8.0	IS 3025 (Part 24)
22	P- Alkalinity	mg/L	-	-	-	-	-	8.0	IS 3025 (Part 23)
23	Total Alkalinity as CaCO <sub>3</sub>	mg/L	-	-	-	-	-	92	
24	Total Dissolved Solids	mg/L	-	-	-	-	-	244	IS 3025 (Part 16)
25	Total Phosphate as P	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 31)
26	Fluoride as F	mg/L	-	-	-	-	-	0.1	IS 3025 (Part 60)
27	Copper as Cu	mg/L	-	-	-	-	-	0.004	APHA 23 <sup>rd</sup> edition (3125B)
28	Zinc as Zn	mg/L	-	-	-	-	-	0.011	
29	Nickel as Ni	mg/L	-	-	-	-	-	0.011	
30	Manganese as Mn	mg/L	-	-	-	-	-	0.073	
31	Total Chromium as Cr	mg/L	-	-	-	-	-	0.011	
32	Iron as Fe	mg/L	-	-	-	-	-	2.160	
33	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	
34	Lead as Pb	mg/L	-	-	-	-	-	0.003	

<b>INFERENCE</b>	<b>Class "D" – Propagation of Wild Life, Fisheries as per Primary water quality criteria-CPCB.</b>
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**Note: 1. Additional analysis report No: W-967A dated 04-08-2021 shall also be read for declaration of Inference of the sample Tested.**

- The above results pertain only to the sample tested.
- The report shall not be reproduced without the written approval of the laboratory.
- Samples will be stored for a period of 10 days from the date of issue of report.
- Decision Rule: "Statement of conformity / non conformity applies only to test results as per standard stipulated by regulatory authority".
- BDL: Below Detection Level in mg/L.

Boron as B:0.1; Total Phosphate as P:0.05; Cadmium as Cd:0.001.

  
**Authorized Signatory (Chemical & Biological)**  
**(Gouri Golsangi)**  
**Assistant Scientific Officer**

---End of Report---



**ANALYSIS REPORT ( NON ACCREDITED PARAMETERS)**

Date: 04-08-2021

1	Date & time of Sample taken	Date	28-07-2021	Type of Water Body	Lake	Page 3 of 3	
2	Name of Monitoring Station	Ulsoor Lake near Kalyani				SAMPLE COLLECTED BY : Sri. R.Padmanabhan, EO, RO: Bng City East	
3	Visible Effluent Discharge in Proximity	None	Moderate	High	Other ✓	Completed by	Scientific Assistant
4	Weather	Cloudy	Clear ✓	Windy	Raining	Verified by:	Deputy Scientific Officer
5	Depth of water body (meter)	< 50 cm	50-100cm ✓	>100 cm	Flood	AGENCY:	KARNATAKA
6	Human Activities	Cattle Wading	Melon Farming	Fishing	Other Boating ✓	Date of commencement of test	28-07-2021
7	Colour	Clear	Turbid	Green ✓	Brown	Date of completion of test	03-08-2021
8	Odour	None	Fishy	H <sub>2</sub> S	Other ✓	Sample Report No.	W-967 A
9	Particulars of sample collected	Lake Water Sample				Sample No.	W-967

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	Total Fixed Solids	mg/L	-	-	-	-	-	86	IS 3025 (Part 18)

<b>INFERENCE</b>	<b>Class "D" – Propagation of Wild Life, Fisheries as per Primary water quality criteria-CPCB.</b>
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Note: 1. Additional analysis report No: W-967 dated 04-08-2021 shall also be read for declaration of Inference of the sample Tested.

*for*  Section Head  
Water Testing Laboratory

---End of Report---

*B*